RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)
(PART-II)

CONTENTS

Papers Laid on the Table (pages 1 - 4)

Message from Lok Sabha - Reported (pages 4 - 5)

Reports of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forest and Climate Change - Presented (page 5)

Reports of the Department-related Parliamentary Standing Committee on Railways - Laid on the Table (page 5)

Statements of the Department-related Parliamentary Standing Committee on Railways - Laid on the Table (page 6)

Reports of the Department-related Parliamentary Standing Committee on Urban Development - Laid on the Table (pages 6 - 7)
Statement Regarding Ordinance - *Laid on the Table*

The Jammu and Kashmir Reorganisation (Amendment) Ordinance, 2021 (page 7)

Government Bill - *Introduced*

The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021 (page 7)

Motion of Thanks on the President's Address - *Discussion not concluded* (pages 7 - 81)

Special Mentions - *Laid on the Table*

Demand to draft a National Suicide Prevention policy under the Mental Health Care Act, 2017 to stop the growing incidents of suicide in the country (pages 81 - 82)

Demand for intervention to make the Pradhan Mantri Jan Aushidhi Yojna successful in Jharkhand (page 82)

Demand to declare Kangla, the ancient capital of Manipur as the world Heritage site (pages 82 - 83)

Demand to release funds for construction of Steel Superstructure Bridge over the River Pachin in Arunachal Pradesh (page 83)

Demand to remove encroachment of land of the University of Hyderabad (pages 83 - 84)

Demand to ensure reservation in promotion for SCs and STs (page 84)

[Answers to Starred and Unstarred Questions (Both in English and Hindi) are available as Part-I to this Debate, published electronically on the Rajya Sabha website under the link [https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise](https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise)]

Website: [http://rajyasabha.nic.in](http://rajyasabha.nic.in)

[http://parliamentofindia.nic.in](http://parliamentofindia.nic.in)

E-mail: rsedit-e@sansad.nic.in
RAJYA SABHA
Thursday, the 4th February, 2021/15 Magha, 1942 (Saka)

The House met at nine of the clock,
MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

I. Report and Accounts (2018-19) of NTC, New Delhi and related papers
II. Report and Accounts (2019-2020) of various Councils and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shrimati Smriti Zubin Irani, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
   (a) Fifty-first Annual Report and Accounts of the National Textile Corporation Limited (NTC), New Delhi, for the year 2018-19, together with the Auditor’s Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
   (b) Review by Government on the working of the above Corporation.
       [Placed in Library. See No. L.T. 2979/17/2021]

II. A copy each (in English and Hindi) of the following papers:—
   (i) (a) Sixty-sixth Annual Report and Accounts of the Cotton Textiles Export Promotion Council (TEXPROCIL), Mumbai, for the year 2019-20, together with the Auditor’s Report on the Accounts.
   (b) Review by Government on the working of the above Council.
   (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
       [Placed in Library. See No. L.T. 2984/17/2021]

   (ii) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2019-20, together with the Auditor’s Report on the Accounts.
(b) Review by Government on the working of the above Council.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2982/17/2021]

(iii) (a) Sixty-sixth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC), Mumbai, for the year 2019-20, together with the Auditor’s Report on the Accounts.
(b) Review by Government on the working of the above Council.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2983/17/2021]

(iv) (a) Fifty-first Annual Report and Accounts of the Handloom Export Promotion Council (HEPC), Chennai, for the year 2019-20, together with the Auditor’s Report on the Accounts.
(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 2981/17/2021]

I. Reports and Accounts (2019-20) of various Corporation, Institution, Centre etc. and related papers

II. MoUs between the Government of India and Various Companies

SHRI V. MURALEEDHARAN: Sir, on behalf of Dr. Jitendra Singh, I lay on the Table—

1. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Annual Report and Accounts of the Antrix Corporation Limited (ACL), Bengaluru, for the year 2019-20, together with the Auditor’s Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 2948/17/2021]

(ii) (a) Annual Report and Accounts of the National Institute of Science Education and Research, Bhubaneswar, for the year 2019-20, together with the Auditor’s Report on the Accounts.
(b) Review by Government on the working of the above Institute.
(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) above.  

[Placed in Library. See No. L.T. 2957/17/2021]

(B) A copy each (in English and Hindi) of the Annual Report of the Central Information Commission (CIC), New Delhi, for the year 2019-20, under sub-section (4) of Section 25 of the Right to Information Act, 2005.  

[Placed in Library. See No. L.T. 2947/17/2021]

(C) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the North Eastern Space Applications Centre (NE-SAC), Shillong, Meghalaya, for the year 2019-20, together with the Auditor’s Report on the Accounts.  
(b) Statement by Government accepting the above Report.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  

[Placed in Library. See No. L.T. 2951/17/2021]

(ii) (a) Annual Report and Accounts of the Physical Research Laboratory (PRL), Ahmedabad, for the year 2019-20, together with the Auditor’s Report on the Accounts.  
(b) Statement by Government accepting the above Report.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  

[Placed in Library. See No. L.T. 2949/17/2021]

(iii) (a) Annual Report and Accounts of the National Atmospheric Research Laboratory (NARL), Gadanki, Andhra Pradesh, for the year 2019-20, together with the Auditor’s Report on the Accounts.  
(b) Statement by Government accepting the above Report.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  

[Placed in Library. See No. L.T. 2950/17/2021]

(iv) (a) Annual Report of the National Centre for Good Governance (NCGG), New Delhi, for the year 2019-20.  
(b) Annual Accounts of the National Centre for Good Governance (NCGG), New Delhi, for the year 2019-20, and the Audit Report thereon.
(c) Summary Report of the above Centre.

[Placed in Library. See No. L.T. 2945/17/2021]

II. (1) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited (NPCIL), for the year 2020-21.

[Placed in Library. See No. L.T. 2954/17/2021]

(2) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Bharatiya Nabhikiya Vidyut Nigam Ltd. (BHAVINI), for the year 2020-21.

[Placed in Library. See No. L.T. 2955/17/2021]

(3) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Uranium Corporation of India Limited (UCIL), for the year 2020-21.

[Placed in Library. See No. L.T. 2952/17/2021]

(4) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited (ECIL), for the year 2020-21.

[Placed in Library. See No. L.T. 2953/17/2021]

(5) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the IREL (India) Limited (formerly known as Indian Rare Earths Limited), for the year 2020-21.

[Placed in Library. See No. L.T. 2956/17/2021]

MESSAGE FROM LOK SABHA

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary- General of the Lok Sabha:

"I am directed to inform you that Lok Sabha, at its sitting held on Wednesday, the 3rd February, 2021, adopted the following motion:"

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to elect 10 members from amongst the members of the Rajya Sabha to join in the Committee on Welfare of Other Backward Classes for the term of one year..."
beginning from the date of the first sitting of the Committee and do communicate to this House the names of members so elected to the Committee."

I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so elected, may be communicated to this House."

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT, FORESTS AND
CLIMATE CHANGE

The Reports were presented to Hon’ble Chairman, Rajya Sabha on 30th November, 2020 and were forwarded to Hon’ble Speaker, Lok Sabha the same day.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RAILWAYS

* The Reports were presented to Hon’ble Chairman, Rajya Sabha on 30th November, 2020 and were forwarded to Hon’ble Speaker, Lok Sabha the same day.
STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

सुशील सरोज पाण्डेय (छत्तीसगढ़): महोदय, मैं विभाग संबंधित रेल संबंधी संसदीय स्थायी समिति के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:—

(i) "परिवहन उन्नयन और तीर्थयात्रा सर्किट" संबंधी समिति के अठारहवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में समिति (लोक सभा) के चौबीसवें प्रतिवेदन के अध्याय-1 में अंतर्विष्ट सिफारिशों पर सरकार द्वारा आगे की गई कार्रवाई को दर्शाने वाला विवरण।

(ii) "नई रेल खानपान नीति-2017" संबंधी समिति के इक्कीसवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में समिति (सोलहवीं लोक सभा) के चौबीसवें प्रतिवेदन के अध्याय-1 और अध्याय-5 में अंतर्विष्ट सिफारिशों पर सरकार द्वारा आगे की गई कार्रवाई को दर्शाने वाला विवरण।

(iii) "भारतीय रेल में पुलों का अनुरक्षण" संबंधी समिति के तेहीसवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में समिति (सत्रहवीं लोक सभा) के पहले प्रतिवेदन के अध्याय-1 में अंतर्विष्ट सिफारिशों पर सरकार द्वारा आगे की गई कार्रवाई को दर्शाने वाला विवरण।

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SHRI SUSHIL KUMAR MODI (Bihar): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Urban Development (2019-20):—

(i) Third Report on Action Taken by the Government on the Recommendations/Observations contained in the First Report (Seventeenth Lok Sabha) on ‘Demands for Grants (2019-20)’ of Ministry of Housing and Urban Affairs; and

* 3rd and 4th Reports were presented to Hon’ble Speaker on 11th September, 2020 under Direction 71 A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the same were also placed before the Hon’ble Chairman, Rajya Sabha for his perusal. The Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.

STATEMENT REGARDING ORDINANCE

The Jammu and Kashmir Reorganisation (Amendment) Ordinance, 2021

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Hon. Chairman, Sir, I lay on the Table, a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Jammu and Kashmir Reorganisation (Amendment) Ordinance, 2021.

GOVERNMENT BILL

The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021


The question was put and the motion was adopted.

SHRI G. KISHAN REDDY: Sir, I introduce the Bill.

MOTION OF THANKS ON THE PRESIDENT’S ADDRESS*

MR. CHAIRMAN: To continue with the discussion on Motion of Thanks on President’s Address...

SHRI JAIRAM RAMESH (Karnataka): Sir, one minute. In view of the fact that the Central Hall is able to accommodate 240 Members, I would request you to review the...

* Further discussion continued from the 3rd February, 2021.
seating arrangement in the Rajya Sabha to accommodate more Members in the House, so that there is an atmosphere of debate.

MR. CHAIRMAN: We will discuss it because to my knowledge, the original arrangement for Central Hall is 244. But, after I reviewed, I sent a word to the Speaker saying that we would then not be following social distance. So, that has been reduced to 100 and odd. I don’t exactly remember. But, you meet me; we will discuss, no problem.

Now, we will continue with the discussion. Prof. Manoj Kumar Jha. आप बैठ कर भी बोल सकते हैं, खड़े होकर भी बोल सकते हैं, जैसा आप चाहें।

श्री सभापति: ठीक है, खड़े हो जाइए।

श्री सभापति: दीक्षित यह है कि:

उनसे, जिनसे होती है इंसान को हमेशा तकलीफ, वे समझते हैं कि वे असल अक्ल वाले हैं।

महोदय, पंचतंत्र में एक कहानी है, जिसमें वित्तरथ नाम के एक राजा हुआ करते थे। उनके पास एक विशाल सरोवर था और उस सरोवर में बहुत सारे छोटे-छोटे खूबसूरत हंस थे। वे 6 महीने में एक पंख गिराते थे और पंख राजा को दे देते थे। बीच में सोने के साहसिक पंख वाला एक बहुत बड़ा पक्षी आया और उसने कहा कि मैं इस सरोवर में रहूंगा। पंख वाले ने कहा कि महाराज, हम 6 महीने में राजा को पंख देते हैं, इसलिए आपके लिए यहाँ गुंजाइश नहीं है। वह सोने के साहसिक पंख वाला पक्षी के पास पहुँच गया। उसके सिपहसलारों को कहा कि देखो, ये तो तुम्हारी बात नहीं मान रहे हैं और सरोवर पर कब्जा करके बैठे हुए हैं। राजा ने अपने सिपाही भिजवा दिए। उसने सारे हंस मार दिए और वह जो सोने के साहसिक पंख वाला बड़ा विशाल पक्षी था, वह भी उड़ गया। मैं इसका संदेह अपनी सरकार पर, सत्ता प्रतिष्ठान पर छोड़ता हूँ।

एक माननीय सदस्य: जमा नहीं।

श्री सभापति: प्लीज़।

एक माननीय सदस्य: अभी जमेगा, इंतज़ार करिए।

श्री सभापति: प्लीज़।
मनोज कुमार झा: हमारे यहाँ बिहार में कहते हैं कि दूध में जोड़न ढंग से पड़े तो दही बिढ़या जमता है। अभी जोड़न डालता नहीं है। माननीय सभापित महोदय, मैं अपने इस कथन को चन्द्र खंडों में रखूँगा। पहला खंड होगा कि महामहिम के अभिभाषण का संदर्भ, उसका ऐतिहासिक महत्व क्या है। दूसरा, लोकतंत्र में आंदोलन का व्याख्याता होती है। तीसरा, पीसकु र असेंबली के साथ कोई भी लोकतांत्रिक मुल्क कैसे ठीक करे। चौथा, आंदोलनों और लॉ में क्या ताल्लुक है और पाँव, repression की कहाँ इंतहाएँ होंगी। लोकतंत्र के तीन स्तंभों के बारे में हम सब जानते हैं, बांधे स्तंभ के बारे में तो मैं वोल्तेस भी नहीं। अगर आपके दौरान कोई भी डाला नहीं है, तो दौस्त ही आपका काम तमाम कर देंगे। ये क्या करते हैं? दिन भर कुछ भी मामला हो, लोग दुख में हों, लोग संकट में हों, लोगों की मीत हो रही हो, लेकिन शाम को चलाएंगे - Khalistani angle of Kisan Andolan.

सर, मैं कहना चाहता हूँ कि इस सदन ने इतिहास में इससे बड़े आंकड़े देखे हैं, कहाँ तबला गए, कहाँ गुम हो गए, किसी को पता नहीं है। आंकड़े इतिहास नहीं तय करते हैं, अंकड़े के पीछे की संजीवनी और संवेदना इतिहास तय करती है। इतिहास दोहराता नहीं है, लेकिन इतिहास ऐतिहासिक महत्व क्या है। इतिहास निदंस्क करता है, लेकिन हम उन निदंस्कों को सुनना नहीं चाहते। शाम ढलते ही चलाया जाता है कि खािलस्तानी जमा हो गए, पाकिस्तानी जमा हो गए, टुकड़े-टुकड़े जमा हो गए, नक्सली जमा हो गए, माओवादी जमा हो गए। सर, ये इसके कुछ मंत्रीगण 303 अंकड़े के बारे में कहते हैं। मैं कहना चाहता हूँ कि इस सदन ने इतिहास में इससे बड़े आंकड़े देखे हैं, कहाँ बिला गए, कहाँ गुम हो गए, किसी को पता नहीं है। आंकड़े इतिहास नहीं तय करते हैं, अंकड़े के पीछे की संजीवनी और संवेदना इतिहास तय करती है। इतिहास दोहराता नहीं है, लेकिन इतिहास ऐतिहासिक महत्व क्या है। इतिहास निदंस्क करता है, लेकिन हम उन निदंस्कों को सुनना नहीं चाहते। शाम ढलते ही चलाया जाता है कि खािलस्तानी जमा हो गए, पाकिस्तानी जमा हो गए, टुकड़े-टुकड़े जमा हो गए, नक्सली जमा हो गए, माओवादी जमा हो गए। सर, ये इसके कुछ मंत्रीगण 303 अंकड़े के बारे में कहते हैं। मैं कहना चाहता हूँ कि इस सदन ने इतिहास में इससे बड़े आंकड़े देखे हैं, कहाँ बिला गए, कहाँ गुम हो गए, किसी को पता नहीं है। आंकड़े इतिहास नहीं तय करते हैं, अंकड़े के पीछे की संजीवनी और संवेदना इतिहास तय करती है। इतिहास दोहराता नहीं है, लेकिन इतिहास ऐतिहासिक महत्व क्या है। इतिहास निदंस्क करता है, लेकिन हम उन निदंस्कों को सुनना नहीं चाहते। शाम ढलते ही चलाया जाता है कि खािलस्तानी जमा हो गए, पाकिस्तानी जमा हो गए, टुकड़े-टुकड़े जमा हो गए, नक्सली जमा हो गए, माओवादी जमा हो गए। सर, ये इसके कुछ मंत्रीगण 303 अंकड़े के बारे में कहते हैं। मैं कहना चाहता हूँ कि इस सदन ने इतिहास में इससे बड़े आंकड़े देखे हैं, कहाँ बिला गए, कहाँ गुम हो गए, किसी को पता नहीं है। आंकड़े इतिहास नहीं तय करते हैं, अंकड़े के पीछे की संजीवनी और संवेदना इतिहास तय करती है। इतिहास दोहराता नहीं है, लेकिन इतिहास ऐतिहासिक महत्व क्या है। इतिहास निदंस्क करता है, लेकिन हम उन निदंस्कों को सुनना नहीं चाहते। शाम ढलते ही चलाया जाता है कि खािलस्तानी जमा हो गए, पाकिस्तानी जमा हो गए, टुकड़े-टुकड़े जमा हो गए, नक्सली जमा हो गए, माओवादी जमा हो गए। अगर आपके स्वभाव में intemperance आ जाए, तो इस ने किसी भी सिहासन खाती करने दिया, किसी हो राजाओं की घर वापसी करवा, यह थोड़ा सन्दर्भ रहे, थोड़ा ध्यान रहे।...
सोचते हैं। हमारे भाजपा के कई मित्रों ने पूछा कि इस आंदोलन का स्वरूप क्या है, कैसे खत्म होगा? विकल्प यह है कि आप सेंटर हॉल में तो पूछ लेते हैं, लेकिन सदन में जुड़ना नहीं खोलना चाहते हैं। जब यह बिल आया था, तब मैंने कहा था कि दलों के दायरे और उस विषय से ऊपर निकलकर देखिए, क्योंकि किसान देख रहा है। उनसे विपक्ष जारी कर दिया है और अगर आप उसके विपक्ष को नहीं सुन रहे हैं, तो पता नहीं -- लोकतंत्र में तो हम सुनते थे कि सुनना और सुनाना, दोनों लोकतंत्र की अद्वृत कला होनी होती है। आप सुनाने में यकीन करने लगे हैं, सुनना भूल गए हैं, खासकर इस टमर्क में तो विविध ही भूल गए हैं। Anyway, Sir.

माननीय समाधानिति महादय, राष्ट्रपति जी के अभिभाषण का एक ऐतिहासिक संदर्भ होता है। हम सब जानते हैं कि सरकार अभीतैयार करती है। बीते 29 जनवरी को जब महामिहम का अभिभाषण हुआ था, उसमें हमें से 19 दलों ने शिकार नहीं की थी, यह में माफी के साथ कहता हूँ। हमें कष्ट भी हुआ था, क्योंकि वह एक बहुत महत्वपूर्ण occasion होता है। लेकिन माननीय समाधानिति महादय, जब माननीय राष्ट्रपति जी का अभिभाषण समकालीन यथार्थ से, दुख और दर्द से, रंज-ओ-ग़म से मीलों दूर खड़ा हो, तो कैसे शामिल हो जाएं? बड़ी मुश्किल होती है। इंसान बॉडी, टीकरी बॉडी, गाज़ीपुर, ये छोटे-छोटे हलकाँ में तीन महत्वपूर्ण के हैं। अभी यहाँ में नेता प्रतिक्रिया, बंदबाजी जी और कम्युनिस्ट पार्टी तथा कांग्रेस पार्टी के सभी साथियों ने मिलकर मानव-श्रृंखला बनाई। तो पूरे देश में कहीं न कहीं churning हो रही है और इस churning के पीछे का सादगी क्या है? ...

सर, माननीय सभापित महोदय, मैं एक आह कंगा। मैंने सदन में आज तक कभी भी किसी पर टीका-टिप्पणी नहीं की है, तो सदन की बहस में टीका-टिप्पणी नहीं होनी चाहिए। बस, इतना आह है। सर, हमने तो वह इतिहास भी देखा है कि एक पार्टी, जो दो सीट पर सिमट गई थी, वह आज कहाँ पहुँच गई, इसलिए इस चक्कर में न पड़ा जाए।

सर, महामिहम के अभिभाषण को पढ़ने के बाद पहला ख्याल आया कि कहीं पर कहूँ या अनकही पर बोलूँ। जो कहीं गई बात है, उसके बारे में अब में यह पहली चीज़ कहता हूँ। "My Government holds in high esteem the values of democracy and sanctity of the Constitution." अगर मेरी memory सही serve करती है, तो यह संभवतः पेज 7 का पैरा 25 होना चाहिए। Yes, Para 25. सर, अब इसको व्यापक संदर्भ में देखना होगा कि "My Government holds in high esteem the values of democracy and sanctity of the Constitution." हमने हाल के दिनों में जो भी देखा है, वह संविधान से इतना देखा है। सर, value of democracy सिर्फ एक rhetorical value नहीं है।

माननीय समाधानिति महादय, मैं आपको quote करना चाहता था। मैंने उसे आगे रखा था, लेकिन वह अभी मेरे जाहन में आ गया। Recently you have said, "nationalism and patriotism is not simply sloganeering 'भारत माता की जय', 'जय हिन्द' or 'जन-गण-मन' ". No, Sir. The greatest act of patriotism is to speak about the well-being of the nation, and that does not mean that I should stand in the orchestra party of the Government forever and always. You have never done it when you were in the Opposition and we shall not do it when we are in the Opposition. We would support you. हम समालोचना करेंगे, लेकिन आप यह उम्मीद नहीं करेंगे कि आपके खिलाफ का हर एक शब्द, हर एक लफज देशद्रोही है! मैंने सदन में पहले भी कहा था कि एक मर्शिन बनावाए।
कोरोना की वैक्सीन तैयार हुई है, अब एक मशीन बनवाए कि किसके अंदर देशभक्ति का पारा किया है। सर, हो सकता है, आपको झटका लग जाए। देशभक्ति sleeve पर नहीं चलती है, यहाँ दिल में रहती है, उसका सीने से कम ताल्लुक है।

सर, एक और interesting चीज़ यह है कि अभी बंगाल में चुनाव हैं, तो पेज नम्बर 26 के पेया 91 में गुरुदेव के बड़े भाई, ज्योतिर्लिङ्गादास टैगोर जी का जिक्र हुआ, "चाल रे चाल शांति, भारोत शांति।" बहुत अच्छा लगा, लेकिन इसके बाद गुरुदेव की अपनी लाइन where the mind is without fear and the head is held high जोड़ दीजिए। कहाँ है? दोनों को जोड़कर देखिए। डेमोक्रेसी में cherry-picking नहीं चलती है। आप cherry-picking के उस्ताद हो गए हैं।

माननीय सभापति महोदय, आंदोलन लोकतंत्र की जीवंतता का उदाहरण होता है। जिन्दा लोकतंत्र और स्वस्थ लोकतंत्र आंदोलन के साथ सदेह, निरंतर समादृत की कोशिश करता है। सर, मैं यहाँ एक आशय रखना चाहता हूँ। मैं दिल्ली विश्वविद्यालय के इस विभाग में पढ़ाता हूँ, वहाँ मेरा एक विषय मूर्मपंडत भी है। सर, मैं बहुत सालों से आंदोलन पढ़ाया है। आंदोलन की तीन महत्वपूणर् चीज़ें होती हैं - alienation, attraction, conversion. यानी कि अलगाव की चीज़ कहीं आई, उसके बाद आपका किसी विचारधारा से आकषर्ण हुआ, उसके बाद आप सड़कों पर आए। सर, हमने आंदोलनों को न जाने िकस नज़ीरये से देखना शुरू किया है? माननीय सभापति महोदय, आपने भी देखा होगा - वह सरिया, वह कील, वह खाई। दोनों को जोड़कर देखिए। आपने भी देखा होगा - वह सिरया, वह कील, वह खाई।

महोदय, मैं पहले भी इस सदन में कह चुका हूँ - आप कहते हैं कि 11 दौर की बातचीत हुई है, दिक्कत यह है कि किसी भी संस्थाप्रथिकी में एकालाप और वातालाप का फ़र्क समझना चाहिए। There is a difference between monologue and dialogue. आपके साथ दिक्कत है कि आप monologue को dialogue का कपड़ा पहनते हैं। मैंने माननीय मंत्री महोदय को सुना जो वार्ता में थे, उन्होंने कहा कि हमने यह दिया, यह दिया। महोदय, लोकतंत्र में खैरत की ज्ञान नहीं होती है। आप देने वाले कौन होते हैं? हम देने वाले कौन होते हैं? वे दे रहे हैं, उन्होंने ही
आपको 303 का आंकड़ा दिया। और आगे के तीन और शून्य दब उड़ जायें, यह भी वही तय कर देंगे, इसलिए यह ज्वूबन संबंध की है, एकलाप और वार्तालाप के बीच की दूरी की रिसारी दिया।

महोदय, मैं पहले भी इस बात में कह चुका हूं कि देश कागज पर बना नक्शा नहीं है। देश सिफर सेना, पुलिस के जवान, जन-गण-मन और वंदे मातरम् नहीं है। देश रिस्टों से बनता है और आपने रिस्टों को रिसारी दिया है। जब तक आप इस बात को नहीं समझते कि मुल्क रिस्टों से बनता है- आपने कितने रिस्टों खत्म कर दिये? सरकारें पुल बनाने के लिए तारीख जाती हैं, बाहे वे नवंबरों पर पुल हैं या रिस्टों का पुल हो। आपने तो पुल के बदले कंटीली दीवारें खड़ी कर दीं। महोदय, सीए का आंदोलन हुआ, जिसमें नागरिक को नागरिक के खिलाफ खड़ा कर दिया, आप तो कमाल हैं। मैं तो आपके समाजशास्त्र के ज्ञान से भी चित्त हूं कि जिस दिल्ली पुलिस के जवान को आप किसान के खिलाफ खड़ा कर रहे हैं, आप उस दिल्ली पुलिस का सोशल प्रोफाइल देख लीजिए। जिन इलाकों में यह आंदोलन ज्यादा शक्त है, उन इलाकों का एक बच्चा सरकार पर रहता है, एक बच्चा पुलिस में रहता है और एक बच्चा खेत में रहता है। वे बच्चे जायदाद के लिए नहीं लड़ रहे हैं। आपने उन्हें भी भिड़ा दिया। आप कहीं तो सोचिए, विराम दीजिए। इसलिए मैं अवतार सिह पा की एक कविता को कहता हूं:—

"यदि देश की सुरक्षा यही होती है
कि बिना जमीन होना किसी के लिए जीत कर जाए,
आंख की पुतली में हां के सिखा कोई शब्द न हो।"

आपको आंख की पुतली में सिफर 'हां' चाहिए, चाहे वह कितना भी अश्लील हो। यह पाश कहते हैं, मैं नहीं कह रहा हूं।

"और मन बदकार पत्तों के समझ हमेशा घुटका रहे,
तो हमें देश की सुरक्षा से खतरा है।"

देश को अपनी सुरक्षा से खतरा नहीं है, यह फर्क आपको समझना होगा। महोदय, कितना समय बचा है?

श्री सभापति : आपका allotted time 18 मिनट है। आपने ऑलरेडी 17 मिनट ले लिए हैं।

प्रो. मनोज कुमार झा : महोदय, आप मुझे सिफर दो मिनट दे दीजिए।

श्री सभापति : ठीक है, आप दो मिनट ले लीजिए।

प्रो. मनोज कुमार झा : माननीय सभापति महोदय, मैं दो मिनट का समय लूंगा। आपने किसान को लेकर कितनी बातें कहीं, उन बिलों के बारे में मैं पिछले सत्र में बोल चुका हूं। मैं सिफर इतना कहना चाहूंगा कि बिहार में एमएसपी वर्ष 2006 में खत्म किया गया। बिहार के किसान की आय के बारे में
मैं आपको आंकड़ा दूं तो यह उचित नहीं होगा। आपके पास आंकड़ों का भण्डार है, आप आंकड़े तैयार कर लेते हैं, बल्कि कभी-कभी प्रेस एवं कुछ में पकड़ भी लेते हैं। मैं सिर्फ इतना कहूँगा कि आप बिहार के मॉडल को-- मैं सिर्फ आपकी सरकार को दोष नहीं दे रहा हूँ, बीती कई सरकारों ने बिहार को लेबर सप्लाई का स्टेट बनाकर रख दिया है। हमारा काम पूरे देश में मज़दूर भेजना है। हमने कोरोना के कारण यह भी कहा कि आप इबहार के मॉडल को-- मैं सिर्फ र्स इतना कहूँगा कि आप आंकड़े तैयार कर लेते हैं, बल्कि खेतिहर मज़दूर हो गया है। अभी संसद में अगर किसानों का मज़दूर समाज से आने वाले लोग होते, तो आप इतनी आसानी से बिलजोध नहीं कर पाएं। मेरे स्वयं के नेता लालू दूसाद जी के सामने कई ऐसे मसले आए हैं, उन्होंने यह तय किया-- और आपके लोग भी थे, आप उन्हें भूल चुके हैं, जिन्होंने खड़े होकर यह कहा कि हम यह नहीं होने देंगे।

सर, अभी भी आपकी रीढ़ किसान और किसानी ही है। सर, यह जो श्री नाटे श्री का आंकड़ा आ रहा है, वह किसी के cold storage से नहीं आ रहा है, किसी के godown से नहीं आ रहा है। सर, मैं अंत में जय हिन्द कहूँ, इससे पहले मैं आपके माध्यम से सरकार से हाथ जोड़कर आग्रह करना कि इतिहास में ऐसे क्षण आते हैं, जब आप डुबठिए में होते हैं। Please, मैं आपके माध्यम से हाथ जोड़कर request कर रहा हूँ कि आप किसानों का दर्द समझें। सर, पूस की सर्द रातों में, माघ की सर्द रातों में सड़क पर रहना आसान नहीं होता है। किसानों का पानी बंद कर दिया, शौचालय बंद कर दिए। इस तरह के aggressive posture हमने तो अपने कुछ पड़ोसी मुल्कों के लिए भी नहीं सुना, जो अंदर तक आ गए। सर, लाल आंखें वहां ही होनी चाहिए और हम कहां आंखें लाकर रहें। वे किसान आपके हैं, ये किसान मेरे हैं। अगर इतने ही दिन भी हड़ताल कर दी, एक दिन तय कर लिया कि कुछ नहीं होगा, तो संसद बंद हो जाएगी, सरकार के बंद हो जाएगी और क्या-क्या होगा कुछ पता नहीं। मैं "जय जयान, जय किसान" और "जय हिन्द" कहूँ, इससे पहले आप इंद्र का रहत कर दी, क्योंकि मैंने पहले ऐसा कभी नहीं किया है, आज इतनी सारी चीजें, कई सारी चीजें Harold Laski का कथन या libery का phrase करते हैं। उन्होंने liberty के मसले पर कहा था कि "You need to find the Government accountable time and again. That is the test of the democracy." But we have failed. हमने किसानों को ही fail नहीं किया है। सर, यदि इजाजत हो, तो तरन्नुम में, नहीं तो यूं ही,

"मैं भी खाइफ़ नहीं, तख्ता-ए-दार से, मैं भी मंसूर हूँ, कह दो अन्याय से, क्यों डराते हो जिंदा की दीवार से, (जिंदा अर्थात जेल)

"जुल्म की बात को जहल की रात को, मैं नहीं मानता, मैं नहीं जानता।"
SHRI SWAPAN DASGUPTA (Nominated): Thank you, Mr. Chairman, Sir, for giving me the opportunity to speak on the Motion of Thanks on the President’s Address. Yesterday, we heard a lot of invocations from history from the hon. Leader of the Opposition, and today, Prof. Manoj Kumar Jha warned us against the notion of cherry-picking in history. At the risk of offending both of them, let me invoke something else from history, perhaps, just a footnote. When the Civil Servants from the East India Company used to be sent to India from U.K., or Britain as it was then called, they were given instructions, and one thing they were always told was that for everything that is true about India, the opposite is equally true. I think, it is necessary to point this out in the context of the outpouring of emotion which has happened on the farmers’ agitation. Without going into the rights and wrongs of the whole movement and without being judgmental, I just want to place a few facts. The top two lakh farmers of Punjab and Haryana have incomes that are among the top eight per cent of all incomes in India, both urban and rural.

Secondly, Sir, about twenty thousand of them have incomes in the top two per cent. Sir, this is not to berate these people. This is not to take, what the Leftist used to call, the denunciation of the kulak classes. This is only to admire their hard work, their integrity, their persistence and their adoption of technology, which they have managed for so long.

Unfortunately, Sir, this is not a situation which prevails in the whole country. I think, if I was to talk about my own State, West Bengal, you will find that for various reasons, also located in history, most of the people who are farmers, kisans are marginal. They undertake subsistence farming. Most of them have land holdings which cannot earn them enough to survive. They need other occupation. On top of that, if we come to the Minimum Support Price, we will find that only between nine and ten per cent of the farmers actually secure the Minimum Support Price and the price differential in rice between the MSP and the price which they get in the market ranges between Rs. 600 and 700 per quintal. That is a colossal sum.

If we were to take what the NABARD had to say, West Bengal ranked 24 out of 29 in terms of monthly income for agricultural households and the same study put the average monthly income for agricultural households at Rs. 1,175/- which is well below the national average. Sir, the reason why I am saying this is that such community need value addition at every point. They need value addition in terms of marketing, they need value addition in terms of agro industries, they need value addition to get
organic farming off the ground, and, they need a whole range of investments in the rural sector which have not been forthcoming. Even more than 30 per cent of the vegetables perish due to lack of cold storages and the lack of cold storages can be attributed to the Essential Commodities Act, which has put a certain barrier against hoarding and which was enacted at the time of food shortage.

These are the major constraints and when you have a series of legislations, which put a seal of legitimacy or legal approval on contract farming, which has been done on informal basis today, as Prof. Ram Gopal Yadav pointed out, that legal sanctity which these Acts give, I think, are very, very important in terms of trying to actually lift a community, a whole region which is now being deprived and which falls well short of the achievements which have been there in the Green Revolution.

I urge everyone not to look at the whole country in terms of what the most successful have done but also to look at places where there has been least success. We have, in the course of the Budget, spoken about the possibility, we have got hopes that in the coming years, India will reach double digit growth figures again. That is a very good aspiration to have but this double digit aspiration cannot be achieved if a whole section of the country falls behind. Can you imagine the amount of achievement which we could have if the whole of Eastern India were to actually contribute their 11 to 12 per cent growth, how much it could grow?

Sir, it is not merely a problem of West Bengal; it is a problem which is there in Odisha; it is a problem which is there in Jharkhand, in Assam. The whole region has been suffering. Yesterday, Mr. Prasanna Acharya spoke very eloquently on the need to have a special economic package for Odisha. Earlier, we have heard such a talk from people in Bihar as a result of separation of Jharkhand. It is sometimes difficult to have special packages only for one State at the cost of other. I would urge the Government to look at the possibility of whether the whole of Eastern India can be regarded as a special assistance zone. The reason for it is quite compelling. There are connectivities at every level. I wish to thank, for example, the Chief Minister of Odisha who sent out his disaster management team during the Amphan crisis in West Bengal. He went out of his way to help in this situation. In every respect, and at a time when people are talking about outsiders and home grown people, etc., we must realise the deep degree of connectivity which exists between all of them. For instance, if we are to talk about coal, we cannot talk about Raniganj without talking about Dhanbad. It is the same thing. We cannot talk about Darjeeling and Dooars without talking about Assam tea. The problems are exactly the same. Steel plant of Durgapur is linked to iron ore of Jamshedpur which is linked to Rourkela. It is all part of the same zone. In the matter of national security, the Left wing extremism which
we are confronted with in Odisha are exactly the same in Jharkhand and parts of West Bengal. The problem of illegal immigration which is there in Assam is exactly the same as in West Bengal. Even if we are to look at it in pure spiritual term, I cannot talk about my faith without talking about Jagannath Puri, without talking about Kamakhya, without talking about Baidyanath Dham. It is all part of the same. Today, we are in need of having an integrated approach to the whole eastern region. I was very glad when my friend, Shri Bhubaneswar Kalita, spoke about the Prime Minister coming to Assam 40 times. He later corrected himself in the Central Hall and said it has been 41 times that the Prime Minister has come. That is a colossal number. I dream of the day when in the whole of the eastern region, we can welcome the Prime Minister 41 times. We can dream of a time when the Prime Minister’s Kisan Nidhi Samman is available to the 70 lakh farmers of West Bengal which they have been deprived of. We can also look about the time when we can correct the short-sightedness of local politics which deprives people who are already deprived of the Ayushman Bharat Scheme. Sir, India has an integrated approach. We have to take the strong and the weak together, and that is the philosophy of sabka sath sabka vikas. I want that philosophy, regardless of party affiliations, to be implemented in this country. If that approach is there, whosoever is there in the State Government does not matter. And I think if we can rise above this basic partisanship and welcome the Centre in the States and the States with each other, we can be looking forward not merely to a 11 per cent growth, but a growth which can be 15 per cent, which can be the envy of the whole world.

I thank you very much for giving me this opportunity to thank the President for his courtesy of this Address.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Mr. Chairman, I am very grateful to you for giving me this opportunity to speak on the Motion of Thanks on the President’s Address.

Sir, the farmers are agitating on the borders of Delhi. On 20.09.2020, the Bills related to farmers were taken up for consideration. Many speakers, including myself, highlighted the issues related to the Bills. They were related to doing away with the MSP, contract farming, dispute resolution mechanism, etc. After the passage of these Bills, the farmers across the country started their agitation in the national capital and put forth their demands. The Government should be magnanimous enough to
consider their demands and come forward to accommodate their demands. Similarly, in the State of Andhra Pradesh, farmers have been agitating for 415 days. They are protesting against the shifting of capital in the State of Andhra Pradesh. Hon. Prime Minister laid the foundation stone of the capital at Amaravati for the residual State of Andhra Pradesh. The construction of new capital is as per the provisions of the Andhra Pradesh Reorganisation Act, 2014. Hon. Prime Minister allocated Rs.1,500 crore for this project. The farmers voluntarily gave their land under the land pooling scheme for the development of new capital city. Around Rs.10,000 crore have already been spent for the construction of new capital city. But the present Government, after assuming the office in the year 2019, abruptly stopped all construction activities pertaining to Amaravati project. The proposal to set up three capitals has been opposed by the people of Andhra Pradesh. Abruptly stopping construction activities in the Amaravati capital and the unfeasible three-capital formula are not only wasting the precious public money allocated by the Central Government but also the amount invested by the State Government and the farmers. The farmers have been agitating for 415 days, but the demand of Amaravati farmers is not being considered either by the State Government or the Central Government. It is high time for the Government to consider the demand of agitating farmers and come up with a better solution.

Similarly, Polavaram Project is also a national project declared in the Andhra Pradesh Reorganisation Act. During the rule of earlier Government, 69-71 per cent work had already been completed. The rest of the project has to be completed. For that purpose, under the guise of reverse tendering, the present Government abruptly stopped the construction of Polavaram Project and wasted one year. Also, crop of one year is being wasted for local farmers. The project is now in doldrums. The project has been delayed and the project completion date keeps on extending. The rehabilitation and resettlement package is very minimal. The State Government is not taking proper steps to give serious thought to it as the incumbent Chief Minister is involved in so many CBI and ED cases which are being inquired into and are pending before the court of law. It is high time for the Central Government to intervene and allocate funds to the Polavaram Project. It has to be seen that the project is completed within a specified time to do justice to the farmers and the people of the State of Andhra Pradesh.

For Vijayawada and Visakhapatnam Metro Rail Projects, funds have not been allocated. In the President’s Address importance has to be attached to infrastructure and transport. I would like to draw the attention of the Government towards the fate
of Vijayawada and Visakhapatnam Metro Rail Projects. Both the metro services are a non-starter in the State of Andhra Pradesh. I seek a clarification in this regard.

Sir, recently the State Government passed an Ordinance effecting major changes in the Municipal Corporation Act, 1964. This has been done in the spirit of local self-government. But here the ulterior motive is to secure more loans from the Central Government.

Sir, I would like to mention about the very pathetic conditions prevailing in the State of Andhra Pradesh. The Central Government is allocating huge amounts of funds under various schemes but the present Government in the State of Andhra Pradesh is diverting the funds for some reasons and there is total mess in the financial management of the State of Andhra Pradesh. The State is under severe financial stress. The situation has worsened to such an extent that the State Government of Andhra Pradesh finds it very difficult to even pay the salaries of the Government employees. There is no mention of it in the President’s Address. The present State Government has borrowed Rs.1,46,000 crore during these 20 months. Likewise, there is law and order problem in the State of Andhra Pradesh. The Government is filing cases against persons who criticize and bring things to the notice of the Government. The Government is implicating them in false cases. Another important issue is that there are attacks on temples; there is also a forcible * There was a temple chariot in Antarvedi.

MR. CHAIRMAN: Mr. Ravindra Kumar, you have two minutes.

SHRI KANAKAMEDALA RAVINDRA KUMAR: Okay, Sir. There is also attack on democratic institutions. Recently, the Government also directly made an attack on judiciary. In this connection, proceedings are pending in court and the Division Bench of the High Court has made some observations. It is also relevant to state this thing at this juncture and to bring to the notice of this constitutional body. I wish to bring it to the notice of this House. The hon. High Court has made an observation, to some extent, after getting success in overreaching and undermining two constitutional bodies, the Legislative Council and the State Election Commission, it was the turn of the highest court in the State of Andhra Pradesh, that is, the Andhra Pradesh High Court. With a view to protecting the rights of citizens, the Andhra Pradesh High Court has passed a number of orders setting aside incorrect and unsustainable orders passed by the Government of Andhra Pradesh in the month of April, 2020, the

* Expunged as ordered by the Chair.
Division Bench of the hon. High Court quashed the Government orders regarding introduction of English medium in schools as compulsory subject. Thereafter, social media was flooded with insulting and even abusive posts against hon. Judges of the court. Even the High Court was not spared. Further, the Chief Minister himself has written a confidential letter to the Chief Justice.

MR. CHAIRMAN: Please don’t quote the Chief Minister.

SHRI KANAKAMEDALA RAVINDRA KUMAR: Sir, it is the observation of the court. It is not by me. Now, there is a situation prevailing in the State of Andhra Pradesh. It is not my dialogue. It is the dialogue of the Division Bench. It is an observation made by the hon. Division Bench. There is an alarming situation in the State of Andhra Pradesh. I request the Centre to look into and concentrate on it.

MR. CHAIRMAN: Please conclude.

SHRI KANAKAMEDALA RAVINDRA KUMAR: Sir, one final sentence. It is stated, "Till the publication of letter of the Chief Minister, I was not having much information about him. But immediately thereafter, I became curious to know about it. Accordingly, I did the same thing and thereafter I got very disturbing information."

MR. CHAIRMAN: Please conclude.

SHRI KANAKAMEDALA RAVINDRA KUMAR: Sir, it is needless to state that there is an attempt of highly placed persons in media detrimental to the interest of a democratic state as guided by rule of law. A person, who is under the cloud of charges in a criminal court, is provided with authority of law, to pursue his anger on an organ of the State, that is, judiciary. His conduct should certainly be a debate before the constitutional courts for his continuance and his decisions taken during this period of governance.

MR. CHAIRMAN: I have given you two minutes. I have also cautioned you. You should conclude. Please conclude.

* Expunged as ordered by the Chair.
SHRI KANAKAMEDALA RAVINDRA KUMAR: Okay, Sir. It would certainly have a bearing on the society at large. Perhaps these factors may have to be considered for assessing the conduct of popular Government in the State of Andhra Pradesh. Therefore, I request the Central Government and the hon. Prime Minister that it is high time to consider all these aspects and to set right the things which are going on in the State of Andhra Pradesh under the premise of popular Government. Thank you.

श्री ज्योतिरादित्य एम. तिरिडिया (मध्य प्रदेश): समापति महोदय, आपका धन्यवाद कि आपने राष्ट्रपति जी के अभिमाण पर अपनी भावनाओं को व्यक्त करने के लिए मुझे एक मौका दिया।

समापति महोदय, 2020 पूरे विश्व के लिए एक चुनौतीपूर्ण साल रहा है, जिसमें हमने कई उतार-चढ़ाव, कई निराशा और बुलंद होसला, दुख-खुशी की भावनाओं का अनुभव किया, लेकिन आज धीरे-धीरे एक साल बाद तेजी से गिरते हुए कोरोना के संक्रमितों के ऑक्ट्रो को देख कर देश में एक नई उमंग और एक नया जोश मर जा चुका है। जनवरी 22 से 28 तक 146 ऐसे निजले हैं, जहाँ एक भी कोरोना का केस दर्ज नहीं हुआ है। हमारा भारत एक अमर पक्षी के रूप में कोरोना की राख से उठ रहा है। कुछ दिन पहले माननीय राष्ट्रपति जी ने संसद में भारत की इस अवस्था के साथ सफलता पर वर्णन किया था, जिसमें हमने कई पुनरुत्थल और उत्साह के साथ जीत की है। भारत ने कोरोना के बouncer पर एक hook shot लगा कर boundary को भी पार करा दिया है। विश्व में average global recovery rate 70 प्रतिशत है, लेकिन हमारा भारत की recovery rate 97 प्रतिशत है, जो विश्व में सबसे बड़ा आँकड़ा है।

समापति महोदय, कोरोना एक अहस्य शत्रु था, जिसका मुकाबला करने के लिए भारत के पास केवल दो शक्तियाँ थीं। हमारी पहली शक्ति थी भारत के प्रधान सेवक और रक्षक, आदरणीय नरेन्द्र मोदी जी का नेतृत्व, जिसके आधार पर सभी प्रयासों को एक ही मुद्दे में बांधा गया, 36 राज्यों को एक ही माला में विमर्श कर भारत का मार्ग प्रशास्त करना, इस कोरोना की महामारी के लिए एक युद्ध स्तर की रणनीति बनाना और उसका क्रियान्वयन करना। केवल भारत के लिए ही नहीं, बल्कि 150 देशों के लिए एक विश्व साझा अभियान का नेतृत्व करना, यह कोई चमत्कार से कम नहीं है। गुरुआत में कई विशेषज्ञों ने, और यह वास्तविकता भी थी, कई भयंकर अनुमान लगाए थे - 80 करोड़ लोग संक्रमित होंगे, 20 लाख जानें जाएँगी। लेकिन अगर में क्रिकेट का एक उदाहरण दे पाओ, चूंकि में क्रिकेट का एक प्रेमी भी हूँ, तो भारत ने कोरोना के bouncer पर एक hook shot लगा कर boundary को भी पार करा दिया है। विश्व में average global recovery rate 70 प्रतिशत है, लेकिन हमारा भारत की recovery rate 97 प्रतिशत है, जो विश्व में सबसे बड़ा औकाड़ है।

इसी के साथ यह दूसरी wave भारत को छू भी नहीं सकी। उसके पीछे कारण यह था कि नेतृत्व ने सही समय पर सही निर्णय लिया। हमने विदेशी नागरिकों के वीज़ाओं को निलंबित किया, हमने स्कूटि से lockdown लागू किया, ताकि 37 लाख जाने बच पाएँ। और उसी के साथ प्रधान मंत्री जी ने कहा था, 'जान है, तो जहान है'। महाराष्ट्र के वित्तीय बोझ की चिंता न करते हुए और सभी को
आर्थिक मार से बचाने के लिए सरकार ने, चाहे नौजवान हो, किसान हो, युवा हो, शोषित हो, पीड़ित हो, वंचित हो, सीधे उनके अकाउंट में राशि पहुंचाने की प्रक्रिया शुरू कर दी।

सभापति महोदय, एक यह लॉकडाउन था, जहां एक व्यक्ति के आह्वान पर, एक ही व्यक्ति के अनुरोध पर पूरे देश की जनता ने स्वेच्छा से उस आह्वान और उस अनुरोध का पालन किया, वहीं दूसरी तरफ, एक यह लॉकडाउन था, जब 1975 में इमरजेंसी लागू की गई थी। वह लॉकडाउन देश की जनता पर थोपा गया था और पूरे देश को जेलखाना बना दिया गया था...(व्यवधान)...

श्री यजुरविद्या एम. सिंधिया : सभापति महोदय, यह बात मैं जिस तरह यहां पर खड़े होकर कह रहा हूं, उसी तरह वहां पर खड़े होकर भी कहता था। सत्य, सत्य ही होता है और उसके पीछे न तो आपको छुपाना चाहिए और न ही देश की जनता आपको छुपने देगी।

सभापति महोदय, कोरोना के शुरुआती समय में भारत पीपीई किट नहीं बना पाता था, लेकिन 60 दिन के अंदर ही हमने पीपीई किट का केवल उत्पादन ही नहीं किया, बल्कि पीपीई किट के उत्पादन में आज भारत विश्व का द्वितीय उत्पादक देश बन गया है। भारत में ही आज वेंटिलेटर्स का उत्पादन हो रहा है। विश्व में वैक्सीन बनाने में दस साल लग जाते थे, लेकिन आज हमारे भारत के वैज्ञानिकों ने, विशेषज्ञों ने एक साल के अंदर ही देशी वैक्सीन बना कर, भारत का नाम पूरे विश्व में उजागर किया है। केवल यही नहीं, वैक्सीन बनाने के बाद विश्व स्तर पर सबसे तेज टीकाकरण अभियान शुरू किया गया और फेज-1 में ही 30 करोड़ लोगों तक वैक्सीन पहुंचाने के लक्ष्य से इसकी शुरुआत की गई। यह कारगर और किफायती वैक्सीन केवल भारत के लोगों के लिए ही नहीं है, बल्कि आज यह 'Vaccine for humanity' बन चुकी है। संयुक्त राष्ट्र के Secretary General, Mr. António Guterres ने स्वयं कहा है कि भारत में टीका उत्पादन की क्षमता पूरे विश्व के लिए सबसे बड़ा वरदान बन चुकी है। I would like to quote him. He has said, 'The production capacity of India is the best asset that the world has today'.

महोदय, 'वसुधैव कुटुम्बकम्' की भावना भारत के मूल्यों एवं सिद्धांतों को अभिव्यक्त करती है और भारत ने अपने उन मूल्यों और सिद्धांतों का पूर्ण रूप से अनुसरण किया है। भारत की इस सफलता के पीछे जो दूसरे बड़े हिस्सों के लिए कहते हैं, वे हैं भारत की सामूहिक शक्ति और धर्म, हमारे अनुल्य वैज्ञानिक गढ़, वैक्सीन के द्वारा हमारे वाल्टिपर्स, हमारे डॉक्टर्स, हमारी नर्सेज़, हमारे एनजीओज़, हमारे पुलिस फोर्स के कमरी और हमारे जवान। इन सबने अपनी जान को जोखिम में डाल कर हम सबकी जानों की रक्षा की। अगर ये सब न होते, तो आज हम भी न होते।

सभापति महोदय, आज इस स्थिति में उन लोगों के लिए कुछ पंक्तियां अपितु पर रचना चाहता हूं:-

'न थके कभी पैर, न कभी हिम्मत हारी है,
जगन्ना है जन-सेवा का मन में, सफ़र निरंतर जारी है'।
सभापति महोदय,

राष्ट्र में एक तरफ कोरोना का संक्रमण पूरे विश्व का केन्द्र बिन्दु बन गया और विश्व की सारी शक्तियां इस विश्वव्यापी विपदा के निवारण में लग गईं, जहाँ दूसरी तरफ चाहे अर्थव्यवस्था हो, व्यापार हो, आजीविका हो, ये सब पूरे तरीके से नष्ट होने के कगार पर पहुंच गए।

10.00 A.M.

भारत भी टकनिकल रिसेक्शन की खाई में जा रहा था। मैं दाद देता हूं हमारी सरकार को, कि जहाँ महीने के अंदर वापस भारत को रिकवरी की पटरी पर नरेंद्र मोदी जी की एनडीए की सरकार लेकर आई है। आंकड़े कुछ इस प्रकार हैं कि जनवरी में 11 प्रतिशत रोग रेट जीडीपी की रही और कॉरोना का एक नया इतिहास बना है। भारत भी टेक्निकल उरसेशन की खाई में जा रहा था। मैं दाद देता हूं हमारी सरकार को, कि जहाँ महीने के अंदर वापस भारत को रिकवरी की पटरी पर नरेंद्र मोदी जी की एनडीए की सरकार लेकर आई है। आंकड़े कुछ इस प्रकार हैं कि जनवरी में 11 प्रतिशत रोग रेट जीडीपी की रही और कॉरोना का एक नया इतिहास बना है।

भारत भी टेक्निकल रिसेक्शन की खाई में जा रहा था। मैं दाद देता हूं हमारी सरकार को, कि जहाँ महीने के अंदर वापस भारत को रिकवरी की पटरी पर नरेंद्र मोदी जी की एनडीए की सरकार लेकर आई है। आंकड़े कुछ इस प्रकार हैं कि जनवरी में 11 प्रतिशत रोग रेट जीडीपी की रही और कॉरोना का एक नया इतिहास बना है।

भारत भी टेक्निकल रिसेक्शन की खाई में जा रहा था। मैं दाद देता हूं हमारी सरकार को, कि जहाँ महीने के अंदर वापस भारत को रिकवरी की पटरी पर नरेंद्र मोदी जी की एनडीए की सरकार लेकर आई है। आंकड़े कुछ इस प्रकार हैं कि जनवरी में 11 प्रतिशत रोग रेट जीडीपी की रही और कॉरोना का एक नया इतिहास बना है।
इतना भी कहा है और मैं उन्हें क्वोट करना चाहता हूँ - "भाजपा की राजनीतिक वैक्सीन हम नहीं लेंगे"। वैक्सीन का भी एक राजनीतिक रंग होता है! स्वास्थ्य का भी एक राजनीतिक रंग होता है! मुझे तो आयतरंग होता है। इसके बाद विषय के कई नेताओं ने कहा कि ठीक है, आपकालीन उपयोग की अनुमति अपने प्रदान कर दी, लेकिन उसका क्रियान्वयन करने के लिए एक ढांचा हमारे देश में हमारे पास नहीं है। तो मैं बड़ी विनाशकारी यह कहना चाहता हूँ कि जब यूपीए सरकार थी, तब समाप्ति महोदय, एक साल का नहीं, पाँच सालों का स्वास्थ्य का बजट था, वह 1 लाख, 44 हजार करोड़ रुपये था। उन पाँच सालों में इस बजट को भी पूरी तरह से खर्च नहीं किया गया, केवल 1 लाख, 26 हजार करोड़ रुपये खर्च किये गये, मतलब 15 प्रतिशत कम खर्च किया और आज ढाँचे की बात की जा रही है। 2013 में तो 18 प्रतिशत उnder utilization रहा। वहीं प्रधान मंत्री नरेंद्र मोदी जी की एनडीए की सरकार के 4 साल में हर साल जो बजट का आवंटन रहा, वह कई गुणा ज्यादा रहा। उस बजट के आवंटन से 2 से 9 प्रतिशत ज्यादा खर्च हर साल स्वास्थ्य के क्षेत्र में किया गया। 'स्वस्थ भारत', 'शिक्षित भारत' हो, तभी भारत 21वीं सदी का नेतृत्व कर पाएगा।

इसी के साथ में कहना चाहता हूँ कि यह कहानी यहाँ नहीं सकती। महोदय, मैं वित्त मंत्री जी को, स्वास्थ्य मंत्री जी को और प्रधान मंत्री जी को धन्यवाद अर्पित करना चाहता हूँ। समाप्ति महोदय, इस साल के बजट को देख कर आपको भी आश्चर्य होगा कि पाँच साल का यूपीए सरकार का स्वास्थ्य बजट 1 लाख, 44 हजार करोड़ रहा और एनडीए सरकार का एक साल का, इस वर्ष का स्वास्थ्य बजट 2 लाख, 23 हजार करोड़ है। समाप्ति महोदय, इसमें पिछले वर्ष से 137 प्रतिशत की वृद्धि हुई है, 22 नये एम्स बने जा रहे हैं। 'प्रधान मंत्री जन आरोग्य योजना' के तहत 1.5 करोड़ लोगों को 5 लाख रुपये तक का मुफ्त इलाज मिला। समाप्ति महोदय, 'स्वस्थ भारत', 'आयुर्मान भारत', 'Fit India', ये केवल मुहिम नहीं हैं, ये आने वाले समय में भारत की स्वास्थ्य प्रणाली को तैयार और असरदार बनाने के लिए।

समाप्ति महोदय, एक विषय पूरे भारत में आज चित्ता का विषय बना है। इसमें कोई दो राय नहीं हैं कि किसान भारत के विकास की रीढ़ की हड़ी है। किसान को हम अनदाता कहते हैं, क्योंकि किसान अपना पेट नहीं भरता, किसान अपने गाँव का पेट नहीं भरता, किसान अपने जिले का पेट नहीं भरता, बल्कि आज किसान पूरे विश्व का पेट भरता है। समाप्ति महोदय, इसी सोच और विचार के साथ हमारी सरकार ये तीन कृषि कानून लेकर आयी है। तभी कृषि के क्षेत्र में नया विकास हो, नयी प्रगति हो। जो राजनीतिक आजादी हमें 70 साल पूर्व मिली थी, लेकिन 70 साल से किसान जिन वेबिडियो में जकड़ा गया है, उन वेबिडियो को जोड़ कर उसे आर्थिक आजादी, विकास और प्रगति के रास्ते पर प्रशस्त करना- यह एनडीए सरकार का, प्रधान मंत्री जी के नेतृत्व में हमारा संकल्प है। किसान की आय दोगुनी हो, किसान को स्वतंत्रता मिले कि वह देश में अपना उत्पादन करें। वहीं भी बेच पाये, एक ही जगह तक वह किसान सीमित न हो, इसलिए ये कानून लाये गये। संवाद जरूर होना चाहिए, जैसा मेरे भाई मनोज जी ने कहा। 11 बार सरकार ने संवाद किया है, जब deadlock हुआ है, तब सरकार ने यह भी कहा है कि तीनों कानूनों को हम 18 महीनों के लिए स्थगित करेंगे, लेकिन मुझे इस बात का आयतरंग है कि जिन लोगों ने ऐसे ही कानून की वकालत की थी, आज वे क्या कह रहे हैं?

समाप्ति महोदय, अगर हम कांग्रेस पार्टी का 2019 का चुनाव घोषणापत्र पढ़े- मैं इसे आपके समक्ष रखना चाहता हूँ।
Congress will repeal, I repeat, will repeal the Agricultural Produce Market Committees Act and make trade in agricultural produce including exports and inter-state trade free, I repeat, free from all restrictions. This requires huge investments in marketing infrastructure, including cold chain and for this private sector participation is essential, I repeat, and for this private sector participation is essential," for which a policy environment needs to be in place. In this context, the need to amend the present State APMC Act on the lines of Model State Agricultural Produce Marketing (Development and Regulation) Act 2003 to encourage the private sector, I repeat, the private sector in providing alternative competitive marketing channels in the overall interest of farmers/producers and consumers cannot be overemphasized. ...
कर 10,550 करोड़ रुपए किया हो, जिस सरकार ने हमारे महाराष्ट्र, आन्ध्र प्रदेश, दक्षिण मध्य प्रदेश के कपास के किसानों के लिए जो 2013-14 में केवल 90 करोड़ रुपए का भुगतान किया था, उसको 300 गुना बढ़ा कर 26 हज़ार करोड़ रुपए किया हो, जिस सरकार ने किसानों के समान के लिए 6 हज़ार रुपए हर साल के हिसाब से 1,13,000 करोड़ रुपए किसानों के खातों में पहुँचाये हों, जिस सरकार ने कृष्णा के अभयारण्य के लिए एक लाख करोड़ रुपए का नया फंड तैयार किया हो, जिस सरकार ने हस्ताक्षर के लिए 'फसल बीमा योजना' लागू करके 5 साल के अंदर 90 हज़ार करोड़ रुपए मुआवज़े के रूप में किसानों के खाते में पहुँचाए हों, जिस सरकार ने किसानों के विकास और प्रगति के लिए कटिबंध श्री, कटिबंध है और कटिबंध रहेगी। समापति महादेव, 26 जनवरी को जो घटना घटी, जो गणतंत्र दिवस हर भारतीय के लिए एक गौरव का दिवस होता है, उस दिन के वे घातक दया एक दर्दनाक याद बन चुके हैं। उस दौरान 394 पुलिसकर्मियों और पत्रकारों को घायल किया गया, एक किसान ने अपनी जान गंवाई, राष्ट्रीय तिरंगे को लेकर पुलिसकर्मियों को पीटा गया, उनको कुंड में फेंका गया और राजधानी के कई हिस्सों को तहसीलों के जदयू गया। उसके बाद भी जब यह सदन मिला, तब हमारे विपक्ष ने राष्ट्रपति जी के अभिभाषण का boycott करके राष्ट्रपति जी का, देश का और इस लोकतंत्र का तिरस्कार किया है। अजनबी कुमार ज्ञा जी ने कहा था कि हमें सुनना भी होगा और सुनाना भी होगा। मैं कहना चाहता हूँ कि उस संकट को सुधारने के लिए तो आप आए गए, लेकिन सुनने के लिए आप नहीं आए थे। कच्ची और गीर्जी अंतर नहीं होना चाहिए। मैं राष्ट्रपति जी के अभिभाषण की बात कर रहा था। समापति महादेव, एक तरफ पूरा विश्व कोरोना संकट से जूझ रहा था, पूरा विश्व विकास के एजेंडा को दरिकान करके इस महामारी और अंतर्राष्ट्रीय युद्ध का सामना कर रहा था, इसमें सारे संसाधन झोंक दिए थे और दूसरी तरफ भारत में एक क्रमबंध प्रधान सेवक ने, जिनकी पार्टी का नाम "सबका साथ, सबका विकास" है, उस संकट को सुधारने के लिए केवल कार्य ही नहीं किये, बल्कि उस समय में विकास करने के अवसर भी छूट्ड़ लिये। हमारे पूर्वजों का एक आजाद भारत का, स्वराज का सपना था और जीएस आत्मनिर्भर भारत का सपना है, देश को विश्व पटल पर उजागर करने का सपना है। हमारे महाभारत में लिखा गया है -

"अपि शाकं वधानस्य सुखं वै मघवन गृहे। अर्जित्स्वेन धीरोयं न व्यापारित्य कथण॥"

समापति महादेव, इसका सार है कि किसी दूसरे पर बोझ बनाने के बजाय अपनी मेहनत से कमाया गया फल कहीं ज्यादा सुखदायी होता है और यह तभी मुम्किन होता है, जब कतार में खड़ा हुआ आखिरी व्यक्ति भी हमारे भारत में आत्मनिर्भर बन पाएगा। "आत्मनिर्भर भारत" की आत्मा किसान, युवा, आम जनता के साथ जुड़ी हुई है, इसलिए इस महाप्रलय के समय में हमारी सरकार ने "गरीब कल्याण रोजगार अभियान" के तहत 2,76,000 करोड़ का क्रियान्वयन किया।

श्री समापति : ज्योतिरादित्य जी, आपकी पार्टी ने आपको जो समय दिया, वह समाप्त हो रहा है।

श्री ज्योतिरादित्य एम. सिंहविया : सर, मैं पाँच मिनट और बोलना चाहता हूँ।
सर, 80 करोड़ गरीबों को आठ महीने तक निशुल्क राशन प्रदान किया गया। "वन नेशन, वन राशन कार्ड" लाकर एक नया इतिहास रचा। "प्रधान मंत्री उज्ज्वल योजना" के तहत महिलाओं को 14 करोड़ मुफ्त गैस सिलेंडर्स पहुंचाए। समापति महोदय, इसके पीछे कारण क्या है? इसके पीछे कारण यह है कि सरकार का लक्ष्य अन्त्योदय है, सरकार का प्रण अन्त्योदय है और सरकार का पथ अन्त्योदय है। समापति महोदय, शिश्ना एक ऐसी प्रणाली है, जिसके आधार पर हम अपने मानव संसाधन को मानव पूर्णी में परिवर्तित कर सकते हैं। हम 34 साल बाद नई शिश्ना प्रणाली लेकर आए हैं और उसमें हम लोग शिश्ना के नए रूप, नई सोच, नए स्किल्स से एक नए भारत को उवागने की कोशिश करेंगे।

समापति महोदय, 2021 का भारत, 2013 का भारत नहीं है। यहाँ SMEs को MNCs में परिवर्तित करने के लिए हरसंभव प्रयास किया जाएगा। हमने उन SMEs को 20,000 करोड़ का सरल ऋण दिलवाया है, हमने SMEs की भीमाण 14 साल बाद बदली है और भारत को एक global manufacturing hub में परिवर्तित करने के लिए उत्पादन आधारित प्रोत्साहन भी हम देने की कोशिश कर रहे हैं।

समापति महोदय, यह वर्ष केवल संकट का नहीं है, बल्कि यह सबसे ऐतिहासिक निर्णय और उपलब्धियों के लिए भी जाना जाता है, जिसमें शेष था - इंडिया को भारत से जोड़ना, हमारी पुरानी संस्कृति को पुनर्जगृह करना और श्रीराम जन्म-भूमि के भव्य राम मंदिर का भूमि पूजन सिफ्ट देश के लिए नहीं, बल्कि विश्व के लिए बड़ी उपलब्धि है। प्रधान मंत्री नरेन्द्र मोदी जी की राष्ट्रीयता की भावना और उनके ओजस्वी नेतृत्व का परिणाम है कि अब राम मंदिर का निर्माण नवे भारत के निर्माण का प्रतीक बनेगा। मैं उनके शब्दों में कहा चाहता हूँ, "सर, राम मंदिर आधुनिक भारत की मजबूत नींव का प्रतीक होगा, जिसकी विविधता में एकता भी होगी और समता भी होगी।"
जहाँ एक तरफ यह ऐतिहासिक निर्णय लिया गया, वहीं दूसरी तरफ हमारे देश का ताज और शान, जम्मू-कश्मीर, जहाँ हर देशवासी का दिल बसता है, उसको बेडियों से मुक्त करके राष्ट्र की मुख्य धारा के साथ जोड़ने का कदम उठाया गया, जब अनुष्ठान 370 को हमने रद किया। उस अनुष्ठान से केवल हानि हो रही थी। अलगाववाद, आतंकवाद, व्यवस्थाओं में ध्वस्ताचार। जब यह रद किया गया, उसके ठीक बाद, "आयुष्मान भारत" के तहत सूचित स्वस्थ्य के संक्षेप में डेढ़ करोड़ जननों को लिया गया। हर एक नागरिक को केन्द्र सरकार की बाकी योजनाओं का लाभ भी मिल पाया। इसका संदर्भ वर्तमान नया आजाद राज्य है, जब अनुसरण 370 को हमने रद किया। राष्ट्रीय मुख्य धारा के साथ जोड़ने का कदम उठाया गया, जब अनुसरण 370 को हमने रद किया।

सभापति महोदय, सरकारें आईं भी और गईं भी, लेकिन जो स्वाभाविक बन्दा व्यवस्थाओं ने देखा था, जो स्वार्थवाद बाहर अम्बेडकर के लिए था, "एक विधुन, एक देश और एक निशान" का विधुन, जो न्दा. शामाना प्रसाद मुखर्जी ने देखा था, 'कश्मीरियत, इंसानियत और जम्मूरियत' का सपना, जो अटल बिहारी वाजपेयी ने देखा था, उसे मोदी सरकार ने पूरा करके दिखाया है।

सभापति महोदय, अंत में मैं यह कहना चाहता हूँ कि कोरोना का महाप्रलय, जो विकास के पथ को कुचलने आया था, उसका सामना हमारी सरकार ने एक बुद्धि दात की तरह किया और विपत्ति को भी असर में बदलकर, reforms की झड़ी लगाकर, "न हम रुकेंगे और न भारत रुकेगा", माननीय राष्ट्रपति जी की सोच और विचारधारा के आधार पर देश का मार्ग प्रशासक दिया है। सभापति महोदय, केन्द्र में दो बार भारी बहुमत, उत्तर प्रदेश से कर्नाटक, असम और अरुणाचल प्रदेश से गुजरात, मध्य प्रदेश, मणिपुर, तेलंगाना, बिहार तक जो असीम सीमा से जनता का मिला है, यह आशीर्वाद इस सरकार और भारतीय जनता पार्टी की सबसे बड़ी पूंजी है और यह तभी संभव हो पाया है, जब एक प्रभावी छवि, असरदार नीति और भारत के लिए विजय का क्रियान्वयन हमारी सरकार ने किया है। अंत में मैं इतना ही कहना चाहता हूँ कि 21वीं शताब्दी भारत की होगी। भारत एक नई सामथ्र्य के साथ इस कोरोना काल से उभर रहा है।

"हज़ार बक़र गिरे, लाख आंधऱ्या उठें, वो फूल खिल के रहेंगे, जो खिलने वाले हैं।"

श्री समाधिति:दिव्यजय सिंह जी। मैंने कुछ परिवर्तन नहीं किया, लिस्ट में जो नाम आया, मैंने उसी के हिसाब से अनुमित दी है।

श्री दिव्यजय सिंह(मध्य प्रदेश):समाधिति महोदय, मैं आपके माध्यम से माननीय सिंधिया जी को बधाई देता हूँ। वे जितने अच्छे ढंग से सूक्ष्म और सरकार का पक्ष रखते थे, उन्हें ही अच्छे ढंग से उन्होंने आज भाजपा का पक्ष रखा है। आपको बधाई हो।

श्री ज्योतिराधित्य एम. सिंधिया: सर, आपका आशीर्वाद है।
श्री दिमित्रिजय सिंह: वह हमेशा रहेगा। आप जिस पार्टी में रहें, आगे भी जहाँ हों, हमारा आशीक़ा आपके साथ था, है और रहेगा।

समाप्ति महोदय, मैं महामिहम राष्ट्रपति जी के अभिभाषण पर लाए गए ध्यानवाद प्रस्ताव का विरोध इसलिए करता हूं, क्योंकि इसमें वास्तविकता का उल्लेख नहीं है। वर्ष 2014 में पहली बार भारतीय जनता पार्टी की विचारधारा के शुद्ध बहुमत के आधार पर प्रधान मंत्री चुना गया। इन 6-7 वर्षों में उन्होंने क्या-क्या वायदे किये थे और क्या-क्या वायदे निभाये, इतनी कहीं उल्लेख नहीं है, विदेशों से काला धन आया। सुप्रीम कोर्ट के निर्देशन में एसआईटी बनेगी, इसका कहीं उल्लेख नहीं है, 2 करोड़ रोज़गार मिलेगे, तो कहीं उल्लेख नहीं है, वेतन अर्थव्यवस्था होगी, इतनी कहीं उल्लेख नहीं है। सभापित महोदय, मैं महामीहम राष्ट्रपति जी के अभिभाषण पर लाए गए धन्यवाद।

क्योंकि इसमें वास्तिवकता का उल्लेख कहीं नहीं है। वषर् 2014 में पहली बार भारतीय जनता पार्टी की विचारधारा के शुद्ध बहुमत के आधार पर प्रधान मंत्री चुना गया। इन 6-7 वर्षों में उन्होंने क्या-क्या वायदे किये थे और क्या-क्या वायदे निभाये, इतनी कहीं उल्लेख नहीं है, विदेशों से काला धन आया। सुप्रीम कोर्ट के निर्देशन में एसआईटी बनेगी, इसका कहीं उल्लेख नहीं है, 2 करोड़ रोज़गार मिलेगे, तो कहीं उल्लेख नहीं है, वेतन अर्थव्यवस्था होगी, इतनी कहीं उल्लेख नहीं है।

उन्होंने जो कहा था, उनकी एक-एक बात सही निकली। नोटबंदी के लिए यह कहा गया था कि अर्थव्यवस्था समाप्त हो जाएगा, काला धन वापस आ जाएगा, आतंकवाद समाप्त हो जाएगा, अर्थव्यवस्था बेहतर हो जाएगी, इन सब बातों का उल्लेख राष्ट्रपति जी के अभिभाषण में नहीं है। हमारी अर्थव्यवस्था global recession के बाद धीरे-धीरे सुधरने लगी थी। वषर् 2014 के बाद पहला निर्णय नरेन्द्र मोदी जी ने नोटबंदी का लिया और उस नोटबंदी में डाले। मनमोहन सिंह जी का राज्य सभा के सदन में जो बयान था, "It is a monumental mismanagement, will hurt small industry, unorganised sector, agriculture and the poor.  It is an organised loot and legalised plunder and there will be two per cent drop in the GDP."

[THE VICE-CHAIRMAN (DR. SASMIT PATRA) in the Chair.]
जेल में बंद कर दिया। क्या यही ज्यूहरित है, यही इसानित है और यही कश्मीरित है? आप CAA और NRC लाए। ठीक है, आपके पास बहुमत है, इसलिए आप लाए, लेकिन नरेन्द्र मोदी जी ने 2014 में कहा था कि 'सबका साथ, सबका विकास'। उन्होंने 2019 में इसमें जोड़ दिया 'सबका विश्वास'. मैं पूर्णता चाहता हूँ कि क्या CAA और NRC लागू करने के लिए इस देश के लोगों का विश्वास दिया? क्या उन्होंने उन वर्गों का विश्वास दिया, जो कई दिनों तक ठंड में आंदोलन करते रहे? यदि आज आप देखेंगे, तो पूरे तरीके से यह सरकार धीरे-धीरे विश्वास खोती जा रही है।

मैं अनुरोध करना चाहता हूँ कि यहाँ सिंधिया जी ने और हमारे मित्रों ने बहुत सी बातें कोरोना वायरस के बारे में कहीं हैं। चाइना में पहला केस डिसम्बर, 2019 में डिटेक्ट हुआ था। भारत में जनवरी, 2020 में केस डिटेक्ट हुआ और उसकी डेथ हुई। राहुल जी ने 12 फरवरी, 2020 को यह बयान दिया कि ये पैडमिक आ रहा है, हाशियार हो जाएं। फिर उन्होंने 3 मार्च, 2020 को दोहराया कि आप सचेत हो जाएं और इसकी तैयारी करिए। इनके बयान का मखौल उड़ाया गया। माननीय स्वास्थ्य मंत्री जी ने अंतरराष्ट्रीय ख्यात इंटरनेशनल का आयोजन करना ज़रूरी समझा।

मैं माननीय सिंधिया जी से कहना चाहता हूँ कि मध्य प्रदेश में किस प्रकार से भारतीय जनता पार्टी को बहुमत मिला, आप उसका उल्लेख कर रहे थे। मैं उनसे अनुरोध करना चाहता हूँ कि यह सच्चा आप के हासिल की जाए। 2018 का चुनाव आप और हम सब लोगों ने बहुमत प्राप्त की थी, लेकिन उस समय तक 20 राज्यों में कोरोना के केस आ गए थे, रिपोर्ट हो चुके थे। माननीय प्रधान मंत्री जी ने अपनी अंतरराष्ट्रीय लॉकडाउन को 'नमस्ते वर्ल्ड' का आयोजन करना ज़रूरी समझा।

मैं माननीय सिंधिया जी से कहना चाहता हूँ कि मध्य प्रदेश के मुख्यमंत्री श्री नरेंद्र मोदी जी पूरे तरीके से Federal structure के खिलाफ हैं, मेरा यह आरोप है। क्या वह राज्य सरकार खोल देता है, जैसे पालांड में, जहां उन्होंने 2018 में विरोध लगाया। लॉकडाउन के बाद भी, मेरा यह आरोप है कि मध्य प्रदेश के मुख्यमंत्री इस देश के मुख्यमंत्री से चचा तक नहीं। उन्होंने कोरोना वायरस के प्रकोप को क्यों टाला? उन्होंने ऐसा करवाया कि भारतीय प्रधान मंत्री को समय चाहिए थे। जब उनकी सरकार बन गई, उन्होंने लॉकडाउन लगाया।

लॉकडाउन लगाने से पहले, जनता कपूर्ज थाली पीिटें, दीया जलाए, घंटी बजाइए, उससे कोरोना वायरस 21 दिन में चला जाएगा। महाभारत 18 दिन में जीते थे। यदि इस सोच का आरोप माननीय मंत्री जी हो, तो इसके तरीके से हम लोग क्या कहेंगे? मैं आपसे कहना चाहता हूँ कि आपने दीवार खड़ी कर दी गई।
न पीने के लिए और न ही किराए के लिए पैसे थे, रेल भी नहीं चल रही थी और न ही सड़क पर बसे थे, तो वे क्या करते - तब लाखों लोग पैदल निकल पड़े और सैकड़ों लोगों की मौत हो गई। गर्भवती महिलाओं के बच्चे निकले और न ही रेल चल रही थी और न ही सड़क पर बसें थीं, तो वे क्या करते - तब लाखों लोग पैदल निकल पड़े और सैकड़ों लोगों की मौत हो गई।

राहुल गांधी जी और कांग्रेस पार्टी ने कहा था कि आप "न्याय योजना" के अंतर्गत जिस तरह हमने प्रतिक्रिया की थी, उस "न्याय योजना" के अंतर्गत गरीब, मजदूरों और बेरोज़गारों के हाथ में पैसा दे दीजिए, जिससे वे अपना पिरवार चला लेंगे। वह आपने नहीं दिया, जिससे वे अपना हाथ में पैसा दे दिया।

माननीय उपसभाध्यक्ष महोदय, आप यहां यह स्थिति देख रहे हैं, जिसमें नाकाम पता चला है। इस समय लोगों को उनके हाथ में पैसों की आवश्यकता थी, लोन की आवश्यकता नहीं थी। उन्होंने आज आवश्यकता इस बात की थी कि इस जनसमूह से हम लोग उनके हाथ में पैसा दे। इसलिए राहुल गांधी जी ने और कांग्रेस पार्टी ने कहा था कि आप "न्याय योजना" के अंतर्गत जिस तरह हमने प्रतिक्रिया की थी, उस "न्याय योजना" के अंतर्गत गरीब, मजदूरों और बेरोज़गारों के हाथ में पैसा दे दीजिए।

आप यह स्थिति देख रहे हैं, जिससे वे अपना पिरवार चला लेंगे। वह आपने नहीं दिया, जिससे वे अपना हाथ में पैसा दे दिया।

माननीय उपसभाध्यक्ष महोदय, आप उपसभा में अपनी तरीके के साथ समय का इस्तेमाल कर रहे हैं। इस समय लोगों को उनके हाथ में पैसों की आवश्यकता थी, लोन की आवश्यकता नहीं थी। उन्होंने आज आवश्यकता इस बात की थी कि इस जनसमूह से हम लोग उनके हाथ में पैसा दे। इसलिए राहुल गांधी जी ने और कांग्रेस पार्टी ने कहा था कि आप "न्याय योजना" के अंतर्गत जिस तरह हमने प्रतिक्रिया की थी, उस "न्याय योजना" के अंतर्गत गरीब, मजदूरों और बेरोज़गारों के हाथ में पैसा दे दीजिए, जिससे वे अपना पिरवार चला लें। इस समय लोगों को उनके हाथ में पैसों की आवश्यकता थी, लोन की आवश्यकता नहीं थी।

उस जबलपुर नाम के तारीख से लॉकडाउन करने जा रहे हैं, आप थाली बजाने के बजाय घंटी बजाने के बजाय यह कह देते िक हम फलां तारीख से लॉकडाउन करने जा रहे हैं, आप सब अपने घर चले जाएं। रुद्रेंद्रसेन फंस गए, यांत्रिक फंस गए, दूरिलुट्स फंस गए और जो हालात हुए, वे आप देख रहे हैं।

आप यह स्थिति देख रहे हैं, जिससे वे अपना हाथ में पैसा दे दिया।

माननीय उपसभाध्यक्ष महोदय, आप यह स्थिति देख रहे हैं, जिसमें नाकाम पता चला है। इस समय लोगों को उनके हाथ में पैसों की आवश्यकता थी, लोन की आवश्यकता नहीं थी। उन्होंने आज आवश्यकता इस बात की थी कि इस जनसमूह से हम लोग उनके हाथ में पैसा दे। इसलिए राहुल गांधी जी ने और कांग्रेस पार्टी ने कहा था कि आप "न्याय योजना" के अंतर्गत जिस तरह हमने प्रतिक्रिया की थी, उस "न्याय योजना" के अंतर्गत गरीब, मजदूरों और बेरोज़गारों के हाथ में पैसा दे दीजिए, जिससे वे अपना पिरवार चला लें। वह आपने नहीं दिया, जिससे वे अपना हाथ में पैसा दे दिया।

राहुल गांधी जी और कांग्रेस पार्टी ने कहा था कि आप "न्याय योजना" के अंतर्गत जिस तरह हमने प्रतिक्रिया की थी, उस "न्याय योजना" के अंतर्गत गरीब, मजदूरों और बेरोज़गारों के हाथ में पैसा दे दीजिए, जिससे वे अपना पिरवार चला लें। वह आपने नहीं दिया, जिससे वे अपना हाथ में पैसा दे दिया।

राहुल गांधी जी और कांग्रेस पार्टी ने कहा था कि आप "न्याय योजना" के अंतर्गत जिस तरह हमने प्रतिक्रिया की थी, उस "न्याय योजना" के अंतर्गत गरीब, मजदूरों और बेरोज़गारों के हाथ में पैसा दे दीजिए, जिससे वे अपना पिरवार चला लें।
हैं। अभी सिंधिया जी हमारे तत्कालीन कृषि मंत्री जी के हवाले से कह रहे थे। आप उनका स्टेटमेंट, उनका जवाब देख लीजिए और प्रभावित पतेल जी बोलेंगे, तो आपको पता लग जायगा।

लेकिन मैं उसके गुण-दोषों की तरफ नहीं जा रहा हूँ क्योंकि उसके ऊपर चर्चा नहीं हो रही है। अगर चर्चा होती तो उसके कौन-कौन से ऐक्ट में क्या-क्या कमी है, यह मैं आपको बताता। आपने Congress manifesto की बात की है...।

उपसभाध्यक्ष (डा. समित पाटेल): माननीय दिग्विजय जी, 15 मिनट हो गए हैं।

SHRI DIGVIJAYA SINGH: Sir, I will take five minutes more.


श्री दिग्विजय सिंह : Manifesto में यह कहा था कि इस पर आम सहमित ली जाएगी। हमने मांग की थी आप Ordinance को वापस कराए और सेलेक्ट कमेटी बनाई। यहाँ पर सदस्यों ने amendments दिए थे। मुझे इस बात का दुख है, लेकिन मैं उसके ऊपर चर्चा नहीं हो रही है। यहां पर सदस्यों ने amendments कर दिए हैं, जिससे इसमें अपनी सीट पर था और मैंने अपनी सीट से डिविजन चुकाया, लेकिन डिविजन नहीं दिया गया। उपसभाध्यक्ष जी, अगर चर्चा होती तो वह जीते-जाएं तो आपको पता लग जाएगा। मैंने उसके ऊपर चर्चा नहीं की क्योंकि उसके ऊपर चर्चा नहीं हो रही है। उनसे अलग हो गई। ये सब लोग आपके आज्ञा से माननीय श्री बादल जी को जो पत्र लिखा है, उसको पता लग जाएगा। अकाली दल NDA का सबसे पुराना ally partner है, राजनीति भी उनसे अलग हो गई। ये सब लोग * आप परेशान हैं। हम लोग अभी चर्चा नहीं कर पा रहे हैं, जो trade unions के बारे में, मजदूरों के हक के हक में 44 कानूनों को खत्म करने के उनके बारें में labour codes बनाए हैं, उन पर चर्चा नहीं हो रही है, कोई trade unions से चर्चा नहीं कर रहे हैं। भारतीय मजदूर संघ ने भी उसका विरोध किया है। जिसलिए इसका मतलब यह है कि कोई भी बड़ा आदमी cooperative sector के किसी भी bank, फैक्टरी में शेयर खरीद सकता है। मैं आपसे कहना चाहता हूँ कि सहकारिता का आंदोलन भी समाप्त करने का, बैंकिंग रेगुलेशन ऐक्ट का प्रोविजन आप देखेंगे, वह भी Ordinance आया है, जिसमें cooperative विभाग के शेयर शेयर बाजार में listed होंगे। इसका मतलब यह है कि कोई भी बड़ा आदमी cooperative sector के किसी भी bank, फैक्टरी में शेयर खरीद सकता है। मैंने आपसे यह बताता हूँ कि सहकारिता आंदोलन के भीम पितामह सरदार वल्लभभाई पटेल की आपने 600 फीट की मूर्ति तो बना दी, लेकिन उनकी जीवन धारा थी, उनकी सहकारी आंदोलन की जो संच सब, जिसके माध्यम से किसानों की प्रोफेशनलिटी को involve करके आज अधूरा हमारा एक ऐसा institution है, जिसमें किसान को लगभग 70 प्रतिशत उसकी वैल्यू मिल जाती है, आज उनकी आत्मा को आपने खेद पहुँचाया है।

* Expunged as ordered by the Chair.
Shri Digvijaya Singh: Sir, two minutes more; two minutes more. This is a correct thing that they have charged Mr. Singh to the Congress party. If he charged any, then Rajnath Singh should have charged him. This is a correct thing from citizens of the country. I want to inform you that I have seen all the two videos. They were talking with the Congress leader in this manner that they wanted to be a part of Congress. If they wanted to be a part of Congress, then they should have used the Rajnath Singh’s case. They have charged him in the name of, they have charged in the name of civil right activists cases. They are charging in the name of sedition cases. This is the essence of democracy. They are charging that they are putting people in jail. Bhima Koregaon, as you are aware, in the name of e.p.s., in the name of farmers, in the name of the police, three years they are in jail. Is this a crime? This is a crime that they have put him in jail, they have done this. I want to inform you that in any situation, we do not support any case, we do not support any case, and we do not support any case. The Vice-Chairman (Dr. Sasmit Patra): Hon. Member, Shri Derek O’Brien was supposed to speak now but since the hon. former Prime Minister, Shri Devegowda, has requested, Derekji is happy to give him his slot. May I now request...
SHRI H.D. DEVEGOWDA (Karnataka): Sir, today, I have been permitted to speak for a few minutes on the President’s Address. I don’t want to take much time. There are several subjects mentioned in the President’s Address. Sir, being a farmer, I had dealt with the farmers’ subjects on several occasions. The contention is now about the three Bills that have been enacted by the House though, on that day, no proper proceedings were able to be conducted as the House was not in order. Sir, today, more than 90 per cent of the farmers are small and marginal farmers. They have holdings of just half-an-acre or one acre. Now, these Bills have been enacted to protect their interests and it is the Government’s impression that this would solve their problems. In my humble opinion, it may be very difficult to solve the problems of the small and marginal farmers. Almost all the previous Governments have tried to see to it that the farmers’ condition is improved, but the net result is that while the urban areas are improving, farmers are suffering and they are migrating to the cities. When we were in office, in a coalition Government, the situation as we understood at that time was that farmers were in a really poor condition and so, we took certain decisions to help them. One of the decisions which we had taken under the coalition Government, where I had been asked to perform as the Prime Minister, was to give 50 per cent subsidy on tractors and about 30 to 50 per cent subsidy on power tillers and farm equipments needed for drip, sprinkler and micro irrigation, etc. I think Punjab benefitted the most at that time. We took such decisions at that time to help the poor farmers. Even the classification of poor was not done by any presumption or assumption; the Lakhdawala Committee took a decision on that at that time. I think Madam Gandhi had appointed that Committee, which reported that nearly 36 per cent of the people lived Below the Poverty Line. To help the poor it was decided to give them 10 kg. of rice, 5 kg. of wheat, one litre of kerosene oil and one kg. of sugar. We had taken that decision and at that time, how to meet that expenditure was a major issue. An amount of nearly Rs. 8,900 crore was the expenditure for this particular purpose. I do not wish to deal with all those things. Now, having looked at the farmers’ problems, the present Government and the Prime Minister of this country, in their seven years in office, have taken several decisions to help the farmers. There are many issues that I can quote, but I am not going to dispute the programmes that have been announced and implemented since 2014. They have got some results. Only one point I would like to tell this august House. The farmers are not so much agitated. What does the Government want to do with the MSP through the Bill?
They think that they are going to avoid middle-men. In my humble opinion, it is not so easy to avoid the middle-men by implementing these three Bills. When the issue started with the farmers of Punjab and Haryana, the Agriculture Minister really took the interest to call them and tried to persuade them. They have met eleven times. He made a promise and told them that whatever amendments they wanted to suggest they could suggest and he would improve and try to see to it that their problem is solved. A categorical assurance was given to farmers' delegation, but their demand to repeal the Bills must be withdrawn. That is the condition on which the entire struggle is going on. Now the hon. Prime Minister, of course, through the mouth of hon. President of India, has stated "The Apex Court has stayed the implementation of these laws. My Government respects the decision of the Apex Court and shall abide by it." Sir, the Apex Court has stayed them, but has not asked the Government to repeal them. The implementation has been stayed. What next? Now the agitation is going on. There are certain miscreants and certain anti-social elements who have brought bad name on 26th January, the Republic Day. We are all very much unhappy about the incident that happened on that day. Every political party condemned it. Those miscreants must be punished. They have shown disrespect to the National Flag. Everybody is against this; there is no dispute on this. What is the thing farmers are fighting for? The struggle is still going on. The Government has taken the decision to put concrete walls on the other side. But that is not going to solve the problem. There must be congenial atmosphere to see that the whole matter is ended peacefully. That is my concern. I know that the Police have taken every action not to go for firing. They are very much restrained. There is no question of fighting from this side or that side. Our concern is about the farmers and the matter should be ended peacefully. Let them call the farmers' delegation. If need be, some of the leaders from this House also can join or you can also give our suggestions to close this matter. Things are not going to run smoothly if the Government think that they are going to solve this matter by taking all these steps to punish them. They are not, at all, responsible for that incident; the farmers are not responsible for that incident.

11.00 A.M.

Those were some miscreants, some anti-social elements. For that, the farmers should not be punished. It is a State subject. It is in the Concurrent List also. When these three Bills were brought, the opinion of the State Governments should also have been taken into account at that time. That is one thing. I have only a few points. I don't want to take more time. I can understand your feelings.
Now, I would like to talk about river linking. In Karnataka, there is this Cauvery basin issue, the deficit basin. The concerned Minister in the Government has recently announced 90:10 funding pattern for Ken-Betwa Interlinking Project. That is going to help Gujarat and Maharashtra. During Shri Vajpayee’s period, it was taken up, but I think first, when Mrs. Indira Gandhi was the Prime Minister, Shri K.L. Rao was the Aviation Minister from Andhra. He was the person who initiated the linking of rivers Mahanadi and Cauvery through Krishna river. So, that was the earlier stage. Now, when Modi ji is the Prime Minister, they have taken the first step. Now, I only request, as Cauvery basin is deficit in the State, and Cauvery River itself is in deficit, States like Tamil Nadu, Karnataka and Kerala have disputes. That matter was almost concluded by the Tribunal but a notification has still not been issued. That is the position. So, I only request the hon. Prime Minister that the preference should also be given to Cauvery and Mahanadi interlinking.

In Karnataka, the HAL is one of the important public sector undertakings. Now, we must congratulate this Government because award for about 83 indigenous fighter aircraft has been given to HAL. It will cost about Rs.48,000 crore. So, that is one of the major shifts taken by the Government of India. We must welcome this.

Now, talking about the urban and rural areas, people are coming from rural areas to the urban areas. From the so-called agricultural sector, why are they migrating to the urban areas? They are not going to get any jobs there also. Slums are increasing, but there is no proper source of livelihood in the rural areas also. That is the reason that they are migrating to the towns. Now, how many slums are there and what is their condition? I am not going to say that only this Government is responsible. Dr. Manmohan Singh also took several steps. But the problem is that the situation is very bad in the rural areas. Normally, we say that about 75-80 per cent of the workforce is engaged in the agricultural sector. But, that has come down to 50 per cent. This is my humble opinion. I do not have any statistics in my hand, but that is the real fact. Now, we have to take further steps to improve the condition. What type of help are we giving to the slum dwellers? We have given them water and light, and they are living in the same house, where they were living about 30 or 40 years back, in the same condition. Their living condition has to be improved. Now, the urban and rural disparity or gap is so much that with whatever steps we take, it is not so easy to bridge this gap. This Government has also announced so many programmes but the only thing is that this will go on. Seventy five years have passed after Independence but the housing problem has not been completely solved. Drinking water is one of the major issues because the groundwater level has gone
down. In the previous regimes, we used to take groundwater and supply to all the villages. Now, the groundwater has gone down, we have to search for water from the dams, lift it and give it to people to solve the drinking water problem. This is the major issue. In Karnataka, we have six or seven districts, I am not going to name the districts, where there is so much problem of drinking water. They are struggling very much. For solving this problem, the Central Government must fund the projects which are proposed by the State Government. With these words, I would like to conclude. I could read your mind; you have cautioned me two, three times. I am so happy that my colleagues have given some time. I do not want to further encroach upon the time of my friends on both sides. With these words, I would like to conclude. Thank you very much.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you. Now, hon. Member, Shri Derek O’Brien to speak in Bengali.

SHRI DEREK O’BRIEN (West Bengal): Sir, I will speak in English; little Bengali also.

Sir, in these times, we must be thankful for small freedoms like the freedom to speak without the mike being muted, like the freedom to speak without the video feed being censored, like the freedom to speak and express ourselves in this Council of States as per the rules without being dragged out by marshalls. Yes, Sir, these are small freedoms but in these times, we must cherish these freedoms. Sir, the Members of Parliament, all of them except twelve here, have been sent to this Rajya Sabha by at least 25, 30, 40 or 50 MLAs. Sir, the MLAs who are directly elected in their States have sent us here. So, Sir, if we are feeling the pursuit, the intimidation, the hounding, what our journalists feel, what our farmers feel? This is not about the MPs, this is not about journalists, this is not only about farmers; this is about the Indian citizen.

Sir, on behalf of the All India Trinamool Congress, whenever we have spoken on the President’s Address in the last 22 years, we have never moved and voted on a motion against the President’s Address. We may completely disagree with it but the parampara of our founder Chairperson is stand up, oppose and give your views as we believe that the President in some way is actually presenting what the Council of Ministers have put together or what the Prime Minister has put together. I have got no quibble on that but today we will speak on what was not there in the President’s Address or what could have been there. Sir, because this Government has failed India, now, that is not rhetoric, this Government has failed India at many levels. In the
time I have in hand, I may touch about ten or eleven levels at which this Government has failed India. Sir, it has failed to uphold the sanctity of Parliament. What happened to the rules and the great traditions here on 20th September, 2020! A lot of young people have been asking me in the last four months what exactly happened, what the rule is. So, I think, a lot of young India needs to understand what exactly the rule was, what happened. I am not passing any judgement on the Chair. I am just recounting the events. Here is how it works. When the Government brings a Bill, before that, any Member can bring a resolution. Multiple Members brought resolutions. You can’t just suddenly decide, two-three hours before. You have to give these resolutions one or two days in advance. The resolution said that these three Bills should go to a Select Committee. Now, this is interesting, because who will be the Chairman of that Select Committee? Why is a Select Committee put together in the first place? A Select Committee is put together so that you can further examine the Bill. Now, who will be the Chairman of the Select Committee? It is from the Government, in this case, the BJP. Who will have the majority in that Select Committee of 30 Members? The Government. Why? Because they have the majority in the Lok Sabha. Those numbers and the Rajya Sabha numbers are reflected in the Committee. So, there also you will have the numbers. And the third thing is: Who will sign off on the final Report? Here again, the Government. All the Opposition was asking for is -- and multiple parties were asking, 16-17 parties, doesn’t matter who gave the resolution -- please send this Bill to a Select Committee. The Select Committee can have a discussion with everyone on board. It may take three months or four months. No; and this Government failed the sanctity of Parliament because of its arrogance. These were the rules in Parliament. Rule 252 is very simple. It is not that somebody just puts up his hand and says, ”I want a vote”. No, no. It is decided before because the notice is given before. I don’t want to get technical. But this is the reality which needs to be known. So, what did the Opposition do? Seven Members of the Opposition, believing in this cause for farmers, were suspended. How did we register our protest? To my knowledge, for the first time since independence, seven MPs spent one night by the Gandhi’s statue. And our friends and relatives said, ”You did a good job.” No. It is small, a drop in the ocean. That September 20th was a drop in the ocean, Sir. I am hearing a lot of people say 'the Opposition is not strong, the Opposition is not united.' That is why I said, after a drop in the ocean, look what the farmers have done. It is their movement. It is not anybody in the Opposition movement. Look what they have done. And today, the All India Trinamool Congress feels that yes, we must participate in this Address. But how, in our small way, can we bow our heads to
these 194 farmers who passed away? Sometimes, Sir, words are not enough. So, what we thought, me and my colleagues in the Trinamool Congress who are here, I can only tell you what they will do, Shri Sukhendu Sekhar Ray, Shri Dinesh Trivedi, Shri Nadimul Haq and all our Rajya Sabha MPs. I will cut short my speech now for one minute and the four of us will stand in silence in tribute to the farmers who lost their lives. I will continue after that.

SOME HON. MEMBERS: We will also do it.

SHRI DEREK O’BRIEN: I cannot speak for everybody. I can only speak for Trinamool Congress. Sir, when it comes to farmers, I represent a lady who knows a few things about farmers. This is a well-documented modern Indian history. A 26-day hunger strike, not in Singhu but in Singur, is documented modern Indian history. So I wasn’t surprised when a few days into the farmers’ agitation -- it was December the 4th -- Ms. Mamata Banerjee said, 'Please go there with the MPs. Make sure there is no party flag, no symbol, and avoid television cameras. Just go there and listen to the farmers.' And we went. Again, on December 23rd we went and listened to Harbhagwan Singh, Rajpal Singh from Hoshiarpur, Harvir Singh from Amritsar, Gurpal Singh from Hoshiarpur and at least 25-30 others who we met separately from Tarn Taran Sahib. We heard their stories. They didn’t know about some parliamentary rules. But they were expressing themselves. And what were we doing? We were listening.

Sir, 26th January. I think the whole House agreed on what we all feel. But just imagine if that tractor incident, that unfortunate tractor incident where a farmer died under 'mysterious circumstances', just imagine if that had happened in Bengal or Maharashtra...(Interruptions)...
THE VICE-CHAIRMAN (DR. SASMIT PATRA): Please continue.

SHRI DEREK O’BRIEN: This is the issue. Let me finish my point. Imagine if that had happened in Maharashtra or in Bengal, and who is in charge of law and order there? All I am saying is that the truth be told. I am not coming to any conclusions. Let the truth come out. Who is in charge of that? The Home Minister of India is in charge of it. Do a proper inquiry and let the truth come out. What more am I saying? ...(*Interruptions)... What more am I saying? ...(*Interruptions)... Political and administrative responsibility is with the Prime Minister and with the Home Minister. Let us be very clear about this.

Now we come to farmers. Now they are saying 18 months. How’s this done? Because there is no Mr. Arun Jaitley to spend half-an-hour to try and understand and explain. This Government is very clear. It’s our position and I am sure it’s everybody’s position -- the repealing bill, 2021. That will repeal all those three farmers’ Bills. Because you have asked for 18 months in any case. In all humility, we have taken the liberty of drafting the repealing bills, and I will share it with them. You repeal these three Bills. There is a way to do it. Follow the system and do it. You will put it on pause for 18 months. How? This is the way to do it.

Sir, when it comes to farmers, you have to see which party I am speaking from. I am speaking from the All India Trinamool Congress. The Prime Minister of India said that by 2022 farmer income will be doubled. That is the promise. At current rates, if that were to happen, it will not happen before 2028. पश्चिमी बंगाल में क्या हुआ? तृणमूल गवर्नमेंट में क्या हुआ? From 2011 to now, not double, the farmer income has been tripled in West Bengal.

Sir, let’s talk more about farmers, because sometimes the arrogance, the hubris is not letting the Government listen. So, take some examples. Rs.5,000 per acre is Krishak Bandhu Scheme in Bengal; Kisan scheme by the Prime Minister is Rs.1,200 per acre. Then, there is crop insurance scheme, Bangla Shasya Bima. Who pays the premium for the farmers? The farmers do not pay; the State Government pays. In the Pradhan Mantri Fasal Bima Yojana, the farmers have to pay premium. I am glad that one-and-a-half years ago when I spoke on the subject, the Agriculture Minister was here and he acknowledged this. That is why, I am saying this with a lot of pride; for agricultural farmers, over the last five years, it was not that any political party gave it, the Government of India gave the award to Bengal. If you are talking about farmers, let us talk about how this Government views farmers across different States. I am very happy that the Government acquires, on behalf of FCI, from
different States. It does not matter from which State; the more you acquire, the better. Now, let us go with paddy. In Uttar Pradesh, 71 lakh metric tonnes. It is good. I am happy for Uttar Pradesh; in Haryana, 64 lakh metric tonnes; in Telangana -- I am happier -- 111 lakh metric tonnes; in Bengal -- we know how much they love Bengal -- not lakhs, for the largest rice producer under the Central Government schemes, it is 76,000 metric tonnes. These are the numbers I am giving you on the floor of Parliament. Dispute them.

Sir, this Government has failed in Covid preparation. I said preparation. We all know about the visit. Today, we are getting touchy about other persons commenting on the things which are happening in India. Who said this line before the Trump campaign? "अबकी बार ट्रंप सरकार" किसने बोला था? उद्धव ठाकरे जी ने बोला था? ममता बनर्जी जी ने बोला था? हेमंत सोरेन जी ने बोला था? They are talking about interference. I am on preparation of Covid. On 11th of March, Covid was declared. WHO declared a pandemic. We were all here in Parliament. Where is my senior colleague, Dineshda? He was here. He told me that day. He is much senior to me. He said, पालियांमेंट चलेगी, I said, क्या बोल रहे हो? He said, हाँ, मध्य प्रदेश, तब! That is the second failure in the preparation. The third failure of the preparation was 24th of March, which we all know. Just four hours! Then, it is very interesting. And I am willing to say that this part was well done. The Centre, after bulldoze and bulldoze, figured out that the States are the implementing authority. Today, as much as BJP wants to take credit for all this, the States are the implementing authority. After the hotspots were identified in March, things got better. One Chief Minister wrote to all Chief Ministers mentioning about trains and migrant workers. Check that letter. It was of 26th of March by the Chief Minister of Bengal. Isolation wards were set up in Covid preparation. Now, what are you doing? This is actually what we love about this Government. When it comes to taking the credit, the Centre will take the credit. And when it comes to passing the buck, it passes the buck. This is the Council of States. I would appeal to all the Members to find out how much was given to their States for Covid. I have got the numbers for Bengal. Bengal has spent Rs.4,000 crore on Covid. It needed Rs.11,387 crore. Here is another number for you in Parliament. It is Rs.279 crores. Now, you want to come and win Bengal. Maybe, some of the next speakers from the BJP would answer these questions. Maybe, the Prime Minister would answer these questions. Maybe, the Home Minister would answer these questions because so far we had two newbies, with all respects, who have spoken for BJP and it is their prerogative, they can have anybody to speak. You know, Sir, there are two types of girls or boys in the class. One who can come first in class and the other one who can also do well but he can copy and come first but can never come first in
class. While I am on the subject of health; 'Ayushman Bharat, Ayushman Bharat!', very good. Ayushman Bharat started in 2018 by the hon. Prime Minister. Bengal Swasthya Sathi started two years earlier by the hon. Chief Minister of Bengal. That is one difference. It was two years before you.

Secondly, the cards that are in Bengal are issued in the name of whom; of the woman in the family. It is empowering women.

Both are five lakhs. In the State's case, the State pays 100 per cent and the Centre pays 40 per cent. The State also has the humility -- we also want to see some humility from the Central Government -- to say three months or four months ago that: 'Hey listen, not all of you may have got your cards. So, here is a new scheme, door to door scheme, Duare Sarkar.' We have not done everything in the last five years. We are not perfect but we will, we can. Sir, two crore sixty lakh people have registered and are now getting their cards. Not arrogance, Sir, humility.

Fourthly, this Government has failed the migrant workers. During the lockdown, all of us had a good chance to do a lot of reading. I read one of the best books on migrant workers. It is from Gujarat, from Ahmedabad. The gentleman is a Professor of IIM, Ahmedabad. His name is Chinmay Tumbe. There, he says: 'Out of every six households in India, they have one migrant worker.' It is a fabulous book. Ten crore migrant workers account for 10 per cent of India’s GDP. A lot of good work comes out of professors in Ahmedabad. But what did you do here? Four hours, no trains! What did you do last week in Bengal? What did you do? In four hours, chartered plane. Now, let me explain the significance of this because this fact may be lost by so many of you. The hon. Home Minister was supposed to come to Bengal for a rally. It is a political rally. He needed to stay back in Delhi, good reason. So, what was done? Two-and-a-half or one-and-a-half MLAs, who were switching sides, were sent the chartered plane and brought there in four hours. I wish so much love, affection and care was shown for some of these migrant workers and we have seen those pictures. When it comes to migrant workers and when we ask for data in Lok Sabha and Rajya Sabha, then, this Government truly becomes the NDA - 'No Data Available'. You ask them, they would tell you in Parliament, 'No Data Available.'

Fifth one, this Government has failed India’s federal structure which is enshrined in the Constitution. I can give you 20 examples but I would give you only two or three. Let us talk about cess. Young people of India need to know 'cess'. Tax, when collected by the States, there is a devolution given to the Centre, 40 per cent goes back to the State. That is the devolution, sharing. What about cess, when Government imposes cess that is not shared with the States? Hon. Vice-Chairman, Sir, this would interest you even more because you are from my neighbouring State,
Odisha. Sir, so, the cess is never given, never shared with the States. This time also you had a cess. It is very interesting that out of all the gross revenue -- because the Rashtrapatiji had mentioned in his Speech about federalism -- in 1980, two per cent was cess. Now, what is the cess? Now, cess is, almost 16 per cent is being collected as cess. Every State Government must be aware of this that it is from two per cent to 16 per cent as cess. Every time you collect a cess, you deprive the States. These days nobody talks about the price of brent crude which is now down to Rs. 20-22 and you get that tailwind of the Government. But, my colleague is speaking on the Budget and he will give you more on that. The devolution is also interesting. There is 42 per cent of devolution and where is the hocus-pocus happening here? It is on the decrease funding pattern of Central Schemes. First it was 60 per cent Centre, 40 per cent State or 50 per cent Centre, 50 per cent State. Now, you see the schemes. It is no more, look carefully. It is 75 per cent State, 25 per cent Centre. This is an assault on federalism. This Government has failed federalism and it, actually, saddens me because, today, the Home Minister was the Home Minister of a State and the Prime Minister was the Chief Minister of a State. So, these are actually children of the federal structure. Now, Sir, about the MPLADS Funds. The Prime Minister will be here. I can’t put a tube well up now. Yes, Rs. 8,000/- crores were needed. They have to find a way to allow the MPs, Lok Sabha and Rajya Sabha, to that freedom, a small freedom, of five crores of rupees. Again, there is an assault on federalism. It is all hocus-pocus. There is no Railway Budget. I used to love speaking on the Railway Budget. Now, listen to the Railway as to how they have failed federalism. Till 2015, every Railway project was 100 per cent done by the Centre. Post this new, in the last few years, now, what has happened is there is a new mechanism in place called the SPV, Special Purpose Vehicle. What’s the deal there? The State has to pay 50 per cent and the Railways have to pay 50 per cent. Why? Then, you will say that you do not do politics. There is a Pink Book of the Railways which still has not been tabled. I hope they table it today which gives you the State expenditure. Last year, you shelved 31 projects of Bengal, all started by Ms. Mamata Banerjee. Now, suddenly, it is winter or may be some other reason, I do not know, you suddenly said that you are giving Bengal some more money this year. अप्रैल-मई महीने में क्या हो रहा है? Look at the total which was supposed to be given to a State and how much of that has been given? Now, Sir, about the infrastructure. Look at the Budget papers. It is Rs. 1 lakh crore on infrastructure, that is it. Now, you come and announce pre-election. They announced 675 kilometres of roads. You see that number one in infrastructure roads is Bengal. Sir, 89,000 kilometres of roads. I am only giving you Bengal examples. I am sure that
Kerala will have examples and Maharashtra will have examples. It is because someone said why were we not in the President’s Address? These are the issues which the President could not address. We understand that. We have full respect for that. Why? It is because this is the way it is done. You have failed India’s youth. I do not want to repeat some of the points because Digvijaya ji had the same points, and I am happy to acknowledge that he has covered this really well with jobs for youth. One crore jobs were lost in India. Some said that it is one-and-a half crores. Bengal reduced unemployment by 40 per cent during the pandemic. These are not the Trinamool Congress’ figures and not the Bengal Government’s figures but these are the Government of India’s figures. What about MGNREGA? Sometimes we have to remind them. "गड़बड़ खोदने की स्कीम" यह कौन बोला था, किसने बोला? The former Chief Minister of Gujarat said this on the 27th February, 2015. By the way, I don’t mean to keep talking about Bengal, but what can I do, Bengal is number one in MGNREGA; I am happy, I want to say it. Now what has happened, and this is about MGNREGA. There are still issues of late payment of wages, there are still insufficient budget allocation, still low wages, but now MGNREGA: Good! This Government has failed India’s women. This Government has failed India’s children. Not empty rhetoric. National neonatal mortality rate, the national average is 22; Gujarat, 21; Bengal, 15.5. The lower the figure, the better. Infant mortality rate; 28 is the national average; 31, Gujarat; 22, Bengal. Under five mortality rate; national average, 34; Gujarat, 37; Bengal, 25. Don’t sell us this fake Gujarat model. You can go through all parameters. It is a total, fake Gujarat model. Textbook distribution; number one, Bengal, 99.7 per cent; Maharashtra, 81 per cent. Now, about women. This is not flowery stuff which will make the 9 o’clock headlines, but these are the hard numbers which this country needs to know. I am not speaking in Bengali today. Why? Most people in Bengal already know these numbers. That is why it will happen again in April and May. Three, increase in crime against women. Made on the floor of Parliament, the national average is 20 per cent and these are 2018-19 figures. Bihar, plus 21 per cent; Rajasthan, plus 33 per cent—this is about crime against women—UP, plus 56 per cent; Haryana, plus 64 per cent. Who is ruling these States? Under the only woman Chief Minister in India, in her State, not plus, it is minus 21 per cent; it is Bengal, Mamata Banerjee and the people of Bengal.

Sir, I will now speak on one more subject close to your heart, the Women’s Reservation Bill. The Prime Minister is coming on Monday. Bring the Women’s Reservation Bill. Don’t table it in Lok Sabha because again it will get lapsed; bring it. Trinamool Congress doesn’t need the Women’s Reservation Bill. Guess why? World average in Parliaments for MPs is 25 per cent. It is world average, international
average. National average is 13 per cent. BJP has about 10 or 11 per cent. By the way, this is not for giving tickets to women. This is of elected women MPs. In Trinamool Congress, close to 40 per cent MPs are elected, 41 per cent in Lok Sabha and 31 per cent in Rajya Sabha. Big-big bhashan, some catchy phrase! As we say,

"First, take care of Delhi And then think of Bengal."

May I say it again? ‘First, take care of Delhi
And then think of Bengal.’"

Everything I say in Bengali does not need to be translated. Ram Gopalji, I think I will make it nicely in English and then tell you because the Bengali is too good. It basically means, first take care of Delhi, then think about Bengal. This Government has failed the economy even before the pandemic. Don’t make the pandemic the excuse. You forgot, who got up and said, -- my Hindi is not good, nor can I read from a teleprompter; so, I will just paraphrase it -- "Give me 50 days and then do, whatever you want, to me". And, what did she say within two hours of the demonetisation announcement? It is on record. "Withdraw this draconian decision", she, in her chappals, said this. Demonetisation failed every single objective, every single one, that of black money, demonetising currency. I have a lovely figure here. Fake currency - 9 crores; all States caught fake currency. And, we keep saying, 'Gujarat is never number one'. In this, Gujarat was number one. And, I have a lot of friends in Gujarat because Dineshda makes the best dhokla; they are also from Gujarat. So, we have a lot of respect, love and respect for the people of Gujarat. But, this is the reality. Some newbie came and told us about Jammu and Kashmir. I wish him well. After demonetisation, terrorism was supposed to stop. These are the numbers of Government of India - 2016, 322; 2017, 342 and 2018, 614. What did you tell us? And, it is interesting. I remember that. Just after that, Mamataadi came to Delhi and she said, 'we will walk to Rashtrapati Bhavan, go and submit a memorandum'. And, I am saying this with all respects to all the Opposition Parties here. Then, I told her that some of us are telling us, Didi, nobody is walking with us, only two parties have agreed. Which are the two? We said, 'Omar Abdullahji is coming down from Kashmir; so the National Conference and the Shiv Sena'. So, that was the combination which walked from here to Rashtrapati Bhavan on demonetisation. And after that, everyone in the Opposition joined. This is not about one-upmanship. But, this is what it is.

* English translation of the original speech delivered in Bangla.
Number nine, this Government has failed to protect and safeguard the legacy of India’s jewels. I will breakaway now. This is the 100th Year of Satyajit Ray. Based on a story of Munshi Premchand, he made a fabulous film, his first film in Hindi, ‘Shatranj ke Khiladi’. Have you seen it, Sir? But, you do watch it; I don’t know whether it is on Netflix. But, you must watch it. There is a story of two noble men. Two of the noble characters are completely engrossed in a game of chess while their entire State is in ruin. People are angry. People are upset. People are committing suicide. But, they are engrossed in this game of chess. Sir, I may be a little biased because I am from Bengal. So many people believe -- in fact, I think this film was made in the 70s -- that Satyajit Ray was the visionary. He was the visionary because a lot of buying and selling is happening. The 23 PSUs are being sold. In fact, 28 PSUs are being sold. We are selling the nation’s gems. But, the buying and the selling is happening. Everywhere, we are seeing it, MPs, MLAs. These public sector undertakings are about what, Sir? Job creation, social welfare, overall economic growth; you are selling the family jewels. The limit has been increased from 49 per cent to 74 per cent in FDI insurance. Sometimes I do not get too surprised, when two people who spoke from that side were once this side. They have now gone to that side. All India Trinamool Congress has opposed 74 per cent in FDI insurance from day one, Sir, we have opposed it from day one. But, then often it becomes; the stand you take depends on where you sit. The same goes with GST, look at the track record of GST as the Chief Minister of Gujarat. We are all for GST and we warned you that do not rush the implementation of GST. Sir, what have we done so far? We have done so far; they have failed to uphold the sanctity of Parliament, they failed India’s farmers, they failed India’s Covid preparation, they failed to strengthen the federal structure, they failed India’s youth, they failed India’s women, they failed India’s jobs, they failed India’s economy, they failed to protect the legacy of the jewels. They have also failed the Indian media. Here, I want to salute the frontline workers, the young boys and girls who are reporters, who do not belong to any big corporate media house, who are still fighting their battles. You can intimidate or threaten the media barons; you cannot intimidate and threaten these young boys and girls, and from Parliament, we want to tell you, we will do all it takes, in all humility, to be with you in these difficult times. Then, BARC is another story. How are the ratings? Time today is short, but that is another story. Who is telling what, how, where, and when it comes to all this, we keep having debates. There are fake news, who do you blame for fake news? The IT Cell of BJP party; no. Why are you blaming all the wrong people, blame the person who is responsible for it. Sir, please listen to this. In the year 2018, it is the
translation, it was said in Hindi, I have got the video. In the year 2018, I am saying this in English, “we are capable of delivering any message we want to the public whether sweet or sour, true or fake, we can do this because we have 32 lakh people in our WhatsApp groups; Akhilesh Yadav slapped Mulayamji, यह तो फेक न्यूज़ है, no problem” who said this? This is no IT troll. I was hoping that he be here because I am with Mamta Di’s party, what we say, we will say eye to eye and straight to your face, Amit Shah ji said this at a rally in Rajasthan, सच का झूठ और झूठ का सच। Sir, you have failed different groups of people. I have six minutes to go, Sir. Now, Citizenship Amendment Act, I have got all the footage from here. Sir, 19 lakh Bengali Hindus, I repeat, 19 lakh Bengali Hindus are in detention camps. Now, you are taking one-and-a-half years and promising citizenship to Matuas in Bengal, Sir, already they are citizens of India. I tell you why? How can you be an elected MLA if you are not a citizen? How can you be a Minister in Bengal, if you are not a citizen? You are already a citizen. How can you be an elected BJP MP already, if you are not an Indian citizen? Who are you trying to fool? You failed the citizens.

In 2018, there was 7 per cent increase in crimes against the Scheduled Castes. In Uttar Pradesh, the increase was 25 per cent. In Bihar, the increase was 14 per cent. In Bengal, on the floor of Parliament, I can tell you it is 0.3 per cent. Crimes against Scheduled Castes, the first one was Castes, this is Tribes-- crime against Scheduled Tribes 26 per cent increase in 2018, Madhya Pradesh 23, per cent, Rajasthan 21 per cent, Bengal 1 per cent. Those were the points, Sir. Now, in conclusion, I must thank the President, Rashtrapatiji, he quoted the elder brother of Rabindranath Tagore, and he quoted it perfectly. The Finance Minister, I must thank her, she quoted Rabindranath Tagore and she quoted it perfectly. I am very happy. It is another matter what the party people from here are going and saying there. They are changing the birthplace of Rabindranath Tagore, they are saying he was born in Santiniketan. ...(Interruptions).. This is not from some small party worker. He was one of the two big boys. You know whom I am referring to. ...(Interruptions)..<br>Then Birsa Munda statue, they go and garland it, then someone said, यह बिरसा मुंडा का statue नहीं है, it is a wrong statue. Netaji, you know, and somebody today was, one of the speakers from Bengal, he is a Nominated MP, and also the other speaker, they are invoking Sardar Patel and they want us to invoke history. If I start invoking history today, as I had a lot of quiz in the past before I became elected Trinamool MP, today is February the 4th; history, on February the 4th, 1948, Sardar Patel banned the RSS. ...(Interruptions).. This is not unparliamentary. ...(Interruptions).. Now you make a statue, good. So, don’t ask us to invoke history because we have a lot of history to invoke. Sir, let us come back to Rabindranath. ...(Interruptions)..<br>"In five minutes, I
am finishing. Sir, I also have a Rabindranath story from school, if you allow me because I have a lot of heavy data and sharing so little. It is a school story, a lighthearted. So, I was in Class 7, and I took part in a fancy dress contest and the music teacher was one judge and the Bengali teacher was the other judge. There were 44 students in the class and teachers were there, our Bengali teacher and the music teacher and hurrah! I won the fancy dress competition. I went dressed as Rabindranath Tagore. ... *(Interruptions)*. Wait till I finish my story. I haven’t finished my story. Two weeks later, I got my Bengali Literature paper results. The same judge who was there and there she called me, it was the same lady who gave me first, she came and gave me, I looked at the Bengal literature paper, I got 14/50. I said, ‘Madam, what happened?’ She said, ‘That was the fancy dress, this is the real thing.’ These school stories are very beautiful stories, make me feel so nostalgic. Don’t they, Sir? Tagore had an outlook which was Vishwa Bangla. Means Bengal is global, that was his outlook in many ways yet I have fabulous stuff on humanism, humanity, I am not going there, but on Vishwa Bangla, and that is what the Bengal Government is trying to do in the last ten years because this debate otherwise is ... *(Interruptions)*. In Bengal, you be Agarwal, you be Sharma, you be Chatterjee, you be D Souza, you come, you come to Bengal, you are working in Bengal, you are living in Bengal, you speak broken Bangla, all is good. You are a part of the global thing but what we mean by outsiders is, don’t come as tourist gang three-four months before the ... *(Interruptions)*. I am finishing. ... *(Interruptions)*. There are two quotes, Sir. I am going to read a quote in the spirit of Vishwa Bangla by Tagore.

““You may write me down in history,
With your bitter, twisted lies,
You may tread me in the very dust
But still, like dust, I’ll rise.”

This is for our farmers. Look at the beauty. The lines are in Bengali. But, they were not written by Rabindra Nath Tagore. That is 'Bengali Global'. These lines are written by Maya Angelou, the famous and contemporary American poet. We translated it in Bengali.

* English translation of the original speech delivered in Bangla.
Now in English, for our farmers, it reads: You may write me down in history with your bitter twisted lies; You may tread me in the very dust; But still as dust I shall rise.

I want to tell Har Bhagwan Singh, who didn’t understand the English translation of Maya Angelou or Bengali. I want to tell the farmers whom I met; Mamata di sent me to meet them along with my colleagues from Hoshiarpur, from Amritsar; गुरपाल सिंह जी, चुन रहे हो न? The farmers from Taran Tarn Sahib and to every farmer of the country, यह आपकी रोजी-रोटी की बात है, हम सब आपके साथ हैं। जय जवान, जय किसान, जय हिंद, जय बंगला।

SHRI N.R. ELANGO (Tamil Nadu): Mr. Vice-Chairman, Sir, It is my maiden speech. Please consider giving me more time. I thank you for the opportunity given to me to address this House. I thank my leader, Thiru M.K. Stalin for having proposed and made me a Member of this House. I thank my party and its leaders for having wholeheartedly seconding the proposal. Belonging to the Dravidian culture...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Member, for your information, the maiden speech can be done in a subsequent one when you are speaking on a specific Bill. Please finish in six minutes.

SHRI N.R. ELANGO: Sir, I will try to finish within that time. Belonging to the Dravidian culture, I would like to express my gratitude to the leaders who have shaped and influenced the Dravidian ideology— Dr. C. Natesan, Raja Sir Panagal Ramarayaninngar, Sir P. T. Tyagaraya, Sir A. T Panneerselvam, Sir T.M. Nair, Thandai Periyar, Perarignar Anna, Tamilina Thalaivar Dr. Kalaignar and Inamaana Perasiriyar Dr. Anbazhagan. But for those great leaders, people like me would have remained uneducated, leave alone coming to this august House.

Sir, my leader asked me to explain to this great House the plight of Tamils and represent the cause of Tamil Nadu and, for that, just to remphasise what Arignar Anna spoke in this House. I recall the words of Arignar Anna on the floor of this House on 25th January, 1963. I quote: "Sovereignty does not reside entirely in one particular place. We are having a federal structure. That is why, the framers of the Constitution wanted a federal structure and not a unitary structure because as many political philosophers have pointed out that India is so vast,—in fact, it is described as a sub-continent—the mental health is so varied, the traditions are so different, the history is so varied, that there can’t be any steel frame unitary structure here.
I thank His Excellency, the President, for having informed that there are now 562 medical colleges in our country and 50,000 PG and UG seats are increased in those medical institutions. Because of this increase, there is no need for the all-India quota in the State Government hospitals. So, I request this Government to surrender all the all-India quota seats from the next academic year to the relevant State Governments and colleges.

After seeing the protest of farmers, Sir, and after hearing that 160-190 farmers died, I came with a very fond hope that this Government will withdraw the agricultural laws. But, that was not happening. It is made clear that they are not going to do that. In his Address, the President stated that one lakh crore rupees have been allocated to the Agriculture Infrastructure Fund.

12.00 Noon

It is stated that about 100 Kisan Rails were being introduced, but in the Budget Speech it is stated on page 9, para 47, "Warehousing Assets of CPSEs such as Central Warehousing Corporation and NAFED among others will be monetised." The President’s Address speaks about 100 Kisan Rails. The Budget Speech says, "Railways will monetise dedicated freight corridor assets for operation and maintenance after commencement." On the one hand, you are saying that we are spending crores and crores of rupees of the tax payers for the development of the country and on the other hand you are selling all those assets. This is like using the powers for an alien purpose. All the three farm laws which are now introduced and passed are necessarily occupying the field of the State's power. There was no need for the Centre to legislate in such a tearing hurry, exceeding its legislative competency in a matter entrusted exclusively to the State. Further, though the legislations were enacted under the guise of alleged reforms for the farmers, their interests were not even considered. In the State List, Entry Nos. 14, 28, 30, 45, 46, 47 and 48 completely occupy the field of agriculture. The Union Government exceeded its legislative competency and passed those agricultural Bills. This is against federalism. After 30 years of Arignar Anna’s speech in this august House, hon. Supreme Court of India, in S. R. Bommai’s case said, "Federalism is the basic structure of our Constitution." That is now being flouted. On 13th September, 1970, our former C.M. of Tamil Nadu, Mutthamizh Arignar Dr. Kalaignar spoke about the importance of State autonomy. He demanded greater powers for the States politically, administratively and fiscally. In 2018, our leader, Mr. M. K. Stalin, wrote a letter to the hon. Prime Minister and ten other hon. Chief Ministers. In that, he was highlighting
the State’s autonomy. The farm laws are paving way for a cartel formation. It gives a chance to the sponsor to create encumbrance over the crops without the knowledge of the farmers. The sub-divisional authority is given power to decide the dispute between the farmer and the sponsor. There is no clarity. What kind of a procedure is he going to adopt? Whether the procedures of Evidence Act will apply or not is not known.

[THE VICE-CHAIRMAN (DR. L. HANUMANTHAIAH), in the Chair.]

The Essential Commodities (Amendment) Act, in fact, runs contrary to the main Act and its objectives, and in short, all these laws, are going to create a black-marketing regime. One important question needs to be answered. What kind of a country are we? What kind of a nation are we going to be? Our actions today determine the country of tomorrow and forge the thoughts of leaders of tomorrow. Today we are at the crossroads where we may draw upon our inner strength, and the idea of India we grew up is where there is harmony, love and the resolve not to yield to the forces of destruction. While we do so, it is important to remind ourselves the principles of secularism. All of us should join together to fight hatred and divisive forces. There is an idea of India that our constitutional makers have in their mind. It was one of appreciation of different cultures, religions, languages, not merely of tolerance. It is such a country that I want my children to inherit. Sir, please give me two minutes and I will finish. Sir, of late, we are seeing the hon. Prime Minister and the Ministers quoting Tamil poets. It maybe because of ensuing elections in Tamil Nadu. Anyhow, we thank them. But, one Tirukkural which they forgot to consider is this. We are calling farmers, in Hindi, as _anna datas_. Tirukkural said:

*“Who ploughing eat their food, they truly live:
The rest to others bend subservient, eating what they give.”*

It means that those who are ploughing are living and all others are leading a subservient and dependent life on farmer. We are passing Bills which are detrimental to farmers! So, the Government has to consider that.

*English translation of the original speech delivered in Telugu.*
Sir, numbers play a major role in democracy. It is hence believed that the majority can do whatever it wants. Are they thinking whatever they do is right? I quote another couplet from Tirukkural:

"Though things diverse from diverse sages’ lips we learn,
    ‘is wisdom’s part in each the true thing to discern’.

It means, to discern truth in everything whoever spoke is wisdom. So, to know truth and to get ground reality, you have to hear what the opposition says. You may call us ‘minority’ and hence will not hear our voice. What will happen if you continue with this attitude? The answer by Thiruvalluvar is this:

"The King with none to censure him, bereft of safeguards all,
    Though none his ruin work, shall surely ruined fall"

It means, a king without trenchant counsel will fail on his own.

Therefore, Sir, I request the Government to withdraw the farm laws, surrender all medical seats to the respective State Governments and uphold federalism. Thank you.

THE VICE-CHAIRMAN (DR. L. HANUMANTHAIAH): Now, Dr. Banda Prakash. You are left with only two minutes. But, try to conclude as early as possible.

DR. K. KESHAVA RAO: Sir, hon. Chairman gave some time. When we discussed about increasing the time for debate, we requested for that. I have taken a little more time and he is left with less time. So, kindly give him some time.

DR. BANDA PRAKASH (Telangana): Thank you respected Vice-Chairman, Sir, for giving me this opportunity to speak on the Motion of Thanks on President’s Address.

Sir, hon. President said in his Address that we are proud to develop Corona vaccine indigenously. Hyderabad is a very big vaccine centre. It is also called the vaccine capital of the world. Our units in Hyderabad are manufacturing a maximum of 6 billion doses annually and contributing 1/3rd to the global vaccine production. That is why our hon. Minister, Shri K.T. Rama Rao Garu, has requested the Union Health

* English translation of the original speech delivered in Telugu.
Minister to set up a vaccine testing and certification laboratory and a Government medical store depot in Hyderabad. The hon. Vice-President of India and Chairman of our House, Shri M. Venkaiah Naidu Garu, also advised the Government of India to consider the request for setting up of a vaccine testing and certification lab in Hyderabad.

Sir, the Government is also insisting upon Atmanirbhar Bharat to further strengthen self-reliance in agriculture. They are also chanting the mantra of ‘Per drop more crop’, wanted to complete irrigation projects and follow better agricultural practices. I don’t want to go into farm laws. Our leader, Dr. Keshava Rao Garu, had already spoken on the subject. Sir, our Telangana Government has undertaken a good initiative in agricultural sector to increase the income of farmers. We are giving 24-hour uninterrupted quality free power to farmers. We have completed our twelve old irrigation projects and twelve re-designed project works are also near completion. We have already spent Rs. 1,17,483 crores on these projects. On Kaleshwaram Project alone, we have spent Rs. 18,119 crores. We have Rythu Bandhu Scheme. We were the first State in the country to start the Rythu Bandhu Scheme. After that, many States and even the Central Government followed the State of Telangana. We are giving twice in a year Rs. 5,000/- per acre for each crop. That means, we are paying Rs. 10,000/- per acre every year to the farmers as a subsidy input. We have also initiated the Rythu Bima Scheme. A total of 32.73 lakh pattadar families are enrolled in the Rythu Bima Scheme. It has been linked up with the LIC of India. So, whoever dies -- whatsoever may be the cause, whether accidental death or a natural death -- his next of kin is paid five lakhs rupees within five days. This amount is directly transferred to their accounts. Till today, we have paid Rs. 2,106 crores to the beneficiaries.

For restoring the minor irrigation tanks and lakes in Telangana State, our Government has undertaken the task of rejuvenating the tanks and thereby has stored 265 TMC water across the State during the last five years. The income of farmers have increased by 78.50 per cent.

Apart from that, in the industrial sector also our Government is taking several steps to develop the sector. Particularly, I would like to mention that the Government of Telangana has initiated the TS-iPASS. It has generated more than 14,50,000 employment opportunities in the State. A large number of companies have also been established in Hyderabad.

The hon. President also made a mention about the Mega Textile Parks. Perhaps, Telangana is the first State in India to have initiated the concept of Textile Parks. We have initiated the Kakatiya Textile Park at Warangal over 2,000 acres of
land. A budget of Rs. 300 crores has been allotted for State developmental programmes. We request the Government of India to include the Kakatiya Mega Textile Park in the Mega Textile Park Scheme, which has seven mega textile parks.

There has been a tremendous growth in our IT exports. During the year 2019-20, there has been about 8.09 per cent growth which is more than the national average. Our growth rate is more than double of national average at 17.93 per cent. The IT department has released a number of statistics to indicate the growth rate of Telangana IT sector. That’s why we have requested a number of times, it was promised by the previous Government, to provide better ITIR Scheme to ensure that the cities, like Hyderabad, continue to witness tremendous growth in the IT sector, which has been witnessed during the last six years. Such schemes provide major boost to the IT sector, as it looks forward towards the Government for economic development. Sir, under Jal Jeevan Mission, the Government proposes to give tap connection to every house. “हर घर को नल का पानी”, actually, this was initiated first in Telangana in 2016. The first phase of the Programme was inaugurated by hon. Prime Minister, Narendra Modi ji. Now, under Mission Bhagiratha, Telangana has completed almost 98.75 per cent households. They have been provided with tap connections. First, rainwater is taken. It is filtered. It is then monitored by 70 labs in the entire State under the Ministry of Chemistry and Microbiology. We have stood first in Mission Bhagiratha. Earlier, NITI Aayog also recommended a sanction of Rs.19,500/- crores for the Mission Bhagiratha Project. But, as on today, we have not received any money. Even for Mission Kakatiya, they have recommended Rs.5,000/- crores, but we have not received any money. We have always been receiving a lot of appreciation from the Centre and other respective Departments, but we are not getting any money for such projects. The entire country is discussing these particular reforms. The reforms initiator in 1991 was Shri P.V. Narasimha Rao. In 1991, Shri P.V. Narasimha Rao, the then Prime Minister, initiated a number of reforms in the country. Even our Telangana Legislative Assembly unanimously resolved to confer Bharat Ratna on P.V. Narasimha Rao Garu. We also request that the Central University, Hyderabad be renamed as P.V. Narasimha Rao Central University of Hyderabad. We request the Government of India to name a road in New Delhi after Shri P.V. Narasimha Rao.

On education front, the hon. President has said that we should provide quality education to students. The Telangana Government, after the formation of Telangana, has started 281 residential schools for OBC students. About 200 colleges for SC students have been started. Also about 250 colleges for tribal students have been started. About 28 Junior Colleges for tribals have been started. We have also
started 22 Degree Colleges. Now, we are having 23 Ekalavya Model Residential Schools. The number of Mini Gurukulums is 29. Earlier, the Government of India sanctioned a National Design Centre for Hyderabad. But, after bifurcation of the State, the Centre went to Vijayawada. Therefore, we request that they should sanction a National Design Centre at Hyderabad also. Another request that we made is for sanctioning of IIIT at Karimnagar. We also request for sanctioning of Indian Institute of Science Education and Research at Telangana. Another request that we make is about establishment of Indian Institute of Management in Telangana State. According to the AP Reorganisation Act, there were so many promises made to Telangana State. Out of that, one is about establishing Tribal University for Telangana. We have given the land and also the minimum facilities. In the last three years, we have requested a number of times, but they are unable to start a tribal university in Telangana. We do not know what the reasons are. They had also promised for a coach factory under the Act, but, as on today, we are waiting for the coach factory. They are making promises to other States, places, wherever there are problems. We have demanded it a number of times, but we have not been given any coach factory.

THE VICE-CHAIRMAN (DR. L. HANUMANTHAIAH): Please conclude, Banda Prakashji.

DR. BANDA PRAKASH: I will just conclude. Even they have promised Bayyaram Steel Plant also under the A.P. Reorganization Act. But as on today, they have not fulfilled that also. They are not even fulfilling their promises. We were expecting so many things in the hon. President’s Speech. We were expecting OBC Reservation in the Legislature. Our State Legislature has already resolved and sent it to the Government of India for 33 per cent reservation for OBC, even for women reservation in the Assembly and Parliament. Sir, we see Ministry in the Government of India first. After 72 years of Independence, we don’t have any Ministry for the Other Backward Classes in the country. We are also requesting the Government to consider this request. In the President’s Speech, they always say that Centre-State coordination strengthens the democracy. For strengthening the democracy, the Centre and State should walk together and depend on each other in the development process. Thank you very much, Sir.

THE VICE-CHAIRMAN (DR. L. HANUMANTHAIAH): Now, Shri Subhas Chandra Bose Pilli. I think he is in the Lok Sabha Chamber.
SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Yes, Sir. I am in Lok Sabha Chamber.

THE VICE-CHAIRMAN (DR. L. HANUMANTHAIAH): You can start, Subhas Chandra Boseji.

SHRI SUBHAS CHANDRA BOSE PILLI: I will speak tomorrow. I have given a letter to the hon. Chairman. Please permit me to speak tomorrow.


SHRI BIKASH RANJAN (West Bengal): Sir, I really take this opportunity to thank you for providing me an opportunity to speak on the Address of the President of India.

I think the President of India is the Head of the State but his Speech really relates to as if he is the Head of the Government. This Speech, therefore, in my humble understanding, relates to the so-called achievements of the Government and at the cost of the democratic principles. I just quote from the Hon. President's Speech. He has started his Speech quoting from a particular couplet from a well known poet from Assam but this has a very dangerous trend. He says, "India's grandeur is the ultimate truth. In one single consciousness, one thought, one devotion, one inspiration, let us unite; let us unite." This idea of one consciousness, one thought, one devotion is basically against the spirit of the Indian Constitution and it hits Indian constitutional morality. I am shocked; but this basic philosophical foundation ultimately led the hon. President to go ahead with his Speech which is not a complete speech. If I come to paragraphs 6 and 7 of his Speech, he has not mentioned -- and deliberately he was not allowed to mention -- the hunger position of our country vis-à-vis the UN hunger index. We are very below, at the level which is a very alarming level. The people in our country are not getting proper food. Even the latest survey report made by Azim Premji University, Bengaluru says that the people are suffering from lack of nutrition, particularly the women and children are suffering from lack of nutrition but there has been a tall claim about the so-called Garib programmes.

Now I find that somebody who stands on behalf of the Government speaks high of Corona fight. I accuse this Government for not taking appropriate steps at the appropriate time to appease some personalities and thereby caused much harm to
our society. In the month of December, there was an alarming indication of the spread of Coronavirus but the Government of India did not take any preventive measure, any step to ensure that the spread is not done and allowed the foreigners to come into our country and did not check them at the airport. The sudden declaration of lockdown with just a four-hour notice -- it has been mentioned by many speakers before me -- caused tremendous difficulties. Lakhs and lakhs of workers of the country started walking towards their hometowns. I find this particular thing missing here and it ought to have been mentioned in the speech of the hon. President. Therefore, the hon. President was not allowed to speak on the real sufferings of the people of our country. The actual sufferings ought to have been mentioned in the Address. It was described in detail in the newspapers. Everybody knows it from the newspapers and I do not wish to get into statistical details of the same, but that had caused a tremendous amount of spread of the infection. It is no good saying that we could check the number of deaths to less than one million. That is not the main point. There are other neighbouring countries we could take lessons from, who could arrest deaths in their own country by taking appropriate measures at the appropriate time. A mention of that is absent here, which shows that the Address was not really concerned about the plight of the Indian people.

Sir, another important aspect which has been touched upon by many is the peasants’ struggle. I am sorry to say that in the speech of the hon. President, there is no mention of that. What he has mentioned is very unfortunate. He says that we respect peaceful movement and we condemn the 26th January incident. May I just read this out? This is very important. In paragraph 24, it is said, "After extensive consultation, the Parliament approved three important farm reform Bills." Sir, the fundamental point is, had there been extensive discussions, why did the question of taking the Ordinance route arise? An Ordinance is ordinarily promulgated when there is an emergency or an extremely urgent situation. It is only then that an Ordinance is taken recourse to. If there had been such extensive discussions as the Government is claiming, why are they not able to answer the simple question as to why they went in for the Ordinance route? They could have straightway gone in for enactment through discussion in Parliament. You brought it in the Parliament only to get approval on the Ordinance. And, how did you discuss that? One of our fellow Members has described that and I am not going to waste my time on that. This caused a tremendous amount of dissension among the peasants as a whole. This is not the case of just Punjab and Haryana. It is no good citing the examples of Punjab and Haryana. Go down the States; go down the villages of every State. Everywhere there are demonstrations. Everywhere the peasants are very much aggrieved by
these Acts. Now, someone was telling me that peasants are not so much educated. I wish to say that education does not mean having acquired a University degree. Education means lessons learnt from real life experiences. The peasants know where their shoe pinches and they are united. What are their demands? Why can't the Government accept their demands? Repeal and re-enact the laws. There is no legislative difficulty in that. Bring these laws to the Table, repeal and re-enact them. What do they want? They want MSP guaranteed for all and they also want a secured procurement. It is the basic duty of a Government to procure and provide food safety. We are talking about huge production made by the peasants. They could do that even in the absence of these amended laws. They were very keen to produce even earlier. Now, marketing is the duty of the Government. Peasants cannot be made traders. If you want peasants to be made traders, with the path that you have taken, you are really committing suicide. This is very unfortunate.

Sir, I find that there are many instances of statistics. Statistics, as I say, are a great lie. Statistical data sometimes do not reflect the real situation. So far as MSMEs are concerned, I find that allocation for MSMEs has been very meagre. The amount of Rs. 3,000 crore vis-a-vis 6.5 crore MSMEs does not absolutely meet the need of the people and the MSMEs, which is one of the big generators of employment. This has not been done. We have seen that under the Deen Dayal Antyodaya Yojana and the Rashtriya Gramin Aajeevika Mission, more than seven crore women entrepreneurs have become a part of the network of nearly 66 lakh self-help groups. These women groups have been provided bank loans worth three lakh and forty thousand crore rupees in the last six years. If you say, 'six years and the seven crore women', how much is the gain in one year? Therefore, these statistics really do not reflect the realities of life. Has the hon. President mentioned that peasants' struggle is going on? No, he didn't. He, unfortunately, avoided that and the language he says is, "We respect..." This is the constitutional mandate. The Government cannot give us some concession by saying, "We respect...". You have to respect; you have to carry forward the constitutional obligations and the Constitution gives us the Right to Freedom of Expression. It is expected that we abide by the laws and rules with equal sincerity. Therefore, this equal sincerity should come more from the Government.

THE VICE-CHAIRMAN (DR. L. HANUMANTHAIAH): Bikash, please conclude.

SHRI BIKASH RANJAN: How much time do I have?
THE VICE-CHAIRMAN (DR. L. HANUMANTHIAH): Your time is only six minutes and you have taken eight minutes.

SHRI BIKASH RANJAN: Sorry; I was never told 'eight minutes'. Anyway, I am going to conclude. The Government and the ruling dispensation, sometimes, talk of Rabindranath Thakur (Tagore). I conclude with a particular poem from the Gitanjali which has received accolade from the whole world. It tells us what India was thought of and how India should be built up. May I read this? "Where the mind is without fear and the head is held high; Where knowledge is free; Where the world has not been broken up into fragments by narrow domestic walls;" I repeat it, "Where the world has not been broken up into fragments by narrow domestic walls; Where words come out from the depth of truth;" Mere words would not do. "Where words come out from the depth of truth; Where tireless striving stretches its arms towards perfection; Where the clear stream of reason has not lost its way into the dreary desert sand of dead habit;" We are saying that Ram Mandir will give us unity. We are all really talking of dead habits. "Where the mind is led forward by thee into ever-widening thought and action; Into that heaven of freedom, my Father, let my country awake." Let us enjoy that freedom where somebody will not be arrested because of speaking against the Government; where the intellectuals would not be described as urban naxals and put behind the bar. Let us think of that. Let us think of federalism whose foundation is unity in diversity and diversity in unity. You should not think that everything should be done by you and every credit should be claimed by you. This is done by people of the whole country. Try to respect them and give respect to them. Withdraw your farm laws; sit with them. You cannot invite them for negotiation by putting concrete walls and by stopping their approach to the city. This is not the way, nor does a democratic Government do it. Therefore, I would appeal, through you, that this statement of the hon. President does not reflect the Indian realities. Therefore, I cannot support this.

श्री संजय सिंह (राज्यीय राजधानी क्षेत्र, दिल्ली) : मान्यवर, आपने इस अति गंभीर विषय पर मुझे अपनी बात कहने का मौका दिया, इसके लिए आपका धन्यवाद। मान्यवर, मैं महामहिम राष्ट्रपति जी के अभिभाषण के विरुध्द में अपनी बात कहने के लिए खड़ा हुआ हूँ और मैं दुष्यंत कुमार की चंद पंक्तियों से अपनी बात शुरू करना चाहता हूँ:

"हो गई है पीर परवत-सी पिघलनी चाहिए,
इस हिमालय से कोई गंगा निकलनी चाहिए,
सिर्फ हंगामा खड़ा करना मेरा मकसद नहीं,\"
मेरी कोशिश है कि ये सुरूत बदलनी चाहिए।"

मान्यवर, आज मुल्क में किसान के जो हालात हैं, आज इस देश में क्या हालात कर दी गई है? पिछले 76 दिनों से किसान आंदोलन पर हैं। उनके ऊपर लाठियाँ बचाई गईं, आँसू गैस के गोले छोड़े गए, बूढ़े किसानों की ओरेंज फोड़ दी गई, कड़कती ठंड में पानी की बोझीयाँ की गई। मान्यवर, उनको आतंकवादी कह गए, उनको गाया कह गए, उनको खालिस्तानी कह गए, उनको अपमानित किया गया। यहाँ तक कि भारतीय जनता पार्टी के एक विधायक ने कहा, ये किसान नहीं, आतंकवादी। इसको शूट कर देना चाहिए और अगर दिल्ली पुलिस नहीं कर पाती है तो इसे केंद्र से बांटना है। मान्यवर, ये भाजपा के लोग कह रहे हैं। इस देश के अन्दर, जो अन्यज पैदा कर देने के पुराने में हैं। आज इस देश में क्या हालत कर दी गई है? इस देश के अन्दर, जो अन्यज पैदा कर देने के पुराने में हैं। आज इस देश में क्या हालत कर दी गई है?

उन को आतंकवादी कहा गया, उन को गाया गया, उन को खालिस्तानी कहा गया, उन को अपमानित किया गया। यहाँ तक कि भारतीय जनता पार्टी के एक विधायक ने कहा, ये किसान नहीं, आतंकवादी। इसको शूट कर देना चाहिए और अगर दिल्ली पुलिस नहीं कर पाती है तो इसे केंद्र से बांटना है। मान्यवर, ये भाजपा के लोग कह रहे हैं। इस देश के अन्दर, जो अन्यज पैदा कर देने के पुराने में हैं।
आइए हम आपको किसानी बिल समझाएंगे। महोदय, इनकी समस्या यह नहीं है कि किसानों को यह बिल समझ में नहीं आया, इनकी समस्या यह है कि किसानों को यह बिल समझ में आ गया है और अब ये किसान तीनों काले कानून वापस चाहते हैं। आप स्वयं को बड़ा अकलमंद समझते हैं। भाजपा के लोग, आप किसान को इतना सूर्ख मत समझिए, वे बिगड़ें बैल की नाक में नकेल डालते हैं, आपकी सरकार की नाक में भी नकेल डाल देंगे, आप चिटा मत कीजिए मैं आज यहां सुन रहा था, मुझे बड़ा आश्चर्य हुआ कि जिन्होंने भी भारतीय जनता पार्टी के सांसद बोल रहे थे, वे कह रहे थे कि कांग्रेस पार्टी ने वर्ष 2019 के घोषणापत्र में लिखा था, यह बिल कांग्रेस पार्टी का बिल करना चाहती थी। जीएसटी की बात करो तो कहते हैं इस कानून करना चाहती थी इसीलिए हम इसको कर रहे हैं, लेकिन वे सांसद यह बताते थे कि कांग्रेस की जब यह बिल लेकर आयी थी, उस समय स्वर्गीय अरुण जेटली जी ने और स्वर्गीय सुषमा स्वराज जी ने बिल को विरोध किया था। कांग्रेस ने आप वर्ष 2019 के घोषणापत्र में इस बिल को शामिल किया था, तो उनको तो 55 पर पहुंच दिया। आपने तो उसको लागू कर दिया और इस देश की जनता आपको पांच पर पहुंचा देगी। 

मान्यवर इस बिल में क्या-क्या लिखा है, वे बाते बताकर और कुछ अपनी बातें कहकर मैं अपनी बात समाप्त कर रहा हूं। इन बिलों में असीमित भंडारण की समस्या यही है वह बिल क्यों दी गई है? दो साल बाद अरुण जेटली की 100 एकड़ सम्पत्ति का land use change करने की आवश्यकता है? वे बातें बताकर और कुछ अपनी बातें कहकर मैं अपनी बात समाप्त कर रहा हूं। इन बिलों में असीमित भंडारण की समस्या यही है वह बिल क्यों दी गई है? दो साल बाद अरुण जेटली की 100 एकड़ सम्पत्ति का land use change करने की आवश्यकता है?

मान्यवर, दिल्ली के मुख्य मंत्री के बारे में इनकी तरफ से यह कहा गया कि ये किसानों का साथ दे रहे हैं। मैं सदन के अंदर पूरी जिम्मेदारी के साथ कहना चाहता हूं कि दिल्ली के मुख्य मंत्री अरविंद केजरीवाल और आम आदमी पार्टी किसानों का साथ दे रही थी और आप भी उनका साथ देती रहें। आपने हम से 9 स्टेडियम जेल बनाने के लिए मांगे, लेकिन केजरीवाल जी ने इसका लिए फैसला किया। हम उन लोगों को पार्टी का इंतजाम कर रहे हैं और आप उनके लिए लागू नहीं करते हैं। हम उन लोगों के लिए पार्टी का इंतजाम कर रहे हैं और आप उनके लिए पार्टी के इंतजाम का रोक रहे हैं। हम वहां पर उनके लिए शौचालय का इंतजाम कर रहे हैं और आप उनके लिए शौचालय के इंतजाम का रोक रहे हैं। आप वहां पर लोगों के लिए पानी, खाना, शौचालय और इंटरनेट आदि पर भी प्रतिबंध लगाना चाहते हैं। मैं जानना चाहता हूं कि क्या हम मिल सकते हैं या उनके साथ किस तरह का व्यवहार कर रहे हैं? 26 जनवरी को एक महीने बाद आए, लाल किले पर हम्ला, लाल किले पर हम्ला। मान्यवर, किसान सात रुटों
पर रैली लेकर निकले, तिरंगा रैली लेकर निकले और सातों रुटों पर कहीं भी किसानों ने कोई उपद्रव नहीं किया और न ही कोई हिंसा की। जो लोग लाल किले पर आये थे, वे लोग भारतीय जनता पार्टी के लोग थे। उन्होंने लाल किले पर हमला किया और तिरंगे का भी अपमान किया। दीप सिद्धू, जो भाजपा का नेता है, उसकी फोटो प्रधान मंत्री के साथ है, देश के मूह मंत्री के साथ है। भारतीय जनता पार्टी को इसका जवाब देना चाहिए कि भाजपा के नेताओं ने लाल किले का अपमान क्यों किया, तिरंगे का अपमान क्यों किया?

श्री संजय सिंह: मान्यवर, मैं यह कहना चाहता हूं कि आज दीप सिद्धू भाजपा के नेता है, जिसने लाल किले पर हमला किया, जिसने तिरंगे का अपमान किया, यह फरार है। अपनी घनौनी राजनीति के चक्कर में ये लोग कहां जा सकते हैं, जो सामने आया है, इसका सब सच है। आप MSP देने की बात कहते हैं। आप जश्न में आए हैं। यह मूल मशीन के खिलाफ FIR हुई, क्योंकि क्रॉल के रूप में खरीद में MSP में गड़बड़ी की गई थी। इसी तरह से यह अब एक रूप फिल्म बनी रही थी, तो किसान ने अपनी गोभी पर ट्रैक्टर चला किया। उत्तर प्रदेश में बरेली के अंदर कागजों पर तीन करोड़ धान खरीद हुई, लेकिन किसान का पता तक नहीं है। देश में आपको दस अिधकारयों के खिलाफ FIR हुई, क्योंकि क्रॉल के रूप में धान की खरीद में MSP में गड़बड़ी की गई थी। इसी तरह से यह एक रूप फिल्म बनी रही थी, तो किसान ने अपनी गोभी पर ट्रैक्टर चला किया। उत्तर प्रदेश में बरेली के अंदर कागजों पर तीन करोड़ धान खरीद हुई, लेकिन किसान का पता तक नहीं है। देश में आपको दस अिधकारयों के खिलाफ FIR हुई, क्योंकि क्रॉल के रूप में धान की खरीद में MSP में गड़बड़ी की गई थी।

THE VICE-CHAIRMAN (DR. L. HANUMANTHAIAH): Please conclude, Sanjay ji.
आपने इस देश में महंगाई बढ़ाने का काम किया है। इन सबका रास्ता आपने खोला है, इसलिए इन तीनों काले बिलों को वापस लिया जाना चाहिए।


श्री संजय सिंह: अंत में, आपने बजट पेश किया। मान्यवर, मैं उन्हीं बातों को कहकर अपनी बात को खत्म करूँगा। सर, इन्होंने बजट पेश किया है। बजट के ऊपर और खरीद के ऊपर जो इनका बजट है, मैं उस पर चंद लाइनें कहकर अपनी बात खत्म करूँगा।

"धरा बेच देंगे, गगन बेच देंगे।
कली बेच देंगे, चमन बेच देंगे।
अगर तुम यूं ही सोते रहें,
तो ये फर्जी राष्ट्रवादी वतन बेच देंगे,
वतन बेच देंगे, वतन बेच देंगे।"

SHRI M.V. SHREYAMS KUMAR (Kerala): Thank you very much, Sir, for giving me this opportunity to speak on this occasion.

Para 25 of the President’s Address says, "The Government holds in high esteem the values of democracy and sanctity of the Constitution and that the Government has always respected Freedom of Expression and holding of peaceful agitations." Sir, in the 2020 World Press Freedom Index, India is ranked abysmally low at 142 out of 180 countries. Even the military junta Myanmar is ranked above India at 139. Palestine is at 137. Monarchy countries like Oman and UAE are ranked at 135 and 131 respectively. It is a shame for this Government that no democracy is ranked as low as India at 142.

Rashtrapati can see how democracy is butchered just a few kilometres away from the Rashtrapati Bhawan at Singhu border. Our anna dattas, the kisans, on whom the Rashtrapati showers praise in his speech, are silenced and traumatised with multi-layered barricading, iron nails on road, barbed wires and iron rods between cemented barricades, reminding one of the horrific incidents of Tiananmen Square. None of the constitutional values are upheld by this dispensation. Rashtrapati in para 26 denounces farmers' protests as disrespect to constitutional values. It is the BJP Government which dishonoured the national monument, Red Fort, by handing it over to a private entity for five years for Rs. 25 crores. Sir, let me remind you that Article 51 A says that it is a fundamental duty of every citizen to value and preserve the rich heritage of our composite culture. They have dishonoured this fundamental duty
by handing it over to a private group enabling these branding opportunities. They do not know the difference between a national monument and a commercial property. However, when some hooligans entered the Red Fort, which is an unfortunate incident, the dispensation first allowed them to enter and create mayhem only to raise the 'jingoistic' fervour later, and farmers are then called anti-nationals. Unfortunately, the President has not seen the sufferings of his fellow brethren, the kisans, the anna dattas, who are protesting just a few kilometres away from the Rashtrapati Bhawan. They are today insulted by the BJP dispensation by terming them as anti-nationalists. Internet is banned at the site of farmers' strike. This is draconian and unheard of in a democratic set-up. Several internet personalities have started raising voices against this.

Sir, the Preamble of our Constitution reads, "Sovereign, Socialist, Secular, Democratic Republic". Parliament is no longer sovereign. Bills are passed for private ends. There is no socialism. In the name of free market economy, the Government is selling all its assets. Even the LIC is privatised. Next is, disinvestment of all Government-run PSUs and banks. The country is being mortgaged to private entities. Republic is a misnomer. Rashtrapati ji speaks a lot about Atmanirbhar Bharat. It is nothing but a catchy slogan aimed at hoodwinking the citizens. Even 80 per cent of the toys sold in India worth Rs.4,000 crore are being imported. We don’t even make those and we are saying Atmanirbhar Bharat. Let this Government know that roti cannot be downloaded from Google. It is the farmers who feed us. The rich gets richer and the poor gets poorer.

Sir, I would like to end my speech with a famous quote of Nigerian poet and Nobel Laureate Wole Soyinka. He says, 'The greatest threat to freedom is the absence of criticism.'

With this, I oppose the Motion of Thanks on the President’s Address.

(MR. DEPUTY CHAIRMAN in the Chair)

SHRI K. VANLALVENA (Mizoram): Thank you so much, Mr. Deputy Chairman, for giving me an opportunity to speak on the Motion of Thanks on the President’s Address.

First of all, I want to emphasise serial No.72 of the President’s Address which indicates the Union Government’s policy for rapid development of the North East. Hon. President spoke about construction of road in the North East, especially in the State of Assam, along the Brahmaputra River. In addition to this, Modi ji’s Government has done many things in our State of Mizoram in the field of road
construction. Modi ji's Government has taken so many steps for the construction of roads that will be very helpful to implement Act East Policy such as construction of a 4-lane road from Silchar to Aizawl which is about to start. The Government of India is preparing for its tender. Construction of a 2-lane road from Aizawl to Champhai has started this year which will connect Indo-Myanmar Border Trade Centre at Zokhawthar. This Border Trade Centre has started some years ago, but due to coronavirus pandemic this Border Trade Centre has been closed maybe for 10-11 months. Construction of a 2-lane road will connect this Border Trade Centre near Myanmar boundary. Another is construction of a 2-lane road from Seling to Tuipang, which is one of the southernmost villages of Mizoram in the Myanmar border. Lawngtlai to Paletwa, Myanmar Seaport road, construction of a 2-lane road has been started. This Lawngtlai to Paletwa road will connect the road up to Bay of Bengal within Myanmar. This road will be very helpful not only to the people of Mizoram but also for the people of the whole of the North East. Moreover, Lunglei to Tlabung Indo-Bangla border trade route is ready for calling tender this month. The Central Government is ready to call tender for the construction of Lunglei to Tlabung road. Tlabung is situated at the boundary of Bangladesh, on the banks of Khawthlangtuipui River. So, the hon. Prime Minister Modiji's Government is preparing to establish a new border trade centre here. The name of that village is Kawrpuichhuah, which is very near to Tlabung. It is on the bank of Khawthlangtuipui River. So, up to this village, the Union Government is preparing to construct a new road from Lunglei to Kawrpuichhuah. Construction of this road will be very helpful for the State of Mizoram. And, there is still another road which is Tripura-Aizawl National Highway-44A. Two-lane road is under construction. So, I express my heartfelt thanks to the hon. Prime Minister Modiji’s Government for doing all these works in our State.

Mr. Deputy Chairman, Sir, in the meantime, I would like to express my hope for the construction of Indo-Bangla border road along the border fencing line because many Border Outposts of BSF and the surrounding villages have no road connectivity. I have visited these border places just before I came down here for the Session. I discovered that some villages have been put outside border fencing. About ten border outposts have no road connectivity from any part of India. It is situated just like an island. In addition to this, I would like to mention that it will be very important to establish new border road along the border fencing which will connect some villages and will also connect some border outposts of BSF.

Secondly, hon. Deputy Chairman, Sir, I would like to mention paras 3, 5 and 6 of the President’s Address on how Modiji’s Government encountered multiple problems during the time of Covid-19 pandemic. I hope we all know about Indo-
China border problem, Indo-Pakistan border problem, major cyclone in several States, earthquakes, floods, locust attack, bird flu, Coronavirus, etc. All those different problems were faced by Modiji’s Government last year. We all know that.

We all know what happened at Indo-China border last year. Standoff was a popular word throughout the country. Fear of China remains in the hearts of some people since Chinese aggression into Arunachal Pradesh in 1962 till 2020. However, I would like to emphasise that hon. Modiji's Government completely changed the mindset of those people who feared invasion by Chinese Army. Modiji's Government has completely changed the mindset of those people so that they could possess unwavering faith upon our Armed Forces. In the meantime, simultaneous challenges came to us of saving lives of the citizens and protecting the economy.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI K. VANLALVENA: Okay, Sir. In order to save the lives of our people, we had to close some institutions, some market places, shops, etc. and we had to stop vehicle movement.

1.00 P.M.

Even air service and railway line are to be stopped so as to save our own people but if we have done like this, it hampers the life of our economy. So, those kind of simultaneous problems have been happening since last year. In the meantime, Modiji’s Government could survive in the midst of those different problems. As we all know, in the field of agriculture, farmers’ production have been increased....(Interruptions)...

MR. DEPUTY CHAIRMAN: Please conclude, your time is over.

SHRI K. VANLALVENA: Okay, let me conclude hon. Deputy Chairman Sir. In the meantime, India has done the best in the field of fighting Coronavirus. Even in USA, only 60 per cent Corona positive cases have recovered but in India, 96 per cent Corona positive cases have recovered. Not only this, the Government of India could provide COVID-19 vaccine, which is its own production. It is a great thing.

MR. DEPUTY CHAIRMAN: Please end your speech now. You have already taken more time. Please.
SHRI K. VANLALVENA: Okay, let me conclude. So, I thank God our Lord Jesus Christ who led hon. Modi ji’s Government to attain such a great victory. Thank you.

पेट्रोलियम और प्राकृतिक गैस मंत्री; तथा इस्पात मंत्री (श्री धर्मेंद्र प्रधान): आदरणीय उपसभापति महोदय, आपने मुझे माननीय राष्ट्रपति जी के अभिभाषण पर संसद में अपनी बात रखने का अवसर दिया है, इसके लिए मैं आपका बधाई से आभारी हूं।

माननीय उपसभापति जी, आज देश जिन परिस्थितियों से गुजर रहा है, वे अत्यंत महत्वपूर्ण हैं। अर्थ नीति, देश का स्वास्थ्य - न केवल देश बल्कि दुनिया की अर्थ नीति और दुनिया का स्वास्थ्य, हम एक अलग प्रकार के चुनौती भरे क्षण में चल रहे हैं और यह संजोग देखिए कि आज हम 2021 के फरवरी महीने में देश की सबसे बड़ी पंचायत में चर्चा कर रहे हैं।

महोदय, हम लोगों ने अभी-अभी गणतंत्र दिवस मनाया है। 21वीं सदी के दो दशक पार करके जब हम तीसरे दशक में जा रहे हैं, तो तीसरे दशक का पहला साल अपने आप में एक ऐतिहासिक क्षण है। कभी-कभी जब हम दुनिया की अर्थ नीति की समीक्षा करते हैं, तो कोई भी अर्थ नीति हो - यदि हम विशेषकर अमरीका को क्वोट करेंगे, अगर उसका थोड़ा अनुशीलन करेंगे, तो पाएंगे कि पिछली सदी में अमरीका का जो ट्वेंटीज़ रहा है, उसका वहाँ के अर्थशास्त्रियों ने 'रोिंग ट्वेंटीज़' कहा है। यह कोई अमरीका को बॉन्ड करने की बात नहीं है, लेकिन एक संजोग देखिए कि अभी हमें जिस प्रकार का मौका मिला है और राष्ट्रपति जी ने अपने भाषण में उसका कुछ उल्लेख किया है, उससे लगता है कि हमारे लिए इस सदी का यह जो दशक है, इसमें 'रोिंग ट्वेंटीज़' के नाम पर दुनिया के इतिहास में हम कुछ लिखने वाले हैं, इसमें कोई संदिग्धता नहीं है। इसीलिए हम लिखेंगे कि देश का नेतृत्व करने वाले, विश्व के अंतिम जन नेता श्री नरेंद्र मोदी आज देश के प्रधान मंत्री की जिम्मेदारी में हैं।

श्री दिन्मित्र सिंह: महोदय..(व्यवधान)...

श्री धर्मेंद्र प्रधान: राजा साहब, प्रजातंत्र में आप जैसे वरिष्ठ नेता को मेरे जैसे व्यक्तियों के प्रति इतना तो..(व्यवधान)..

श्री दिन्मित्र सिंह: मैं तारीफ कर रहा हूं।..(व्यवधान)...

श्री धर्मेंद्र प्रधान: मैं यील्ड नहीं कर रहा हूं। राजा साहब, अगर हम सब मयदा में रहें, तो अच्छा है। मैं आपसे सीखता हूं।

श्री उपसभापति: कुप्रया आपस में बात न करें। आप चेयर को सम्बोधित कीजिए।
श्री धमेन्द्र प्रधान : लेकिन अगर मैं अपने नेता की प्रशंसा करूँ, जिसको विश्व मानता है, तो आपको इतनी पीड़ा नहीं होनी चाहिए। यह प्रजातंत्र का तकाजा है। राजा साहब, मैं yield नहीं कर रहा हूँ। मैं आपका आदर करता हूँ। (...व्यवधान)...

MR. DEPUTY CHAIRMAN: Please, please. …(Interruptions)...

श्री धमेन्द्र प्रधान : उपसभापति जी, इस सरकार की ओर विशेषकर इस नेतृत्व की एक अलग philosophy है। इसी सदन में और लोक सभा में ढेरों नेता ने कई बार, एक बार नहीं कई बार कहा है कि गुलामी गुरुवार गुरुवार गुरुवार, सबने इस देश का अपना बड़ाने के लिए काम किया है और अभी हमें मौका मिला है। प्रजातंत्र में यह किसी की खैरात नहीं है। लोग कह रहें हैं कि माता ही माता मिला, माता टीका नहीं है। उपसभापति जी, हमें ऐसा अहंकार नहीं है, वह विविधता है, यह हमारी जिम्मेदारी है, यह देश का mandate है। 2014 और 2019 में देश की जज्बेदारी ने सहीणकारी ब्यवस्था चलाने के लिए श्री नरेन्द्र मोदी जी को जिम्मेदारी दी है।

यह किसी की खैरात नहीं है, किसी की दया पर हम नहीं है। राजा साहब, मैं यह नहीं कर रहा हूँ। मैं आपका आदर करता हूँ। (...व्यवधान)...

श्री धमेन्द्र प्रधान : उपसभापति जी, इस सरकार की और विशेषकर इस नेतृत्व की एक अलग philosophy है। इसी सदन में और लोक सभा में ढेरों नेता ने कई बार, एक बार नहीं कई बार कहा है कि गुलामी गुरुवार गुरुवार गुरुवार, सबने इस देश का अपना बड़ाने के लिए काम किया है और अभी हमें मौका मिला है। प्रजातंत्र में यह किसी की खैरात नहीं है। लोग कह रहें हैं कि माता ही माता मिला, माता टीका नहीं है। उपसभापति जी, हमें ऐसा अहंकार नहीं है, वह विविधता है, यह हमारी जिम्मेदारी है, यह देश का mandate है। 2014 और 2019 में देश की जज्बेदारी ने सहीणकारी ब्यवस्था चलाने के लिए श्री नरेन्द्र मोदी जी को जिम्मेदारी दी है।

यह किसी की खैरात नहीं है, किसी की दया पर हम नहीं है। राजा साहब, मैं यह नहीं कर रहा हूँ। मैं आपका आदर करता हूँ। (...व्यवधान)...

मैं आपका आदर करता हूँ। (व्यवधान)...

[4 February, 2021] 67
मीटिंग में कहीं रेल पटरी, जो पाँच दशक पहले शुरू हुई थी, जिसकी नौवर रखी गई थी, लेकिन अभी तक पूरी नहीं हुई थी, उनकी प्रगति देखी जाती है। कभी सिचाई का प्रकरण है, कभी कोई अभावरण का प्रकरण है। पिछले दिनों में जिनके हाथ में दायित्व रहा, उन्होंने तो घोषणा कर दी, पीछे देखा कर देखा नहीं कि वह हुआ कि नहीं हुआ, लेकिन मेरे दिलचस्प, निर्णायक नेतृत्व ने प्रगति मीटिंग करने सबको चरणबद्ध तैयार के सूची करने का काम किया। हमने पारदर्शी सरकार चलाई। हमने जन-सहभागिता को आधार बना कर सरकार चलाई। जन-सहभागिता को एक जन-आंदोलन के रूप में, जन-सरकार को ध्यान में रखते हुए हमने शासन चलाया। यह हमारी सरकार की रीति-नीति रही है। जैसा मैंने कहा कि गरीब कल्याण हमारी प्राथमिकता रही, कल्याणकारी राज्य हमारी प्राथमिकता रही। 42 करोड़ संपत्ति के जन-धन खाता खुले हैं। Toilets 10.7 करोड़ लोगों के बने हैं। अगर मेरे एक विषय का उल्लेख करूँ, किसी का बुरा लग सकता है, तक जब देश आजाद हुआ, तो देश में toilets एक प्रतिशत लोगों के पास थे, जब 1975 में आर्थिक गड़बड़ा गया, जब हमने महाआकाश में अपनी पराक्रम की दिखाई, तब देश में toilets दो प्रतिशत थे, जब हमने विश्व कदम जीता, 1983 में, तब भी toilets की हमारी संख्या दो प्रतिशत थी। माननीय उपसभापति जी, मैं आपके सामने 1998 के आंदोलन का इतिहास दिखाता हूं। वर्ष 2000 में जब हम नई सदी में पहुंचे, तब तक हम भारत में केवल 18% घरों में टॉयलेट बने हुए थे। 2014 में जब प्रधान मंत्री श्री नरेन्द्र मोदी जी ने काम-काज समाप्त, तो 2 अक्टूबर, 2014 तक देश में केवल 39% घरों में टॉयलेट थे। आज यह आंदोलन शात-प्रतिशत ODF के सर्वोच्च स्तर का प्रताप कर चुका है। यह प्रधान मंत्री जी के निर्णायक नेतृत्व का एक उदाहरण मैंने आपको दिया है। भारत में 4 करोड़ लोगों के घर में इलेक्ट्रिकिटी पहुंची है।

उपसभापति जी, अब मैं एलपीजी कनेक्शन के सम्बन्ध में बताना चाहूंगा। प्रधान मंत्री जी ने एलपीजी कनेक्शन के सम्बन्ध में जिम्मेदार हमें दी थी। 2014 तक 13 करोड़ नागरिकों के घर में एलपीजी कनेक्शन था, लेकिन आज उनकी संख्या बढ़ कर 29 करोड़ तक पहुंच रही है। हमारी सरकार की यह उपलब्धि है और यही time-bound decisive governance है। आज देश में एक नई उंग खड़ी हुई है कि सभी घरों के निजी खनिज-नीति हो, आज इस काम में वे सब भारत सरकार के साथ सहयोग कर रहे हैं। प्रधान मंत्री जी ने हर घर में जल पहुंचने का देश से वादा किया है।

माननीय रवि शंकर प्रसाद जी यहां बैठे हुए हैं। हम लोगों ने 1,000 दिनों में भारत के 6 लाख गांवों तक इंटरनेट पहुंचवाने की जिम्मेदारी हमें दी थी। किसानों के कल्याण के लिए 'प्रधान मंत्री फसल बीमा योजना' और 'प्रधान मंत्री किसान समान निधि योजना' चालू की गई। हमारे जिन मित्रों ने पिछले दिनों शासन चलाया, वे 10 सालों में 70,000 करोड़ रुपये देकर किसना हिस्टी हमने बनाने का बल्ला लेकर घुम रहे हैं। मैं उन्हें बताना चाहता हूं कि मेरे प्रधान मंत्री जी सालाना 70,000 करोड़ रुपये किसानों के खाते में DBT कर रहे हैं और इतना बढ़ा काम विचारियों की मद्यस्थता के बिना हो रहा है। Agriculture loan की राशि बढ़ाई गई है। जब मैं 'प्रधान मंत्री मुद्रा योजना' और 'प्रधान मंत्री गरीब कल्याण योजना' की बात कहता हूं, तो यह बात ध्यान में रख कर कहता हूं कि भारत में सबसे गरीब व्यक्ति का भाग्य तब परिवर्तित होगा, जब उसको उचित शिक्षा मिलेगी। यहां मैं किसी की आलोचना नहीं करना चाहता हूं, लेकिन देश को नई शिक्षा नीति तक पहुंचाने में पिछली सरकारों को 34 साल लग गए। मेरी सरकार, मेरे प्रधान मंत्री जी कोरोना के
कष्टप्रद काल में भी देश के नौजवानों की आकांक्षा पूरी करने के लिए, उनको रोजगार देने के लिए, knowledge and employability skills को ध्यान में रखते हुए, new Education Policy लेकर आए हैं।

उपसमापति जी, अभी हमारे एक आदरणीय वरिष्ठ सदस्य यहां पर बोल रहे थे, जिनके ऊपर लबे समय तक एक राज्य की जिम्मेवारी रही है। अभी पिछले सप्ताह ही में उनके राज्य में गया था। वहां वैदिक जिले के घोड़ाडोंगरी ब्लॉक में अनिल विख्रुः नाम के गोंड समाज के एक व्यक्ति के घर में मुझे एक माता के, उनकी पत्नी के दर्शन करने का मौका मिला। मैंने उनसे कहा, बहन जी, आप हमें चाय पिलाएंगी? उन्होंने बड़े आदर के साथ हमें चाय पिलाई। मैं आपको बताना चाहूंगा कि उनके घर तक इन योजनाओं के माध्यम से क्या-क्या पहुंचा है। महोदय, उन्हें 'धान मंजी आवास योजना' के माध्यम से घर मिला, घर में बिजली पहुंची, 'उज्ज्वला योजना' के तहत एलपीजी कनेक्शन पहुंचा, सोलर लाइट पहुंची, सोलर कुंडल पहुंची, 'स्वच्छ भारत अभियान' के तहत टॉयलेट लगाया गया, पशुओं के लिए अलग घर बनाया गया, 'अन्नपूर्णा मंडल' के नाम पर इकचन गाड़न बनाया गया। वह गांव केवल 74 आदिवासी परिवारों का है, लेकिन इस छोटे से गांव में जल संरक्षण के लिए watershed system लगा है। हालांकि hand-pumps वहां पर पचास मात्रा में हैं, लेकिन अभी उनमें उत्साह भरा है कि उनके यहां अपने नल में जल आएगा। स्वरोज़गार के लिए वहां पशुपालन, agriculture, SHG movement और बागवानी की व्यवस्था की गई है। इसके साथ-साथ पूरे गांव में concrete road एवं नालियों की व्यवस्था की गई है। आज उस गांव में दोगुनी खुशी है, क्योंकि उस गांव में 'स्वच्छ भारत अभियान' के तहत एक सवारी उभर कर सामने आ रही है।

उपसभापित जी, यह नए भारत के एक गांव की तस्वीर है। इसमें किसी को भी पीड़ा क्यों होनी चाहिए? जब भारत अपने पैरों पर खड़ा होगा, तभी आत्मिनभर बनेगा। आज गांवों की एक नई तस्वीर उभर कर सामने आ रही है। उपसभापित जी, आप भी पूर्वी भारत से आते हैं। काशी से कोहमा तक, चम्पारण से अंडमान तक, देश के एक-तिहाई से अधिक, लगभग 50 करोड़ से ज्यादा लोग पूर्वी भारत में रहते हैं। उपसभापित जी, यह नए भारत के एक गांव की तस्वीर है। इसमें किसी को भी पीड़ा क्यों होनी चाहिए? जब भारत अपने पैरों पर खड़ा होगा, तभी आत्मिनभर बनेगा। आज गांवों की एक नई तस्वीर उभर कर सामने आ रही है। उपसभापित जी, आप भी पूर्वी भारत से आते हैं। काशी से कोहमा तक, चम्पारण से अंडमान तक, देश के एक-तिहाई से अधिक, लगभग 50 करोड़ से ज्यादा लोग पूर्वी भारत में रहते हैं।
तो उनमें से एक करोड़ से ज्यादा पूर्वी भारत में हैं। ‘प्राधान मंत्री किसान सम्मान निधि योजना’ की एक-एक किस्त में आज सालाना 16,217 करोड़ रुपये जा रहे हैं। एलपीजी कनेक्शंस, मैंने ‘उज्ज्वला योजना’ का पहले उल्लेख किया, लगभग 29 करोड़ एलपीजी कनेक्शंस में से साढ़े 11 करोड़ पूर्वी भारत में हैं। 41 करोड़ 74 हज़ार जनन्यन खातों में से 16 करोड़ 22 लाख जनन्यन खाते पूर्वी भारत में हैं। अभी-अभी बजट में वित्त मंत्री जी ने कहा है कि आदिवासी और जनजाति के बच्चों के लिए 20 करोड़ वाले एकल विवादायक के लिए 38 करोड़ रुपया खर्च होगा। पूर्वी भारत में आज 304 एकल विवादायक खोले जा रहे हैं। यह केवल हमारे डेवलपमेंट इन्डेक्स के लिए नहीं है। पूर्वी भारत से ज्यादा संख्या में माइक्रो इंडिया लेबर आते हैं। अब तक बोला जा रहा है। ज्यादा संख्या में माइक्रो इंडिया लेबर आते हैं। आयरन ओर हो भारत का एक नया एयरपोर्ट है। बोलांकिंगर, ज्यादा संख्या में माइक्रो इंडिया लेबर आते हैं। नीलामी की नयी व्यवस्था लायी। इतने ही नहीं है, बरौनी से पूरे नॉर्थ-ईस्ट के आठ राज्यों में प्राधान मंत्री जी के निर्देश पर ‘इंडियन राउंड योजना’ शुरू की गई है। पहली बार भारत सरकार ने पूर्वी भारत के विकास के लिए गैस पाइप लाइन जगदीशपुर से लेकर हल्द्याल तक हटाया।

इतना ही नहीं है, बरौनी से पूरे नॉर्थ-ईस्ट के आठ राज्यों में प्राधान मंत्री जी के निर्देश पर ‘इंडियन राउंड योजना’ शुरू की गई है। पहली बार भारत सरकार ने पूर्वी भारत के विकास के लिए गैस पाइप लाइन जगदीशपुर से लेकर हल्द्याल तक हटाया।

इतना ही नहीं है, बरौनी से पूरे नॉर्थ-ईस्ट के आठ राज्यों में प्राधान मंत्री जी के निर्देश पर ‘इंडियन राउंड योजना’ शुरू की गई है। पहली बार भारत सरकार ने पूर्वी भारत के विकास के लिए गैस पाइप लाइन जगदीशपुर से लेकर हल्द्याल तक हटाया।

इसीलिए इन सारे सेक्टर्स में आज निवेश किया जा रहा है। डीएमएफ, मैंयूकेवर्लिंग क्लास्टर और सर्वथाम में कहुंगा, कुछ मित्रों को मेरी इस बात से पीड़ा होने से नहीं होगी है, सुप्रीम कोर्ट में तर्क हुआ है, जब 2012-13 में देश एक विविध स्थिति में पहुंचा। आखिर ये नेचुरल रिसोर्स किसके हैं? ये खनिज सम्पदाएं उस आदिवासी के हैं या नहीं हैं, यह उस राज्य के हिस्से में आंगं कि नहीं आंगं। उन राज्यों को क्या मिल रहा है? क्या सिर्फ रॉयल्टी ही उनका अधिकार है? उन राज्यों को क्या मिल रहा है? लोग कह रहे हैं कि प्राधान मंत्री जी की क्या योजना है? मैं आंगं का बताता हूं कि क्या योजना है? सुप्रीम कोर्ट ने उन दिनों कहा — नेचुरल रिसोर्स के ऊपर मूल अधिकार भारत के नागरिकों का है। प्राधान मंत्री जी ने कैसे योजना बनाई है? हमारी सरकार ने पिछले 4 सालों में कोयला हो, आयरन और हो, बॉक्साइट हो, पेट्रोलियम प्रोडक्ट हो या पेट्रोलियम रिसोर्स हो, इस सारी नीतियों में संशोधन किया। नीलामी के नयी व्यवस्था लानी। विशेष करके कोयला और आयरन और पूर्वी भारत की पूंजी है। बॉक्साइट पूर्वी भारत की पूंजी है। नयी नीलामी व्यवस्था लानी गयी। पहले बिना मूल्य के बड़े-बड़े उद्योगपतियों को कौन बिज्ञा में दे रहा था, उसकी आज में नकारात्मक बताता हूं। कौन पैदा कर रहा था, कौन बिज्ञा में दे रहा था, किस पार्टी के दृष्टांत सहब के हों करने के बाद मंत्री जी उसका अनुमोदन कर रहे थे? यह आज बिवाद का विषय हो जाएगा, इसलिए मैं इस तरह की बात नहीं कहना चाहता हूं। हम नयी नीति लाये, ट्रांसपर्सेंट लाये, हमने नीलामी की। एक भी पैसा दिल्ली की तिजोरी में नहीं आता है। उद्योगी में नीलामी का पैसा ओडिशा के लोगों के कल्याण के लिए भेजेंगे की तिजोरी में जाता है, झारखंड का पैसा
राँची में जाता है, बंगाल का पैसा कोलकाता में जाता है, वहाँ की सरकार के हाथ में पैसा खर्च करने के लिए दिया जाता है। इन तीन राज्यों में भाजपा का शासन नहीं है। हमने विकास के क्षेत्रों में कभी भेदभाव नहीं किया। आखिर गरीब किसके हैं - देश के गरीब हैं। हमने विश्वास के करके दिया।

इन तीन राज्यों में भाजपा का शासन नहीं है। हमने विश्वास के कामों में कभी भेदभाव नहीं किया। आखिर गरीब किसके हैं - देश के गरीब हैं। उनका मुझे साक्षात अनुभव कैसे हुआ, कियाड के कारण क्या गौरव आया, मैं आपको दो शब्दों में दो विषयों पर बताता हूँ।

1. प्रधान मंत्री जी ने 'आत्मनिर्भर भारत' की कल्पना की और उसमें 'प्रधान मंत्री गरीब कल्याण रोजगार योजना' चाूँकी, जब माइंट लेबरसर्स पूरे भारत की ओर पहुँच गये, बिहार पहुँचे, बंगाल पहुँचे, झारखंड पहुँचे, ओडिशा पहुँचे, नॉर्थ-इस्ट पहुँचे। तब वृद्धि यह रही कि उनको कैसे समझाते। 50,000 करोड़ रुपये का बजट लगाया गया, 50 करोड़ man days का सृजन किया गया - देश के 116 जिलों में, जिनमें ज्यादातर गरीब भारत के हैं, हमने रोजगार की जिम्मेवारी ली। हमारे प्रधान मंत्री मुंह चुकाकर भागने वाले नेता नहीं हैं, देश को साथ लेकर समस्या से सामने लड़ने वाले नेता हैं। हम कोरोना को आज इसीलिए हरा पाये।

आज कोरोना काल की उपलब्धि क्या है? उपसभापति जी, मैं बीच में प्रधान मंत्री जी का संदेश लेकर चार - पाँच महीने पहले कुवैत गया था। वहाँ के तत्कालीन राजा का देहान्त हो गया था। भारत का उनके साथ सम्पर्क अच्छा है। वे प्रधान मंत्री जी के निजी मित्र रहे। मैं उनके लिए शोक संदेश नये राजा जी के पास लेकर गया। नये राजा के स्वागत का पत्र और पुराने राजा का शोक पत्र लेकर मैं गया। मैं उनसे मिला, मुझे लगा कि अपने प्रधान मंत्री जी की नमता, उनके पत्र की मैं pass on कर दूँ। मैं जब उठने लगा तब उन्होंने कहा कि आप थोड़ा बैठें, आपके प्रधान मंत्री जी के लिए मेरा एक संदेश है, उसको आप थोड़ा पहुँचाइए। मैं थोड़ा बैठा, और उनके साथ चर्चा हुई। उन्होंने कहा कि हम आपके आभारी हैं, आपके प्रधान मंत्री जी के आभारी हैं। मेरे प्रश्न पूछते से पहले उन्होंने कहा पूछो, क्यों? तब उन्होंने उत्तर दिया कि जब हम कोरोना के संकट में रहे, हमारे देश में डॉक्टर्स नहीं थे, हमारे देश में नसरी अस्पताल नहीं थे, हमारे आपके प्रधान मंत्री को फोन किया तो उन्होंने डॉक्टर, नर्स, ट्राउस्ट, मास्क, PPE Kit, ये सब उपलब्ध करवाये, इसके लिए मैं आपके प्रधान मंत्री जी का बड़ा आभारी हूँ। उपसभापति जी, यह सुन कर मेरे रोगरोगों पर हो गया। यह आभार प्रधान मंत्री जी के लिए नहीं था, बल्कि 130 करोड़ भारतीयों के प्रति था। यह सिर्फ क्षीण की कहानी नहीं है। बहुत से लोग हमें सामान्य दिखाई देते हैं। मैं तो यह चाहता हूँ कि मैं तेल विभाग का काम देखने के लिए लागू हो। यह आभार प्रधान मंत्री जी के लिए नहीं था, बल्कि 130 करोड़ भारतीयों के प्रति था। यह सिर्फ क्षीण की कहानी नहीं है। बहुत से लोग हमें सामान्य दिखाई देते हैं। मैं on record कहता हूँ कि प्रधान मंत्री नरेन्द्र मोदी जी की विश्वविद्यालय मुस्लिम राष्ट्रों में, खाड़ी के देशों में जितनी है, शायद भारत के किसी प्रधान मंत्री को इतना सौभाग्य नहीं मिला है। अभी कोरोना ने उसको और ऊँचाई तक पहुँचाया है। यह प्रधान मंत्री जी की कोई व्यक्तिगत उपलब्धि नहीं है, यह 130 करोड़ भारतीयों की उपलब्धि है।
उपसभापति महोदय, हम एक नयी दुनिया में पहुँच रहे हैं। आज वैक्सीन की तो नयी कहानी आयी है। हमारे नेतृत्व को विश्व का नेतृत्व आशा की नज़र से देख रहा है और जब विपत्ति आती है, उस समय सबके चेहरे ध्यान में आ जाते हैं। उपसभापति महोदय, मैं समाधान कर रहा हूँ। जब विपत्ति आती है, तब सबके चेहरे ध्यान में आ जाते हैं। संपन्न देश कनाडा किसका पड़ोसी है, मैं नाम नहीं लेना चाहता हूँ, लेकिन कनाडा की अपेक्षा भारत के गतिविधियों से प्रेरित है, खाड़ी के देशों की अपेक्षा भारत के प्रति है। राजीव, लेंटिन अमेरिकन कंपनी किसके पास है, मैं यह कहना नहीं चाहता हूँ, लेकिन जेयर बोल्सनारो जी यूरोप छोड़ कर भारत के धन्यवाद कहते हैं - यह मेरे नेतृत्व की पराक्रम है, यह मेरी रीति और नीति है।

महोदय, मैं प्रधान मंत्री जी के आदेश पर ऊर्जा विभाग का काम देखता हूँ। अभी किसानों के बारे में बहुत बातें कहीं गई। तीक है, यही प्रजातंत्र का तकाज़ा है। जोर-जोर से बोलने से, नाटकीय दंग से बोलने से अस्तित्व सत्य नहीं हो जाता है या सत्य असच्चता नहीं हो सकता है। तथ्य के आधार पर तर्क होना चाहिए। मैं कुछ तथ्य आपको सामने रखना चाहता हूँ। मंे। ऊर्जा के संबंधित कई सारे विषयों के बारे में कहा। प्रधान मंत्री जी भारत में एनजी जस्टिस लाने के लिए कठिन है। इससे दामों पर एनजी मिले, सबको एनजी मिले, efficient energy मिले, energy efficiency रहे, यानी वनजी आकर कतना न जाए, ऊर्जा की स्वच्छता रहे, ऊर्जा की security रहे - इसी का नाम है एनजी जस्टिस। विश्व ने अनेक मोदी जी के एनजी जस्टिस मॉडल की कापी कर रहा है। उसमें खूब बिनु बिने है। मैं एनजी से संबंधित सारे विषयों का उल्लेख नहीं करना चाहता हूँ, लेकिन alternative energy के बारे में कहना चाहता हूँ, जिसके बारे में राष्ट्रपति जी के अभिभाषण और बजट में थोड़ा उल्लेख किया गया है।

Alternative energy के लिए भारत ने International Solar Alliance बनाया। हाइड्रोजन मिशन बना कर हम हाइड्रोजन इकोनोमी को खड़ा करने में विश्व का नंबर एक देश बनने वाले हैं। हाइड्रोजन कहाँ से आएगा? हम ग्रीन हाइड्रोजन की बात कहते हैं। हमारे देश में सोलर एनजी को कैप्चर करना, bio-fuels, biogas को एनजी में परिवर्तित करना और उसी में से दुनिया के विज्ञान का सबसे बड़ा आविष्कार, हाइड्रोजन बनाना, उसी में हमारे ट्रांसपोर्टेशन और उद्योग-बिजनेस के बिना पर्यावरण को खराब करने से हिंसक संबंध में पिरवात करना और उसी में से दुनिया की अपेक्षा भारत के अधिकतम लाभ लेने का लाभ है। हम आज यह सपना देख रहे हैं। उसका लाभ किसको मिलेगा?

महोदय, अभी एमएसपी के बारे में बहुत तर्क और तथ्य रखे जा रहे हैं। एमएसपी को कानून में व्यवस्थापित करना अव्यवस्था जाता था। क्या आप कभी-कभी एमएसपी की कानून में व्यवस्था या व्यवस्था नहीं करने की जाती थी? उसमें पीढ़ी दर पीढ़ी, आपके खानदान की चार-चार पीढ़ियां को देश संभालने का मौका मिला, अपने अनेक राज्यों की अपनी जागरूकता समझ कर शासन चलाया, लेकिन आप इसको कानून में कब लाए? आप 2013-14 में शासन छोड़ कर गए।

महोदय, मैं 'commodities' का नाम देना चाहता हूँ - गेहूँ, धान और दलहन। आपने 2013-14 में इन 'commodities' में कितना एमएसपी दिया था? आपने 2013-14 में धान में 63 हजार करोड़ रुपए का एमएसपी दिया था, अभी हमने 2020-21 में 1,72,752 करोड़ रुपए का एमएसपी दिया है। कल विजय पाल सिंह तोमर जी इसका उल्लेख कर चुके हैं, मैं इसको दोहरा रहा हूँ। कुछ लोगों की सत्य सुनने में कठोर होता है। सत्य कड़वा होता है, लेकिन सत्य को सुनने से ही मंका मिलेगा।...

(व्यवस्थापित)...

आपने 2013-14 में गेहूँ में 33,874 करोड़ रुपए का एमएसपी दिया
था, जब कि हमने इसी साल 75,050 करोड़ रुपए का एमएसपी दिया है। दाल तो nutrition होती है, यह तो कार्यों होती है, यह व्यक्ति की ऊर्जा के लिए आवश्यक है। अपने कितने दाल खरीदी थी? आप इतने लंबे-लंबे मासिक दे रहे थे, गला फाड़ कर मासिक दे रहे थे, आपने दाल में 236 करोड़ रुपए का एमएसपी दिया था और मोदी जी ने पिछले साल 10,500 करोड़ रुपए का एमएसपी दिया है। आप हमसे प्रसन्न पूछते हैं कि एमएसपी कहाँ गया? आपके समय में, एक साल में कुल मिला कर 97,110 करोड़ रुपए का एमएसपी दिया गया था और हमारी सरकार में एक साल में वह संख्या बढ़ कर लगभग 2,60,000 करोड़ रुपए हो गयी है। आप हमसे प्रसन्न पूछते हैं, क्या करने वाले से, इमानदार व्यक्ति से, किसना हितभक्ति से प्रसन्न पूछते हैं?

महोदय, मेरे भ्रम प्रत्यय आचार्य जी, हमारे ओडिशा से आते हैं, किसना बैंकग्राउंड से आते हैं, कल इन्होंने अपनी बात रखी थी। मैंने आज ओड़िया अखबार में पढ़ा। इन्होंने कहा कि आप स्वामीनाथन कमेटी की रिपोर्ट को क्यों नहीं लागू कर रहे हैं? प्रत्यय जी, आप वारिष्ठ संसद सदस्य हैं। आपके साथ युवा साथी और गला फाड़ कर बाहर आते हैं। मैंने स्वामीनाथन की कमेटी की विषयंस्कंशों को लागू किया है, मोदी जी ने लागू किया है और प्रत्यय जी ने लागू किया है, जो भाषण आपके प्रीमियर से प्रावधान करेंगे। आप उसे छोड़ देंगे।

मैंने स्वामीनाथन की कमेटी की विषयंस्कंशों को लागू किया है, मोदी जी ने लागू किया है और अभी भी है। मैं आपका ईमानदार और अध्यात्मिक भी हूँ और प्रत्यय जी से कहता हूँ कि आप अभी भी अभी से बाहर आते हैं। मैं आपका ईमानदार और अध्यात्मिक भी हूँ।

महोदय, मेरा भ्रम प्रत्यय आचार्य जी, हमारे ओडिशा से आते हैं, किसना बैंकग्राउंड से आते हैं, कल इन्होंने अपनी बात रखी थी। मैंने आज ओड़िया अखबार में पढ़ा। इन्होंने कहा कि आप स्वामीनाथन कमेटी की रिपोर्ट को क्यों नहीं लागू कर रहे हैं? प्रत्यय जी, आप वारिष्ठ संसद सदस्य हैं। आपके साथ युवा साथी, समृद्ध भाई भी हैं। आप दोनों पढ़ रहे हैं, मेरे राज्य के दो राजनीति के नेता हैं। आप स्वामीनाथन की कमेटी की रिकॉंस्ट्रक्शन को लागू किया है, मोदी जी ने लागू किया है, डेड युवा आपकी के लिए प्रावधान किया है। आप उसे छोड़ देंगे।

आप हमारी बात छोड़ देंगे। आपकी मोदी जी पर भरोसा नहीं है, आपका ईमानदार और मेरे राज्य के दो राजनीति के पार्लीमेंट विचार करते हैं। यह हमारी आवश्यकता का साढ़े आठ प्रतिशत पूरा करेगा। इसको हम आगे आने वाले दिनों में 20 दिनों तक ले जाएंगे। इसके साथ ही, ऐथेनॉल, कम्प्रेश्ड बायोगैस के लिए 5,000 कारखाने लगाने वाले हैं। हमने "गोबर-धन योजना" भी शुरू की।
है, जिसके अंतर्गत गोबर, खेतों में जो बंजर वस्तुएं हैं, शहरों का जो वेस्ट है, जंगलों का जो वेस्ट है, बायोमास में जो काबर्न है, जिसके अंतर्गत गोबर, खेतों में जो बंजर वस्तुएं हैं, शहरों का जो वेस्ट है, जंगलों का जो वेस्ट है, बायोमास में जो काबर्न है। सबको एनजी में पिरवातत िकया जाएगा। चंद िदनों में गाज़ीपुर जैसे कचरे के ढेर को साफ कर िदया जाएगा। उससे हम जो एनजी बनाएंगे, उसी से किसानों के खाते में एक लाख करोड़ रुपए की प्रवासन इनकम देगे और इसी से किसानों की आमदनी दुगुनी होगी। यह हमारी सरकार का विज्ञ है, यह हमने करके दिखाया है।

...((व्यवधान))... कुछ लोगों को इसमें हैं जो िकसानों के खाते में एक लाख करोड़ रुपए की योजना में निवेश कर िदेंगे। उससे हम जो एनजी बनाएंगे, उसी से किसानों के खाते में एक लाख करोड़ रुपए की योजना में निवेश कर िदेंगे।

*"Let my life remain inglorious, let the world achieve salvation."

महोदय, भारत के विचार वसुधैव कुटुम्बकम में संविदा का एक माना, मानवता का एक माना। हमने कोरोना काल में विश्व को एक माना, मानवता का एक माना। हमने यह तय किया है कि अगर हम भारत के गरीबों का कल्याण करेंगे, तो विश्व का कल्याण होगा और अगर उसमें पूर्वदेश की धर्म और उसमें अर्थनीति का विकास किया जाएगा, तब देश का कल्याण होगा। भीमा भोई की यह धार्मिक धर्म सभी भारतीय लोगों की भाषा में दी है और हमारा देश यशस्वी होगा।
किसान आंदोलन का 72वाँ दिन है। इस किसान आंदोलन में पूरी सरदी-बारिश में लाखों की तादाद में लोग शामिल हैं। इस दौरान, सरकार और किसान के बीच बातचीत के बेंतीजा 11 राउंड हुए। 
एक भी, आज जो स्थिति है, उसमें टीकरी बॉर्डर पर पहली ट्रैक्टर ट्रॉली से आखिरी ट्रैक्टर ट्रॉली तक चार-पाँच लेन, 17 किलोमीटर धरना, सिस्गू बॉर्डर पर पहली ट्रैक्टर ट्रॉली से आखिरी ट्रैक्टर ट्रॉली तक 21 किलोमीटर धरना, गाजीपुर बॉर्डर तथा बाकी अलग-अलग जगहों पर कई लाख लोग इन धरना स्थलों पर आज भी अपने मन में विश्वास रखे शांति और संयम से बैठे हैं। 
पिछले 72 दिनों में इन धरना स्थलों से 194 किसानों के शव, जिन्होंने अपनी जान कुरबान कर दी, अच्छा नहीं है। 
इस दौरान, सरकार और किसान के बीच बातचीत के बेंतीजा 11 राउंड हुए।
पिछले 72 दिनों में इन धरना स्थलों से 194 किसानों के शव, जिन्होंने अपनी जान कुरबान कर दी, अच्छा नहीं है। 
पिछले 72 दिनों में इन धरना स्थलों से 194 किसानों के शव, जिन्होंने अपनी जान कुरबान कर दी, अच्छा नहीं है।
तरह उसको पारित करने के लिए प्रयोग किया गया। पंजाब में आंदोलन शुरू हो गया। हरियाणा और पंजाब में 6 महीने तक आंदोलन चलता रहा, कहीं पिपली जो लादी चार्ज हुआ, तो कहीं पंजाब के एक-एक टोल पर किसान बैठे, मगर उनकी चुनाव नहीं हुई और 6 महीने के बाद शांतिपूर्ण तरीके से उन किसानों ने फैसला किया कि रामलीला ग्राउंड में जाकर धरना देंगे। आज कुछ लोग पूछते हैं कि यातायात की इलाजी परेशानी हो रही है, ये लोग बॉर्डर पर बैठे- ये बॉर्डर पर बैठने नहीं चले थे, ये रामलीला ग्राउंड-- वही रामलीला ग्राउंड, जहां सभी राजनीतिक दलों को अधिकार है, जहां देश की सरकार अपनी तरफ से एकतरफा बातचीत बंद करके उन्हें अपमानित किया। सारे किसान संगठनों के अन्तर्गत 5 घंटे तक बैठे रहे और 5 घंटे के बाद उनको टेलीफोन पर बताया गया कि सरकार की तरफ से बातचीत समाप्त हो चुकी है। उसके बाद वे उठकर चले गए।

महोदय, 26 जनवरी की घटना का जिक्र हुआ। 26 जनवरी को लाल पर जो कुछ भी हुआ, वह असहनीय है, कहीं कोई उपद्रव होता है, वह असहनीय है। उसकी जांच होनी चाहिए और जो दोषी पाये जाएं, उनके खिलाफ कड़ी से कड़ी कार्यवाही भी होनी चाहिए, लेकिन न्याय का तकाज़ा है, 'दोषी तो बचे नहीं, मगर निर्दोष फंसे नहीं।' हमारे देश में यह न्याय की व्यवस्था है।

जब 26 जनवरी की घटना हुई तो इस घटना की निम्न सारे किसान संगठनों ने की। उन सब के नाम सामने आये, उन्हें नाम सामने आ रहे हैं। सारे तथ्य सामने आये, दोषियों को सजा दी गई है, यह सारे किसान संगठनों के प्रतिनिधित्व 5 घंटे तक बैठे रहे हैं और 5 घंटे के बाद उनको टेलीफोन पर बताया गया कि सरकार की तरफ से बातचीत समाप्त हो चुकी है। उसके बाद वे उठकर चले गए।
जब वापस गयीं, आदमी विचित्र हो जाता है, उत्तेजित हो जाता है, लेकिन ऐसा कुछ नहीं हुआ। गुलाम नबी आज़ाद साहब ने इस सदन को बड़े-बड़े किसान आंदोलनों की याद दिलायी और कहा कि हर आंदोलन में सरकार झुकी थी, चाहे वह ब्रिटिश सरकार हो या आज़ाद भारत की सरकार हो। यह आंदोलन इसीलिए अलग है, क्योंकि सरकार झुकने की चर्चा ही नहीं हुई। एक और वजह से यह आंदोलन अलग है, चाहे वह 1905 का पंजाबी संबंध जहा आंदोलन हो, चाहे यह चम्पारण का सत्याग्रह का आंदोलन हो, चाहे वह 1921 का गुजरात का बारदोली का आंदोलन हो, किसी आंदोलन में इतने किसानों ने अपनी जान कुरबान नहीं की, जितनी इस आंदोलन में किसानों ने अपने जान कुरबान की। ये लोग विचित्र नहीं हुए और इन धरनों से इनके लोगों के साथ उनके अपने गांवों में जाती रहीं, लेकिन ये लोग शांति से और संयम से बैठे रहे। इन सब बातों से इनकी नीति का देश को अंदाजा लगाना चाहिए। न्याय का तकाज़ा था कि दोषी बचे नहीं और नँदे फंसे नहीं, लेकिन इस घटना के बाद क्या हुआ? इस घटना के बाद निरोध लोगों, किसानों व पत्रकारों को निशाना बनाया गया और बड़े-बड़े गृहचंद्र व साजिशों रची जाने लगी। किसान की आवाज को कुचलने के लिए प्रचारतंत्र हमलावर हो गया, प्रचारतंत्र झोंक डाला गया। आज यह प्रचार से, प्रचार के लिए, प्रचार द्वारा हो गया, यह प्रचारतंत्र हो गया है। आज यह प्रजातंत्र नहीं है, प्रचारतंत्र है। जो लोग इन धरनों पर बैठे हैं, उनको देशदोषी बताया गया। यह भी कहा गया कि ये लोग आतंकवादी हैं। ये चीन, पाकिस्तान से funded हैं, गांव हैं। मैं कहना चाहता हूं कि जो बाप यहां धरने पर बैठा है जिसको गांव कहा जा रहा है, देशदोषी कहा जा रहा है, उसका अपना बेटा चीन की सीमा पर तैनात है। आज मैं सदन से पूछना चाहता हूं कि ये लोग गांव कहा जा रहा है, देशदोषी कहा जा रहा है, उसका अपना बेटा चीन क्रांति करती हुई भूम है। मैं इस भूम का बेटा हूं और मैं एक किसान का बेटा हूं। यदि हरियाणा की बात कहना चाहिए, तो आज हरियाणा का हर दसवां सैनिक हरियाणा से है। आज हरियाणा का किसान मेहनत करके देश का 20 अरब खाने भंडार भरने का काम करता है। चाहे ओलंपिक हो, एशियाई खेलों के स्पर्धा प्रदेश और राजस्थान है, यह "जय जवान, जय किसान" को चर्चार चाहती है। इस भूम का बेटा देश का झंडा ऊंचा करे, उसके अंदर गांवों की सीमाओं से शहीद दीपक कुमार यादव और खड़खड़ी गांव के अंदर शहीद कैप्टन जगतार इंसान भी शहीद हो गए। इन तीनों जवानों के बॉडी उनके घर वापस आए, आज उस किसान के ऊपर उपदेश देकर वापस आए, जब ओलंपिक में और एशियाई खेलों में इस किसान का बेटा देश का झंडा ऊंचा करे, देश की सीमाओं से तिरंगा उड़ाने का काम करते हैं। मैं अपने इलाके में बताना चाहता हूं। में अपने इलाके में पिछले हफ्ते तीन dead bodies आईं, एक अरुणाचल से, एक लदाख से। देश की सीमाओं से तिरंगे उड़ाने का काम करते हैं। इन तीनों बॉडी देश की सीमाओं से वापस आईं। इन्हीं गांवों में दिल्ली की सीमाओं से एक दर्जन किसानों के परिजनों की ढंग बोंदु भी वापस आई। दुर्भाग्य यह है कि उस जवान को और उस किसान को आमने-सामने खड़ा कर दिया गया है। उनके बीच में कंब्रीट की दीवार और कीलें लगे दी गई हैं।
महोदय, मैं आपके माध्यम से सरकार से कहना चाहता हूं कि आपने दिल्ली की सीमा पर लगी हुई ये कीलें लोकतांत्रिक मूल्यों के तात्क्रम में सियासत की कीलों के रूप में लगाई हैं। इसके साथ ही मैं आपसे इस कारण से यह भी कहना चाहता हूं कि लाठीतंत्र कभी भी सीमांत पर लगाई हुई है। इसके साथ ही मैं आपसे यह भी कहना चाहता हूं कि लाठीतंत्र कभी भी सीमांत पर लगाई हुई है। इस सबके बाद भी सच सामने आएगा क्योंकि सच में ताकत है। आज मेरे पूरे इलाके में इंटरनेट बंद है। आपके इंटरनेट, आपकी दीवारें, आपके पहरे, आपकी कीलें, सच को रोक नहीं पाएंगी, सच एक दिन जुर आएगा और हम अन्याय की लड़ाई जुर जीतेंगे।

प्रधान मंत्री जी की तरफ से तीन-चार दिन पहले एक बात आई थी और एक आशा जगी थी कि मैं दूर नहीं हूं, मैं बहुत नज़दीक हूं, एक टेलीफोन कॉल का इंतजार है। कुछ आशा जगी थी, लेकिन उसके चार-पांच दिन बाद विपरीत हुआ। जैसे ही प्रधान मंत्री जी ने कहा, वैसे ही अगले दिन सीमा की मोटी-मोटी दीवारें, पत्थर-पत्थर लेख की वैरिफिकेंस, हजारों की तादात में हथियारों से लैस पुलिस बल और यहां तक कि इंटरनेट, मेट्रो, बिजली, पानी और शौचालय, जो temporary toilets लगे हुए थे, उन facilities को भी प्रधान मंत्री जी की बात के तुरंत बाद उसे हटा दिया गया। 'स्वच्छ भारत' का नारा देने वाली सरकार वहां से शौचालयों को भी हटाने का काम कर रही है, जहां इन घरों में लाठी दिख रही थी। जब दुसरा को ही surrender करते हैं, तो वहां भी पानी का और शौचालय का इंतजाम करते हैं। मैं पूछना चाहता हूं कि ये कौन हैं?

प्रधान मंत्री जी तो कह रहे हैं कि हमको नजर नहीं रखते हैं। ये इन चुंबनों के सबसे पहले मेरे स्वस्थदाता रणबीर चौधरी रणबीर जी ने 1948 में संविधान सभा में की थी। ये माननीय किसानों को बचाने की लड़ाई लड़ेगा। उस एमएसपी को मजबूत करने और उस एमएसपी को बचाने के लिए किसान लड़ाई लड़ रहा है। उस Essential Commodities Act से जो असरदार भंडारण (व्यवधान)...

श्री उपसभापति: माननीय दीपेंद्र सिंह हूडा कीजिए। आपका समय पूरा हो गया है।

SHRI DEEPAK SINGH HOODA: Sir, I am concluding.
मैं एक उदाहरण देकर अपनी बात खत्म कर रहा हूं। आज दैनिक भास्कर अखबार में एक बात छपी थी। यहां पर बीजेपी की तरफ से मुझसे पूछा गया कि अभी कौन बैठे हैं? अखबार में छपा है, "बरोदा के 78 साल के पति का हाल जानने आंदोलन में पहुंची रामरित, 54 दिन के बाद पति को देखकर छलके आंसू, बोली - बालकां के बाबू ठीक हो।" मैं सरकार से हाथ जोड़कर कहा हूं कि वह किसानों की बात मानें और आत्ममंथन भी करे। इस समय सरकार के आत्ममंथन का भी है। आप आत्मिनभर की बात कर रहे हैं। अभी बोल रहे थे कि किसान के लिए क्या किया। यह वही किसान है - आजादी के समय 30 करोड़ लोगों का पेट पालने के लिए आपको बाहर से अनाज लाना पड़ता था और आज 135 करोड़ लोगों का पेट पालने का काम...

MR. DEPUTY CHAIRMAN:  Please conclude ... Please conclude.
SHRI DEPUTY CHAIRMAN: Shri Binoy Viswam.

SHRI BINOY VISWAM (Kerala): I will speak tomorrow.

MR. DEPUTY CHAIRMAN: Please speak.

SHRI BINOY VISWAM: No, Sir.

MR. DEPUTY CHAIRMAN: Please speak. You have five minutes to speak today and then tomorrow.

SHRI BINOY VISWAM: Then it is okay.

MR. DEPUTY CHAIRMAN: Yes, yes.

SHRI BINOY VISWAM: Sir, I am sorry to say that I can only oppose this Motion because the Speech of the President runs against the national sentiments and the truth of the country. Ample times, the President mentioned about the farmers; twenty-seven times 'farmers' were mentioned in the Address, and often the Government speaks aloud 'Jai Jawan Jai Kisan'. Sir, now the country has come to add one more to that 'Jai Jawan Jai Kisan', and the Government adds 'Jai Adani, Jai Ambani, Jai FDI and Jai Corporates'. That is the script of this Address. Sir, how can a country support such an Address when the real people who freed this country are on a struggle path since months in the bitter cold of Delhi?

Sir, the hon. Prime Minister used to say about 'Mann Ki Baat'. I request the PM to go and listen to the 'Mann Ki Baat' in Singhu Border, in Tikri Border, in Kashipur and in Shahjahanpur. There is the real 'Mann Ki Baat', not in the power corridors. This Address completely ignores them, neglects them and, at somplaces, the Address even insulted them. Sir, the truths are not mentioned in this Address. Sir,
in the borders of Delhi, we can see that the Government has opened a warfront, a warfront with concrete barricades, with iron fences, with thorns and water cannons. For what? To suppress the movement of the 'Annadatas'. You call them in loud words as 'Annadatas'. But to make them retreat from the struggle, you use all kinds of forces. Sir, the truth is that the Government is not concerned even a bit about the real people who are India's 'Annadatas', and the country now understands it. Sir, I have been there so many times, to all the borders, not as a leader, not as an M.P. but as an Indian, I went there to express my solidarity with them. What I could see there is simply a 'warfront'. One may go there and see as if it is a border with Pakistan or even China because the paramilitary forces and the Government forces are armed and they are ready. For whom? To treat them like enemies! Sir, it is high time for the Government to tell this country that all the kisans are the country's enemies. If they are not, the Government should listen to them; and if they are not the country's enemies, the Government should retreat from the present move and repeal the black laws. This is one thing.

2.00 P.M.

Sir, the fact is that -- so many facts are hidden in the Address and so I repeat -- the fact is that 86 per cent of the farmers in India have less than five acres of land.

MR. DEPUTY CHAIRMAN: Mr. Binoy Viswam, you may use the rest of your time tomorrow. Now, Special Mentions. Members may lay their Special Mentions on the Table. Shri Tiruchi Siva; please read the title and lay it on the Table.

*SPECIAL MENTIONS

Demand to draft a National Suicide Prevention policy under the Mental Health Care Act, 2017 to stop the growing incidents of suicide in the Country

SHRI TIERRUCHI SIVA (Tamil Nadu): Sir, According to data by the National Crime Records Bureau between 2018 and 2019, the number of deaths by suicide increased by 3.4 per cent. In comparison, 1,29,887 suicides were reported in 2017 whereas 1,39,123 were reported in the year 2019; an increase of almost 10,000 suicides within two years.

*Laid on the Table.
A research study on suicides during the Covid-19 lockdown period from March 24 to May 3, 2020 found an increase of 67.7 per cent in the number of suicides reported by newspapers, as compared to 2019, for the same period of time.

The findings of the study point towards an increasing trend in suicides by employed, middle-aged and married men. However, it cannot be ascertained if it is a case due to the lack of availability of real-time data on suicide and attempted suicides.

The impact of the pandemic has been far-reaching and has caused widespread economic, social, and emotional distress, which are known risk factors influencing suicide rates. A multi-pronged strategy to improve issues of health, livelihood and development is crucial to improve overall quality of life, and, in turn, prevent suicides.

I urge the Minister of Health and Family Welfare to draft a National Suicide Prevention Policy, as mandated under the Mental Healthcare Act, 2017. Further, it is recommended that real-time data on deaths by suicides and attempted suicides be gathered or a National Suicide Registry be set up to strengthen suicide prevention efforts and reduce deaths by suicide and attempted suicides in India.

**Demand for intervention to make the Pradhan Mantri Jan Aushidhi Yojna successful in Jharkhand**

**श्री महेश पोहर (झारखंड): महोदय, झारखंड में माननीय प्रधानमंत्री जी के महत्वाकांक्षी कार्यक्रम "प्रधानमंत्री जन औषधि योजना" को सफल बनाने और जन-जन तक इसका लाभ पहुंचाने के लिए केंद्र के स्तर से प्रभावी हस्तक्षेप की आवश्यकता है। भारत सरकार द्वारा राज्य सरकार के साथ संवाद कर इस योजना के क्रियान्वयन के लिए जरूरी संरचना स्थापित करने हेतु मैं इस विषय को विशेष उल्लेख के माध्यम से सदन में रखना चाहता हूँ।**

**Demand to declare Kangla, the ancient capital of Manipur as the world Heritage site**

**SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur):** Sir, Kangla - the ancient capital of Manipur had been the seat of Manipur civilisation since time immemorial, till the British occupation of Manipur on 27th April, 1891 A.D. More than 70 kings of same Dynasty ruled continuously for 1858 years at Kangla.

British officers in Manipur described in their books/reports about many fine buildings and monuments of Kangla. However, they destroyed everything after the Anglo-Manipuri war of 1891 A.D.
It is also a well known fact that Manipur gave the game of modern polo to the world. The Britishers called the game as "Hockey on Horse-back" and Lord Curzon, the then Viceroy of India, described Manipur as "Cradle of Polo". Since the modern polo has originated from Manipur, the oldest polo ground of the world is the polo ground of Kangla, Manipur.

Therefore, I request the Government through this House to take steps to get Kangla declared as the world heritage site.

**Demand to release funds for construction of Steel Superstructure Bridge over the River Pachin in Arunachal Pradesh**

SHRI NABAM REBIA (Arunachal Pradesh): Sir, I would like to draw the attention of the hon. Minister of Railways towards construction of steel superstructure bridge over river Pachin to connect Naharlagun Railway Station from National Highway 415 via Lekhi village in Arunachal Pradesh. The project was approved in 2016 and the foundation work was commenced in the same year. Later, due to funds crunch, the project could not be completed. This is an important bridge which minimizes traffic problem of twin capital city Naharlagun (Itanagar) by shortening the road length by about 14 kms. I had brought this matter to the notice of hon. Minister of Railways.

Keeping in view of the importance of the bridge and problems being faced by the people of twin capital city, Naharlagun (Itanagar), I urge upon the Government of India to consider this matter for release of necessary funds in the present Budget for its early completion. Thank you.

**Demand to remove encroachment of land of the University of Hyderabad**

SHRI ELAMARAM KAREEM (Kerala): Sir, I would like to draw the attention of the House towards the forceful encroachment of large acres of land of the University of Hyderabad, East Campus, by many private and public entities. University of Hyderabad was established by an Act of Parliament in 1974 on the lines of point number two of the 'Six-point Formula of 1973' after the historic movement led by the people of Telangana, and it was allotted 2300 acres of land for academic purpose. It is one of India’s most reputed central universities and is also an 'institute of eminence'. The university’s geographical location and particularly of this specific part of the campus, which is now being encroached, is very crucial and is known for its biodiversity. For the last several years, many private and public entities have been trying to occupy the university land through several ill-tactics. However, a large part
of the university land is already given to many institutions. Students and other stakeholders of the university have been continuously resisting this illegal encroachment. I appeal to the Government to urgently intervene and end the illegal and forceful encroachment of one of our premier educational institution’s land. Also, the existing land’s mutation should be done in favour of the University.

Demand to ensure reservation in promotion for SCs and STs

श्री राम नाथ ठाकुर (बिहार): महोदय, माननीय सर्वोच्च न्यायालय का दिनांक 7 फरवरी, 2020 को सिविल अपील संख्या 1226/2020 मुंकेश कुमार एवं अन्य बनाम उत्तराखंड राज्य एवं अन्य में प्रमोशन में रिजर्वेशन विषय पर फैसला आया है। यह विषय अत्यंत महत्वपूर्ण है।

महोदय, इस मामले में न तो भारत सरकार को कभी पक्षकार बनाया गया और न ही भारत सरकार का पक्ष जानने का प्रयास हुआ। उत्तराखंड सरकार के द्वारा दिनांक 05.09.2012 में लिए गए निर्णय के कारण उत्पन्न हुआ, जिससे उत्तराखंड में प्रमोशन में रिजर्वेशन लागू नहीं करने का निर्णय लिया था। हमारी सरकार अनुसूचित जाति, अनुसूचित जनजाति एवं दोहरे वर्ग के कल्याण के लिए समर्पित और प्रतिबद्ध है।

महोदय, मैं आपके माध्यम से सरकार से यह अनुरोध करता हूं कि संदर्भित मामले के शीर्ष निपटान के लिए जवाबदायी पर, उच्च स्तर पर विमर्श किया जाए, ताकि जो विसंगति उत्पन्न हुई है, उसका समाधान हो सके। इस विसंगति के कारण आरक्षित समुदाय के लोगों में क्षोभ है, जिस पर तुरंत ध्यान देने की आवश्यकता है।

MR. DEPUTY CHAIRMAN: The House stands adjourned till 9.00 a.m. on Friday, the 5th February, 2021.

The House then adjourned at three minutes past two of the clock till nine of the clock on Friday, the 5th February, 2021.
PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)